

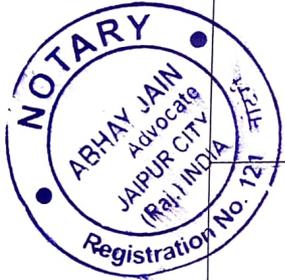
**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 687 OF 2023**

IN THE MATTER OF:

IN RE: AIR QUALITY INDEX IN VARIOUS CITIES

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Jaipur, 21/11/2023

DR. JAYSHRI KALA
GIC-AIR
Quality Management C

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Department of Environment
State of Rajasthan

Through its Counsel

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Date: 21.11.2023

Place: Delhi

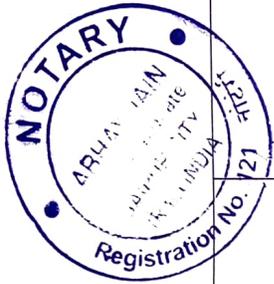
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Quality Management Cell



**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 687 OF 2023**

IN THE MATTER OF:

IN RE: AIR QUALITY INDEX IN VARIOUS CITIES

**ACTION TAKEN REPORT (ATR) ON BEHALF OF DEPARTMENT
OF ENVIRONMENT, STATE OF RAJASTHAN**

MOST RESPECTFULLY SHOWETH:



1. The instant Action Taken Report is being filed on behalf of Department of Environment, State of Rajasthan in compliance of Order dated 10.11.2023 passed by this Hon'ble Tribunal in the above noted matter.

2. It is most humbly submitted that cities in the State of Rajasthan mentioned in OA/687/2023 where Air Quality Index (AQI) has dipped "Severe" "Very Poor" & "Poor" from 20.10.2023 - 01.11.2023 are as mentioned below:

- a. Hanumangarh,
- b. Sriganganagar,
- c. Bikaner,
- d. Bundi,
- e. Bhiwadi,
- f. Bharatpur,
- g. Churu,
- h. Dausa,

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- i. Jhunjhunu,
- j. Kota,
- k. Tonk.

Daily AQI data of these cities from 20.10.2023 till 20.11.2023 are annexed herewith and marked as **ANNEXURE – 1**.

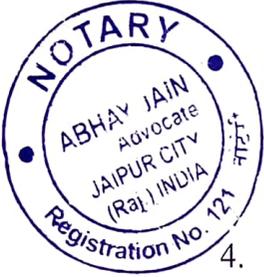
3. Further, it is submitted that Continuous Ambient Air Quality Monitoring Stations (CAAQMS) are commissioned in the cities of Kota (Shreenath Puram Stadium) & Bhiwadi since the year 2016.

Sheet containing monthly AQI of Kota & Bhiwadi of the last 03 years is annexed herewith and marked as **ANNEXURE – 2**.

4. However, continuous ambient air quality monitoring at Hanumangarh, Sriganganagar, Bikaner, Bundi, Bharatpur, Churu, Dausa, Jhunjhunu, Tonk and two new stations in Kota (Nayapura & Vigyan Nagar) is started in the year 2023.

Sheet containing Monthly AQI data of these cities from 01.04.2023 to 31.10.2023 is annexed herewith and marked as **ANNEXURE – 3**.

5. In the State of Rajasthan, there are 5 cities namely Jaipur, Jodhpur, Kota, Udaipur & Alwar which have been identified, as non-attainment cities by Central Pollution Control Board (CPCB) in the year 2019, on the basis of annual average of PM-10 concentration of these cities for five years from 2011 to 2015 has been found higher than the prescribed standards. Apart from this, 4 districts of Rajasthan namely Alwar, Bharatpur, Khairthal-Tijara, Deeg and Behror Tehsil of Kotpuli-Behror



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District are covered under National Capital Region (NCR) & Adjoining Areas.

SOURCE OF POLLUTION IDENTIFIED

6. After observation of the trends of AQI of the above cities, it is observed that the level of air pollution is increased from few days only. Weather phenomena, temperature inversion are major causes of deterioration in air quality. In addition to above, Parali/stubble burning and Diwali festival have also been identified, as major contributing source of pollution for deterioration of air quality.



7. As per Indian Council of Agriculture Research (ICAR) Bulletin No. 57 (which monitors stubble burning cases through satellite imagery) issued on 10.11.2023, Crop residue burning events have occurred and recorded in Districts Baran (329), Bharatpur (3), Bundi (204), Chittorgarh (11), Ganganagar (67), Hanumangarh (244), Jhalawar (10), Kota (260) of Rajasthan between 15.09.2023 and 10.11.2023. A copy of Indian Council of Agriculture Research (ICAR) Bulletin No. 57 (which monitors stubble burning cases through satellite imagery) issued on 10.11.2023 annexed herewith and marked as **ANNEXURE – 4**.

8. The Govt of Rajasthan has issued advisory on 08.11.2023 to all Office In-charge of Police Stations of Rajasthan to keep strict vigilance on the cases of stubble burning and take immediate actions against violators. A copy of the advisory issued to all the Officer In-Charge of Police Station of Rajasthan by the Govt. of Rajasthan is annexed herewith and marked as **ANNEXURE – 5**.

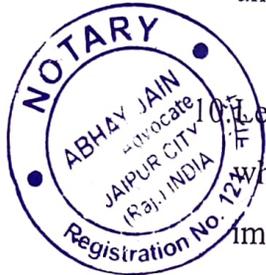
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9. The Department of Environment, Govt. of Rajasthan has also issued letters to all District Collectors & Superintendent of Police to ensure strict compliance with the various Orders / Directions of NGT and Hon'ble Supreme Court, on the sale & use of all kinds of firecrackers during Diwali Festival. A copy of the Letter issued to all the District Collectors of Rajasthan by the Department of Environment, Govt. of Rajasthan is annexed herewith and marked as **ANNEXURE – 6**. A copy of the Letter issued to all the Superintendent of Police of Rajasthan by the Department of Environment, Govt. of Rajasthan is annexed herewith and marked as **ANNEXURE – 7**.



Letters have been issued to various Departments of the concerned cities; where AQI has dipped thereby directing all the departments to take immediate remedial actions to ensure improvement in the air quality by intensify the mechanized swiping, water sprinkling to suppress the dust, paving of the road side area. Copy of letters issued by Rajasthan Pollution Control Board (RSPCB) is annexed herewith and marked as **ANNEXURE – 8**.

ACTION TAKEN REPORT

11. A series of long and short-term actions are initiated by the State of Rajasthan, towards abatement of air pollution by monitoring various contributing factors. The sector wise details of actions taken by concerned Departments of the State of Rajasthan, are detailed as under: -

A. Monitoring Network of the State:

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- Detail of monitoring Network in these cities are as follows:

S.No	Name of City	CAAQMS	NAMP Station
1.	Kota	3 (1 is commissioned in 2016 & 02 are commissioned in 2023)	3
2.	Bhiwadi	1	3
3.	Bharatpur	1	3
4.	Bikaner	1	3
5.	Hanumangarh	1	0
6.	Sriganganagar	1	0
7.	Bundi	1	0
8.	Churu	1	0
9.	Dausa	1	0
10.	Jhunjhunu	1	0
11.	Tonk	1	0



- In addition to above, two mobile CAAQMS are also deployed in cities of whole Rajasthan to monitor Hotspots. One more CAAQMS is also proposed at Bhiwadi.
- Rajasthan State Pollution Control Board (RSPCB) is going to purchase 15 new CAQQMS stations for the newly notified districts of Rajasthan.

B. Crop Residue Burning: -

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- To minimize the stubble burning events, Agriculture Department has issued General Guidelines for the subsidy for the farmers for procurement of Crop Residue Management (“CRM”) machinery under Agriculture Implement Subsidy Programme, in which 50% maximum subsidy for SC/ST/ Small, Marginal & Women Farmers & 40% maximum subsidy for other farmers has been provided.
- Regular Training & Awareness camps are being organized by the Agriculture Department to build capacity of the farmers on the need and management of crop residue and also on use of crop residue machinery.



C. Industrial Pollution: -

- RSPCB is regularly inspecting the industries towards checking non compliances observed in pollution control measures/emission norms.
- Status of industries & brick kilns and action taken against the violators w.r.t. non compliances observed in pollution control measures/emission norms during 01.04.2023-31.10.2023 in these cities annexed herewith and marked as ANNEXURE – 9.

D. Vehicular Pollution: -

- The State Government is promoting operation of battery-operated vehicles by providing complete exemption from the payment of tax on this category of vehicles.
- Transport Department is also promoting battery operated E-rikshaw & E-cart. New Electric Vehicle Policy-2022 is launched in which 100 % exemption on tax and permit has been given.

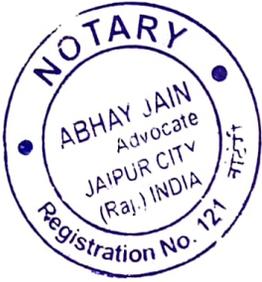
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- Department is making serious efforts for ensuring availability of CNG in the NCR region. State Govt. has reduced Motor Vehicles Tax by 50 % for LPG/CNG driven vehicles.
- Networking of PUC centers in the State has been completed.
- Strict action against visibly polluting vehicles, not having valid pollution under control certificate have been taken by Transport Departments & Traffic Police. City wise detailed action taken from 01.04.2023-30.10.2023 is as under: -



Bharatpur:-

- 549 challans for uncovered C&D transportation, vehicles found without having valid PUC & visibly polluting vehicles have been issued by the Transport Department.

Bhiwadi:-

- Action has been taken against 129 vehicles not allowed plying in NCR.
- 298 challans for vehicles found without having valid PUC & visibly polluting vehicles have been issued by Transport Department.

Dausa:-

- 314 challans for vehicles found without having valid PUC, overloaded vehicles and action against 1068 vehicles have been taken under Motor Vehicle Act by Transport Department & Traffic Police during 01.04.2023-31.10.2023.

Kota:-

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- Compounding fee of Rs 0.98 lacs has been recovered from the 74 challans issued against vehicles not having valid PUC by Transport Department during 01.04.2023-31.10.2023.

Churu:-

- 15 challans issued against visibly polluting vehicles by Transport Department.

Bikaner-

- 1556 challans for overloaded vehicles & visibly polluting vehicles have been imposed by Transport Department.



E. Greening and Plantation: -

- Under various plantation schemes, i.e., Tree Outside Forest Area Programme (TOFR), Luv Kush Vatika, Nagar Van Yojana have been launched by the Forest Department & RSPCB in the State.
- Greening action plan has been prepared for all the districts of Rajasthan in which specific plantation targets have been given to several Government as well as non-government entities.
- Approx. 68,25,366 plants have been planted / distributed in these cities during 01.04.2023 to 31.10.2023 under TOFR scheme, which is launched by CM Budget Announcement 2023-24.
- Approx. 47,42,283 plants have been also planted / distributed under other various schemes in these cities.
- Rs. 200.00 Lacs is also sanctioned by RSPCB for Road side Plantation on both sides 20 Kms stretch of Bhiwadi-Tijara SH-25 and the work is under progress.

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F. Abatement of Air Pollution through the control on construction activities, road dust & open mass burning in the following cities during 01.04.2023- 31.10.2023: -

Bhiwadi:-

- ❖ 6 KM road constructed/maintained, 4 Km road length wetting for suppression of dust by Bhiwadi Integrated Development Authority (BIDA).
- ❖ 81.6 KM road constructed/maintained, 42 KM per day road length wetting for suppression of dust, 9.5 KM per day road cleaned, Rs 2,59,300/- penalty imposed on 44 Construction & Demolition sites (“C&D Sites”) and 20,510 plants planted by RIICO Unit I & II of Bhiwadi.
- ❖ 9 KM per day road length wetting for suppression of dust, approx. 40 KM per day road cleaned, Rs 20,000/- penalty imposed on 4 C&D sites and 4,125 plants planted by Municipal Council, Bhiwadi.

Bharatpur:-

- ❖ Rs. 12,400/- of penalty imposed for open waste burning, 4 KM road per day water sprinkling & mechanized sweeping by 03 Mechanized Road Sweeping Machines (“MRSMs”) carried out by Municipal Corporation, Bharatpur.
- ❖ 18.5 KM interlocking tile work, 5.3 sq. KM grass work in public parks carried out by Urban Improvement Trust (“UIT”), Bharatpur.



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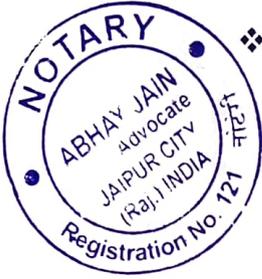
21/11/2023

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Quality Management Cell

- ❖ Water sprinkling by 02 water tankers & Rs. 70,000/- of penalty imposed on 14 industrial units for open waste burning by RIICO Bharatpur.
- ❖ Anti-smog guns, water sprinkling and dust suppression measures are being used on major road construction by PWD Bharatpur.

Kota:-

- ❖ 19,424 sqm interlocking tile work, 18 ha. regular cleaning of Road and 5,850 plants planted/distributed by RIICO, Kota.
- ❖ 20,000 sqm path holes repaired, 27,000 sqm roads paved, 32,600 sqm roadside interlocking tile works and 23,000 sqm greening of open space have been carried out by Municipal bodies of Kota City.



Dausa:-

- ❖ Rs. 5000/- of penalty imposed on 10 shop keepers/households on open waste burning, water sprinkling on main roads and mechanized road sweeping by 02 MRSMs has been carried out by Municipal Council, Dausa.
- ❖ In 2.2 KM road length and on 6,700 sqm roadside area have been interlocked by RIICO Dausa.
- ❖ 8.65 lacs sqm road widening and strengthening, 4.5 lacs sqm bituminous work on missing link roads and 0.43 lacs sqm road patch/pot holes work has been carried out by PWD, Dausa.

Bikaner:-

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21/11/23

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- ❖ 65 KM bitumen road length repaired, 40 KM bitumen & CC road, interlocked block road (pavement) has been repaired by UIT Bikaner.
- ❖ 454.20 KM bitumen road length has been repaired by PWD Bikaner.
- ❖ In addition to above, the RSPCB has also launched Rajasthan Construction Emission Self Audit System (“RAJ-CONESS”) (Web Portal) on 21.10.2022 in entire NCR Sub-region of Rajasthan for submission of self-declaration for dust control measures adopted by C & D projects, having plot area equal to or greater than 500 Sq. Meter on fortnightly basis in compliance of CAQM-NCR Direction NO. 12.
- ❖ 116 C&D sites have been registered on the above portal and 28 have uploaded self audit sheets/reports till 31.10.2023.



12. It is submitted that the State Government is committed to maintain better air quality in the entire of State of Rajasthan and is taking concrete remedial measures to curb and control the air quality of all the districts.

Through its Counsel

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Department of Environment
State of Rajasthan
GIC-AIR
Quality Management Cell

Nishant Awana
Nishant Awana
Advocate

Date: 21.11.2023

Place: Delhi

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DR. JAYSHRI KALA
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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 687 OF 2023

IN THE MATTER OF:

IN RE: AIR QUALITY INDEX IN VARIOUS CITIES

AFFIDAVIT IN SUPPORT

I, Dr. Jayshri Kala w/o Sh. Satish Pipralia, aged about 45 years, working as Group In-charge Air Quality Management Cell with RSPCB available at 4 Institutional Area, Jhalana Doongri, presently at Jaipur Rajasthan, do hereby solemnly affirm and declare as under:



That I am the Officer in Charge for the above noted matter and have been duly authorized in this regard. I am well conversant with the facts of the case, and, hence, competent to affirm this affidavit.

- That the contents of the accompanying ATR have been drafted by my counsel under my instructions. Facts stated therein are true to my knowledge and the legal submissions made therein are based on the advice received and believed to be correct. Nothing material has been concealed therein.

(Signature)

DEPONENT

DR. JAYSHRI KALA

GIC-AIR

Quality Management Cell

Verification:

Verified at Jaipur on this 21 day of November 2023 that the contents of the above affidavit are true and correct to my knowledge and belief and as per the official records available. I say that no part of it is false and nothing material has been concealed therefrom.

(Signature)

DEPONENT

DR. JAYSHRI KALA

GIC-AIR

Quality Management Cell

Sr. No 165 Dated 21.11.2023
Time 10 P.M

(Signature)
NOTARY PUBLIC
JAIPUR CITY
21/11/2023

(Signature)
NOTARY PUBLIC
JAIPUR CITY
21/11/2023

Annexure 1

Date	Bharatpur	Bhilwara	Bikaner	Bundi	Churu	Dausa	Hanumangarh	Jhunjhunu	Kota (Vigyan)	Kota (Nayapura)	Sriganganagar	Tonk	Kota	Bhiwadi
20-Oct-2023	205	131	164	143	106	143	192	135	192	162	163	131	303	178
21-Oct-2023	239	177	210	140	109	150	225	126	209	159	173	147	259	244
22-Oct-2023	261	136	174	144	80	153	157	113	141	133	87	156	250	255
23-Oct-2023	280	139	197	156	128	131	369	118	203	218	286	183	302	279
24-Oct-2023	198	182	180	146	139	150	314	150	231	216	234	174	306	301
25-Oct-2023	163	136	222	146	140	180	320	135	154	122	224	192	177	304
26-Oct-2023	169	125	215	150	94	167	312	143	139	109	244	202	169	305
27-Oct-2023	194	140	180	169	101	142	315	144	175	153	216	206	227	300
28-Oct-2023	245	145	142	152	127	239	391	138	174	196	314	162	241	311
29-Oct-2023	229	131	182	207	99	159	431	134	206	192	373	209	281	303
30-Oct-2023	208	160	220	197	200	183	394	177	225	225	361	197	291	308
31-Oct-2023	249	159	248	201	217	174	411	231	240	218	349	190	312	302
1-Nov-2023	265	146	283	196	221	235	418	276	265	224	344	254	308	315
2-Nov-2023	270	190	284	181	310	203	413	279	283	246	381	245	316	398
3-Nov-2023	340	157	280	200	353	278	388	244	206	195	390	239	289	447
4-Nov-2023	379	167	251	167	344	333	378	258	224	195	425	246	254	489
5-Nov-2023	338	155	239	230	343	257	338	260	167	207	332	223	221	620
6-Nov-2023	315	136	177	186	262	300	342	249	165	190	396	229	231	397
7-Nov-2023	246	143	203	229	285	291	388	224	196	196	328	251	260	413
8-Nov-2023	283	175	284	198	268	275	395	156	205	203	355	255	281	680
9-Nov-2023	173	158	203	201	113	283	349	137	223	229	301	248	272	384
10-Nov-2023	181	115	142	139	136	219	214	149	250	222	161	256	307	256
11-Nov-2023	211	96	232	124	191	200	167	154	161	130	190	163	189	221
12-Nov-2023	297	227	234	197	277	192	277	248	312	285	231	247	635	589
13-Nov-2023	371	183	254	130	316	243	364	304	249	230	304	335	343	365
14-Nov-2023	405	193	349	176	404	316	392	397	221	244	347	306	332	376
15-Nov-2023	356	213	419	266	468	240	306	453	280	280	369	358	335	340
16-Nov-2023	327	274	301	295	427	351	423	401	326	327	407	361	351	501
17-Nov-2023	299	297	409	283	345	317	416	274	317	295	379	360	351	318
18-Nov-2023	264	288	331	283	306	264	383	194	338	312	457	335	359	303
19-Nov-2023	224	267	309	257	263	303	393	178	316	300	415	340	355	313

Health Statements for AQI Categories	
AQI	Associated Health Impacts
Good (0–50)	Minimal Impact
Satisfactory (51–100)	Minor breathing discomfort to sensitive people
Moderate (101–200)	Breathing discomfort to the people with lung
Poor (201–300)	Breathing discomfort to people on prolonged exposure
Very Poor (301–400)	Respiratory illness to the people on prolonged exposure
Severe (>401)	Respiratory effects even on healthy people

Annexure - 2

Monthly average AQI (Available from 1-Apr-2023)

Station	April 2023	May 2023	June 2023	July 2023	August 2023	September 2023	October 2023
Bharatpur	144	110	99	72	118	88	174
Bikaner	160	170	130	82	125	116	166
Bundi	119	130	101	118	118	79	141
Churu	108	130	103	62	72	57	100
Dausa	157	141	128	94	135	97	156
Hanumangarh	146	165	151	135	121	122	225
Jhunjhunu	125	123	96	73	106	93	124
Sriganganagar	217	186	154	165	121	124	188
Tonk	43	122	107	100	135	68	153
Kota 1 (Vigyan Kendra)	106	96	88	75	91	66	143
Kota 2 (Nayapura)	73	88	109	90	89	56	125

*Based on the Daily AQI calculated at 6 AM everyday for the past 24 hours.

AQI	Remark	Color Code	Possible Health Impacts
0-50	Good		Minimal impact
51-100	Satisfactory		Minor breathing discomfort to sensitive people
101-200	Moderate		Breathing discomfort to the people with lungs, asthma and heart diseases
201-300	Poor		Breathing discomfort to most people on prolonged exposure
301-400	Very Poor		Respiratory illness on prolonged exposure
401-500	Severe		Affects healthy people and seriously impacts those with existing diseases

MONTHS/YEAR	KOTA AQI MONTHLY AVERAGE DATA (2020-2023)				Bhiwadi AQI MONTHLY AVERAGE DATA (2020-2023)			
	2020	2021	2022	2023	2020	2021	2022	2023
JANUARY	100	189	167	200	266	307	241	229
FEBRUARY	92	135	137	135	271	299	230	199
MARCH	82	134	130	118	160	299	277	182
APRIL	68	139	135	109	92	314	323	174
MAY	67	89	186	103	146	197	274	111
JUNE	47	75	106	77	126	205	218	121
JULY	37	62	57	75	98	117	84	95
AUGUST	39	62	60	84	73	131	85	128
SEPTEMBER	67	50	70	73	184	89	131	127
OCTOBER	106	95	122	174	331	232	191	226
NOVEMBER	172	254	189		386	365	261	
DECEMBER	158	225	161		350	292	219	
Yearly Average	86	125	126		207	237	211	

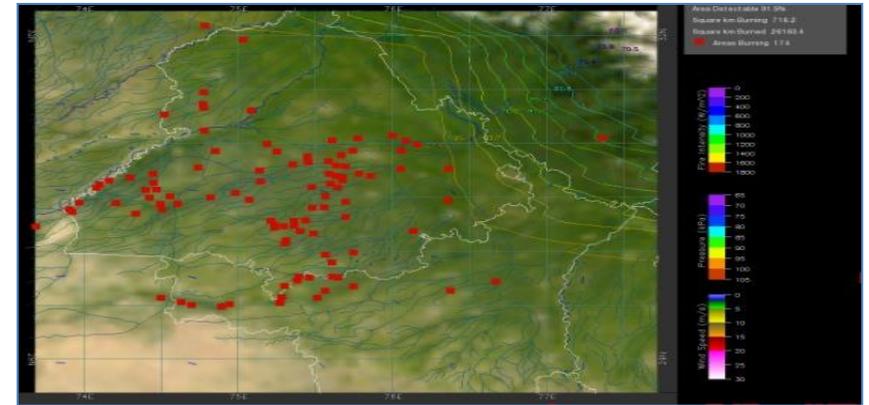


**Bulletin
No. 57**

**Events Date:
10-Nov-2023**

**Issued on:
10-Nov-2023**

MONITORING PADDY RESIDUE BURNING IN INDIA USING SATELLITE REMOTE SENSING DURING 2023



**Consortium for Research on Agroecosystem Monitoring and Modeling from Space (CREAMS) Laboratory,
Division of Agricultural Physics, ICAR – Indian Agricultural Research Institute, New Delhi – 110012**

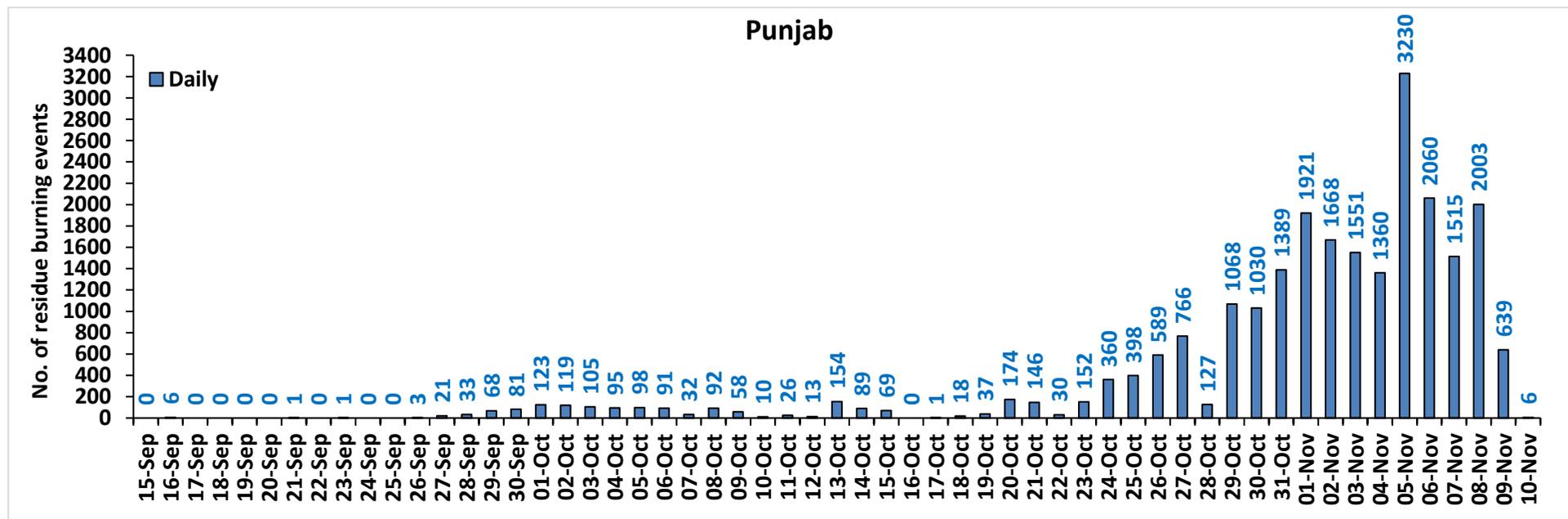
<http://creams.iari.res.in>

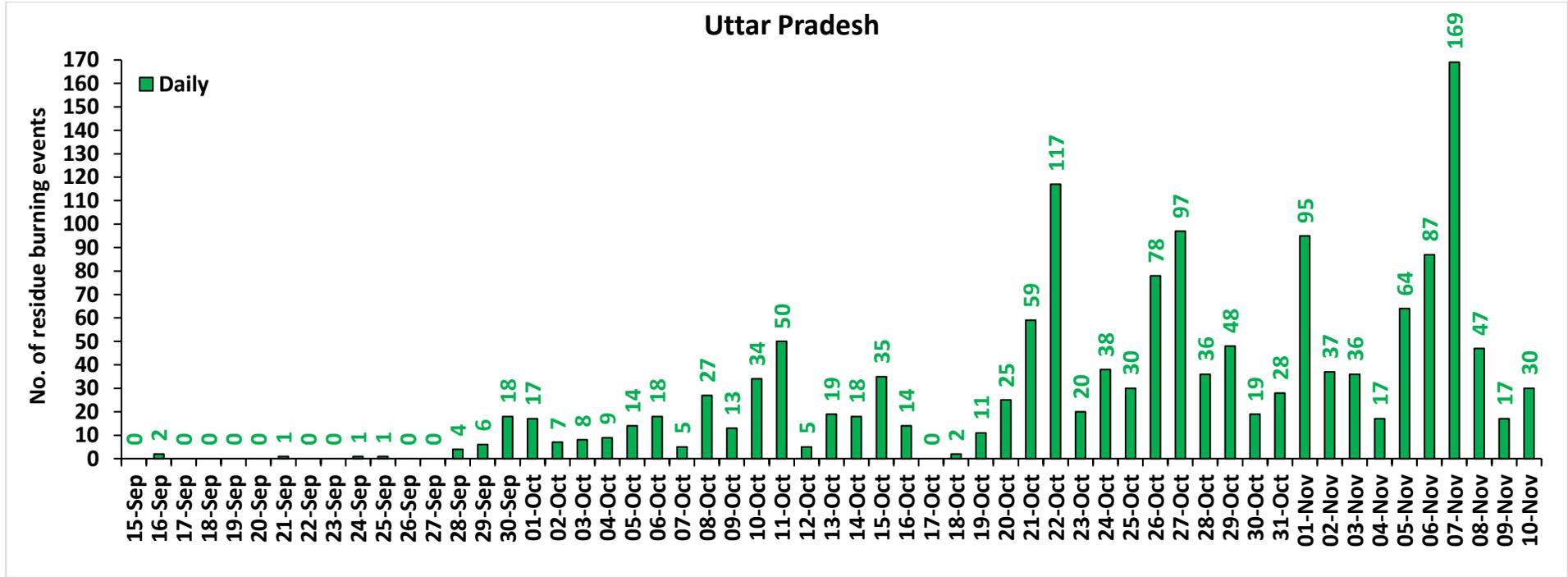
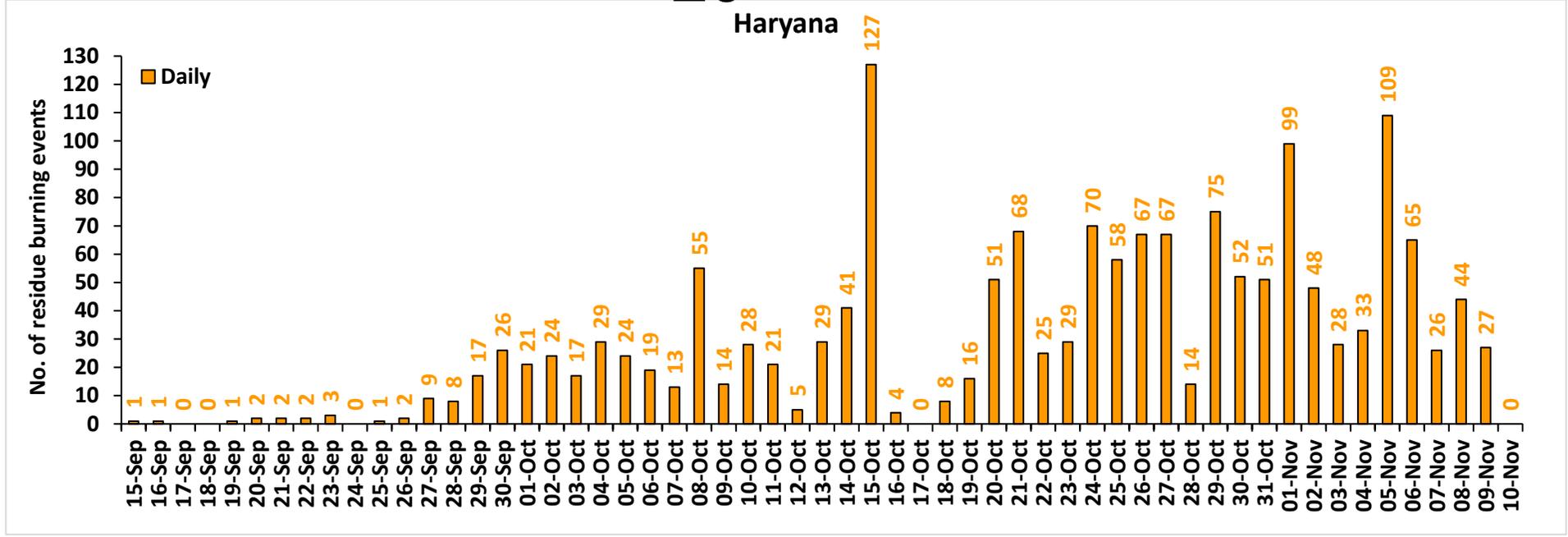


Highlights for 10-Nov-2023

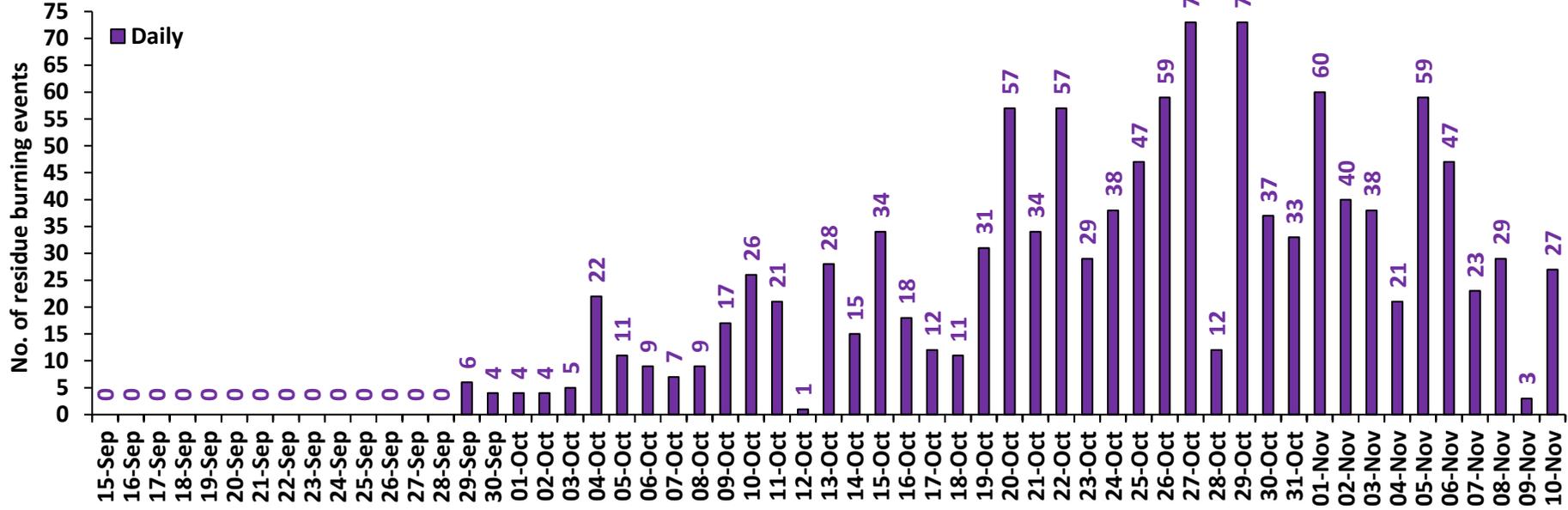
- The active fire events due to rice residue burning were monitored using satellite remote sensing, following the "Standard Protocol for Estimation of Crop Residue Burning Fire Events using Satellite Data".
- Satellites detected **571** residue burning events in the six study States on 10-Nov-2023.
- The state wise events detected on 10-Nov-2023 were **06** in Punjab, **00** in Haryana, **30** in UP, **00** in Delhi, **27** in Rajasthan and **508** in MP.
- Total **35921** burning events were detected in the six states between 15-Sept-2023 and 10-Nov-2023, which are distributed as **23626**, **1676**, **1533**, **04**, **1191** and **7891** in Punjab, Haryana, UP, Delhi, Rajasthan and MP, respectively.
- Detection of residue burning events was hampered by the presence of clouds over Punjab, Haryana, Delhi, and western Uttar Pradesh states.

Temporal distribution of rice residue burning events for the study States in 2023

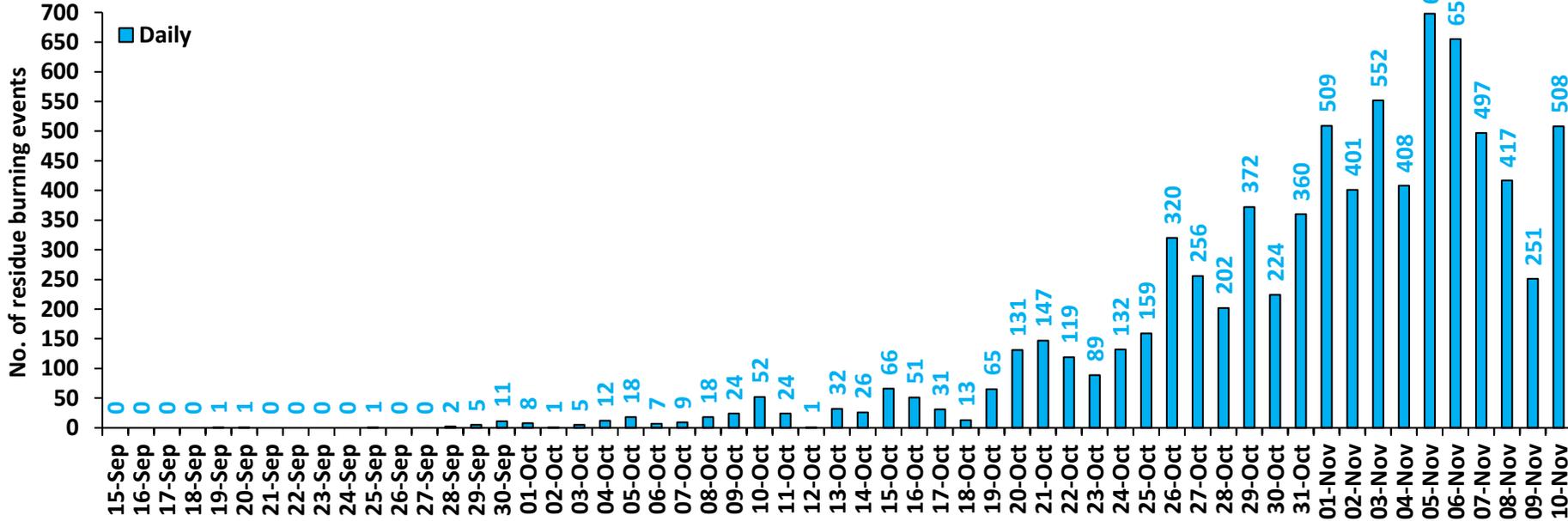




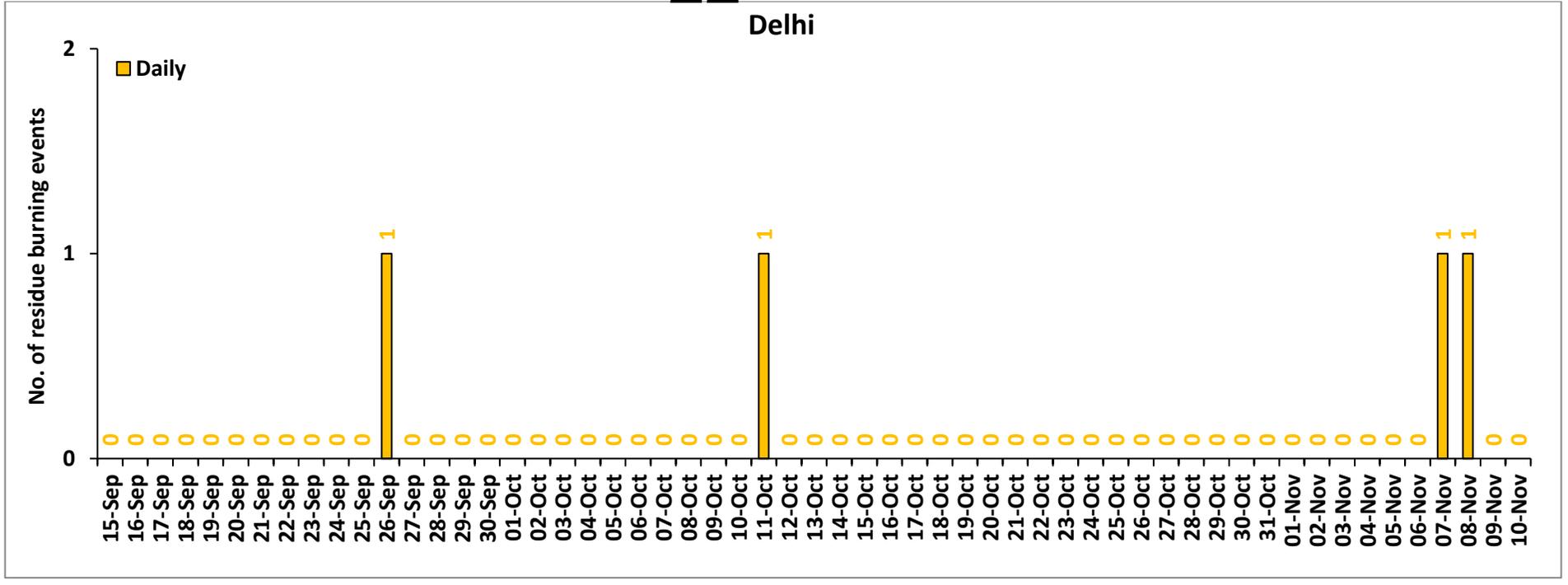
Rajasthan



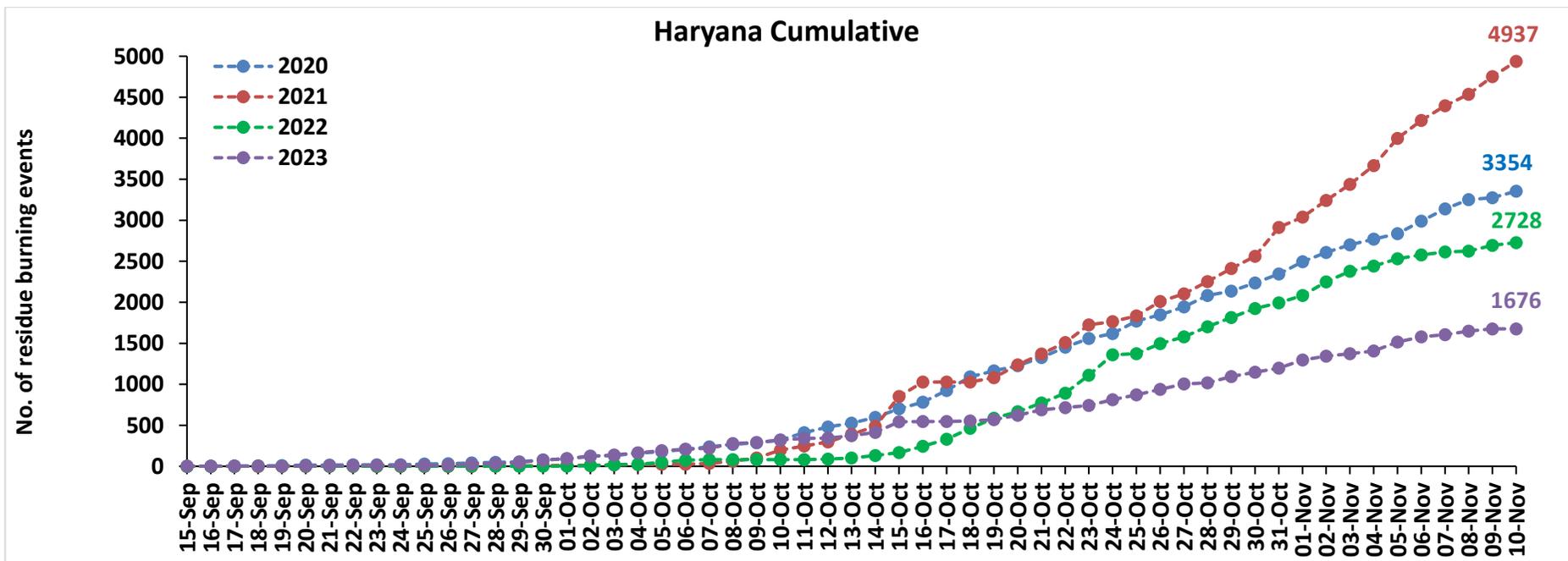
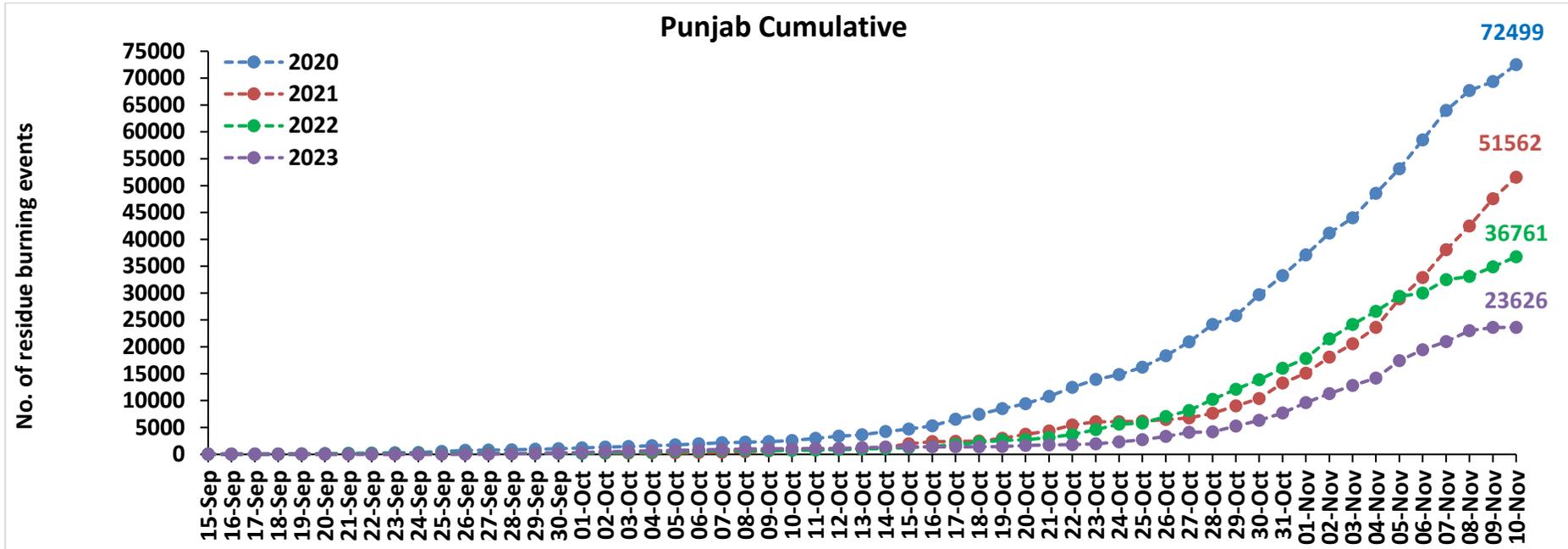
Madhya Pradesh



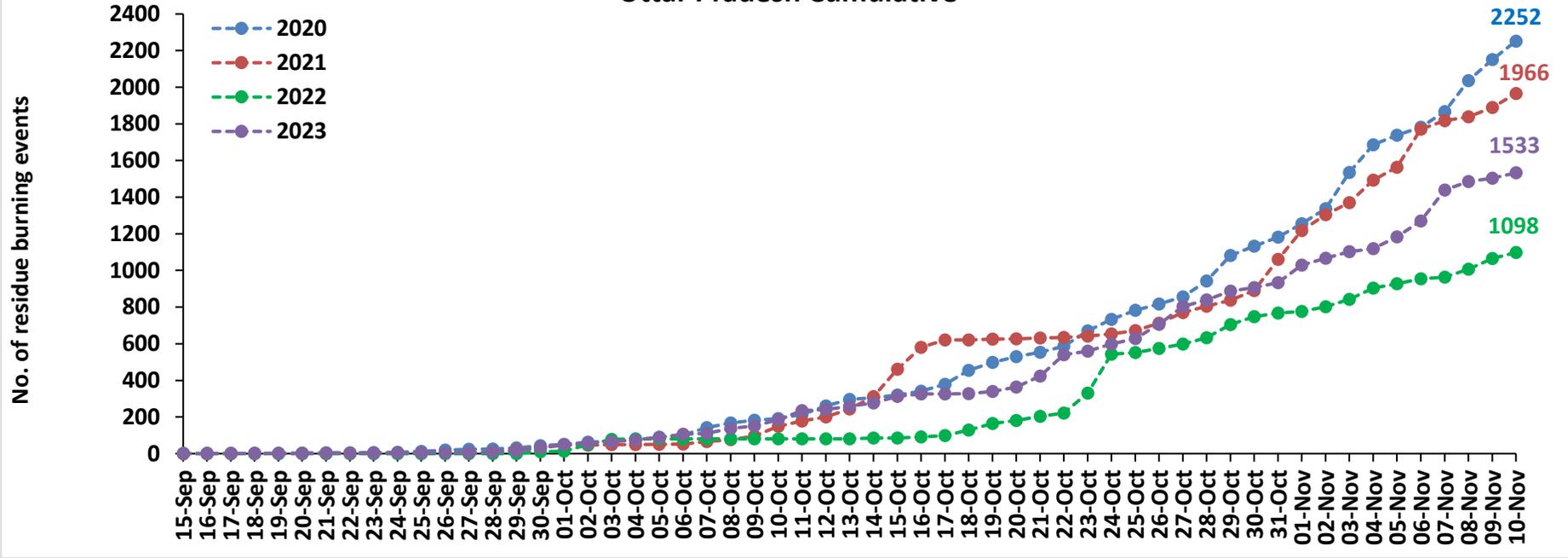
Delhi



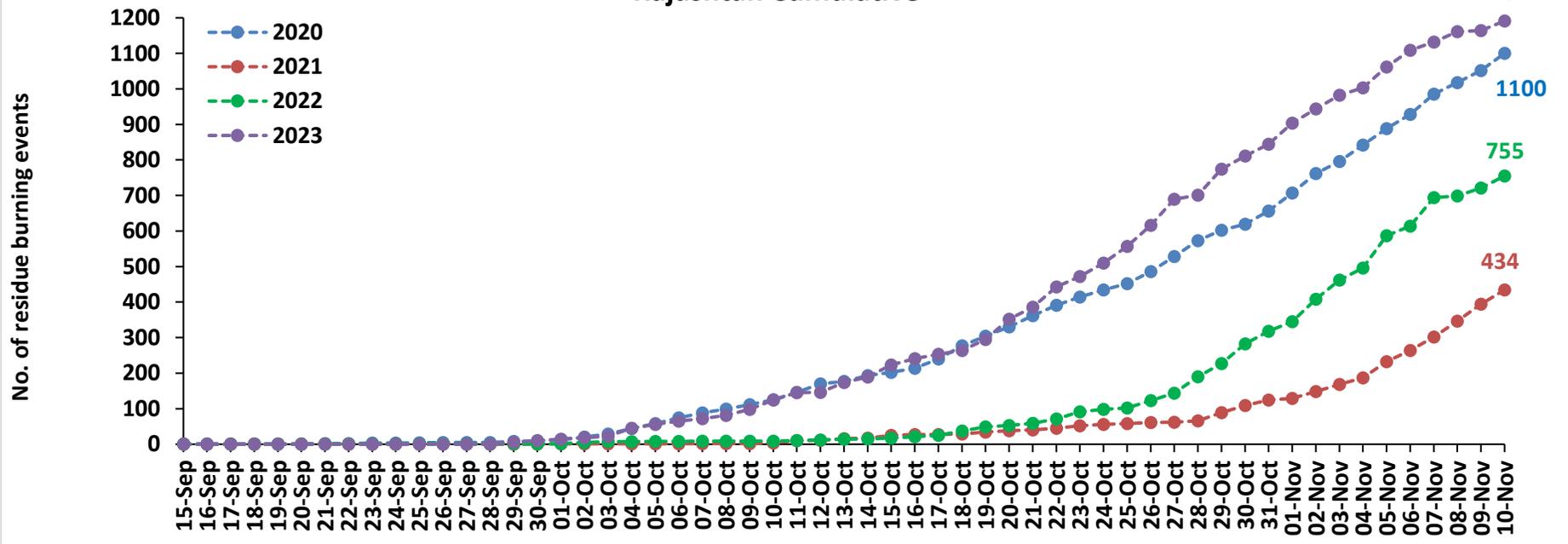
Comparison of residue burning events in current year (2023) with previous years (2020, 2021 and 2022) for the study State



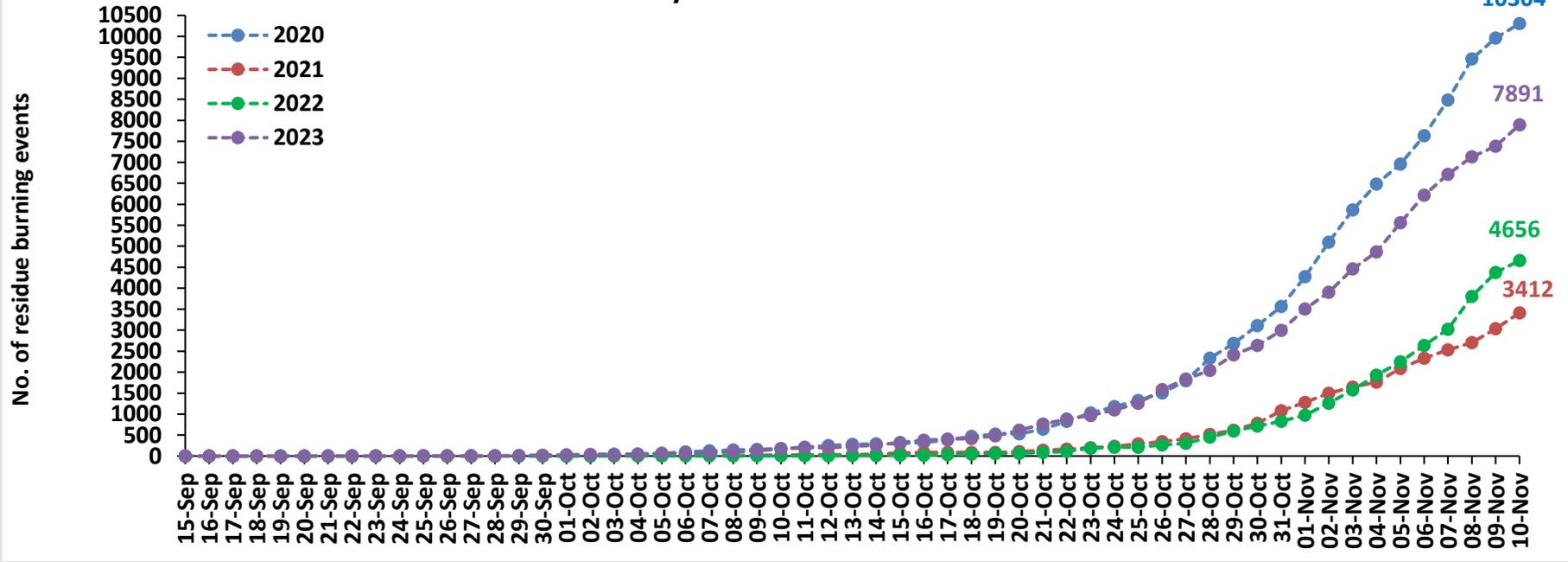
Uttar Pradesh Cumulative



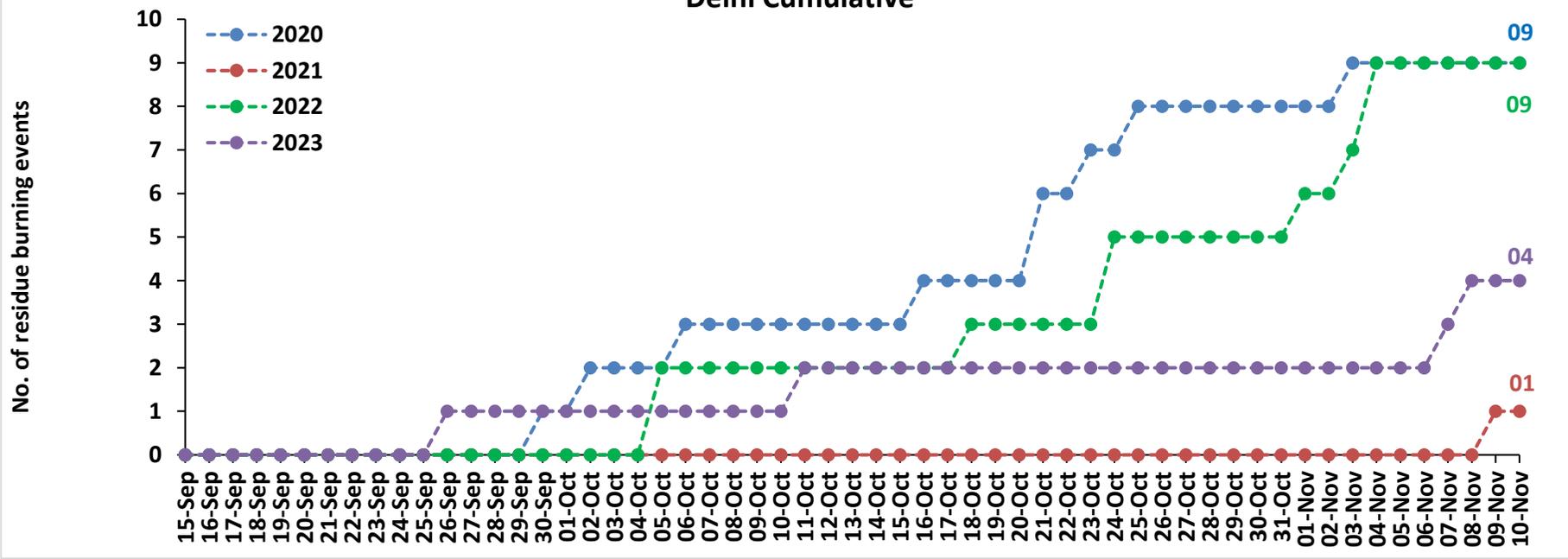
Rajasthan Cumulative



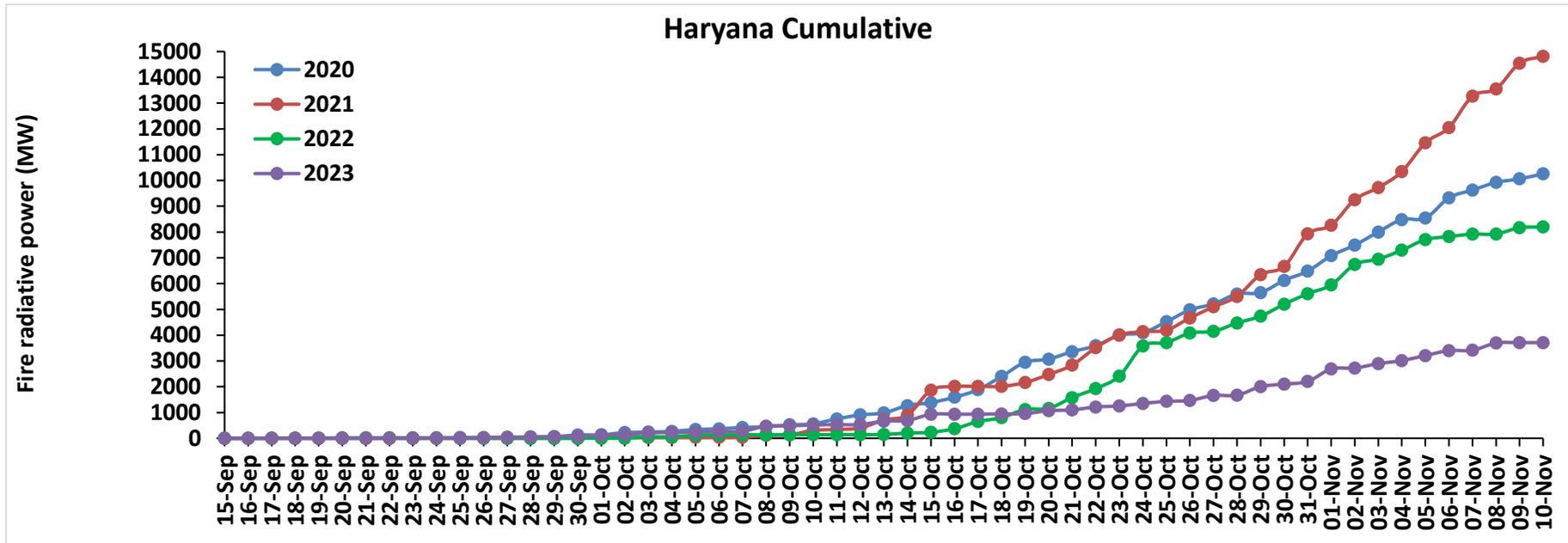
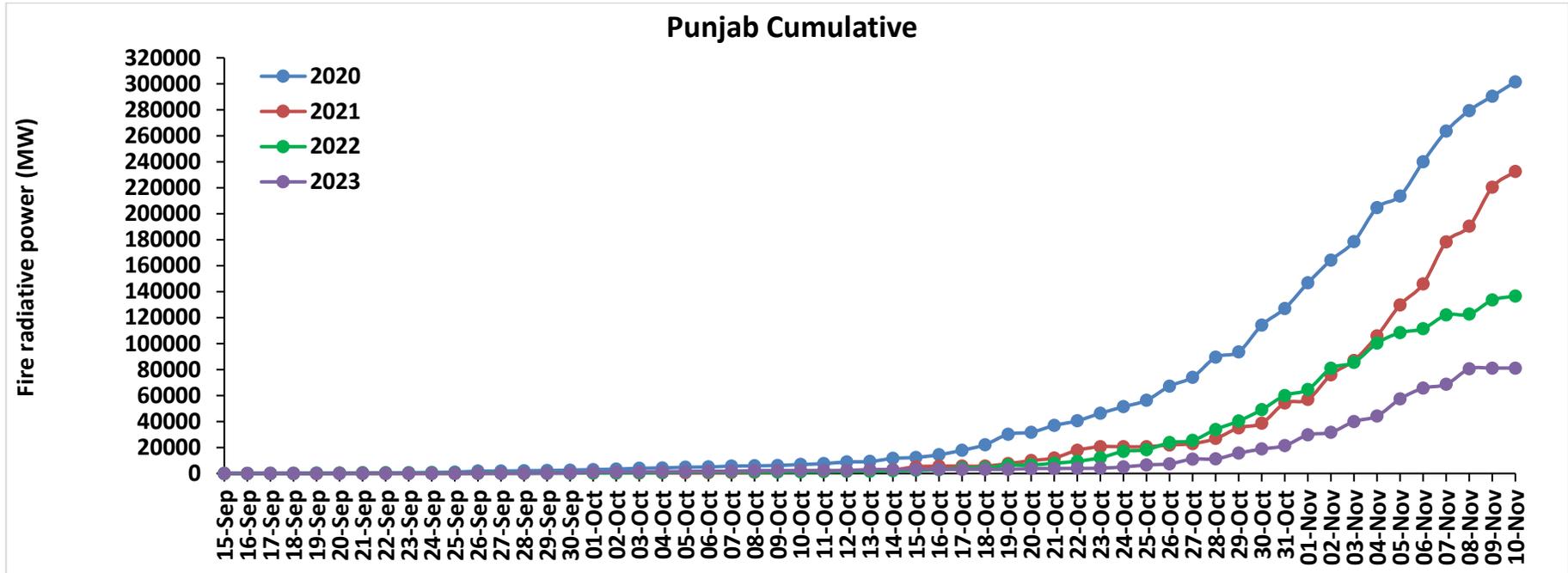
Madhya Pradesh Cumulative



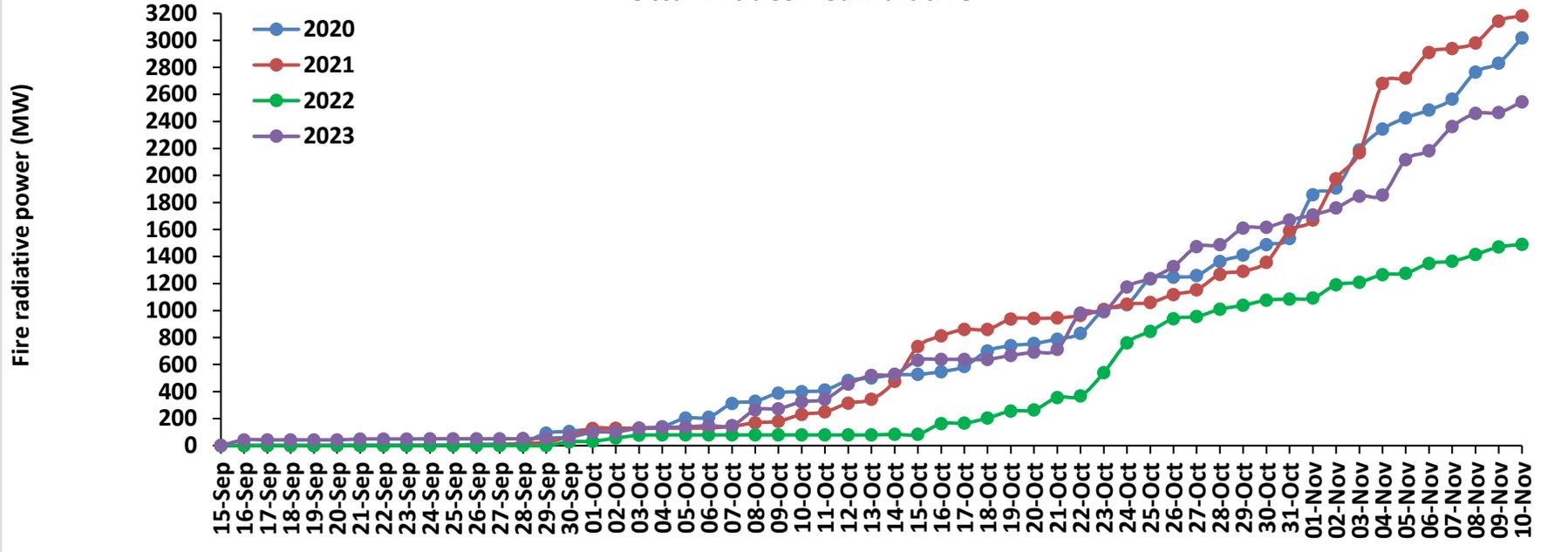
Delhi Cumulative



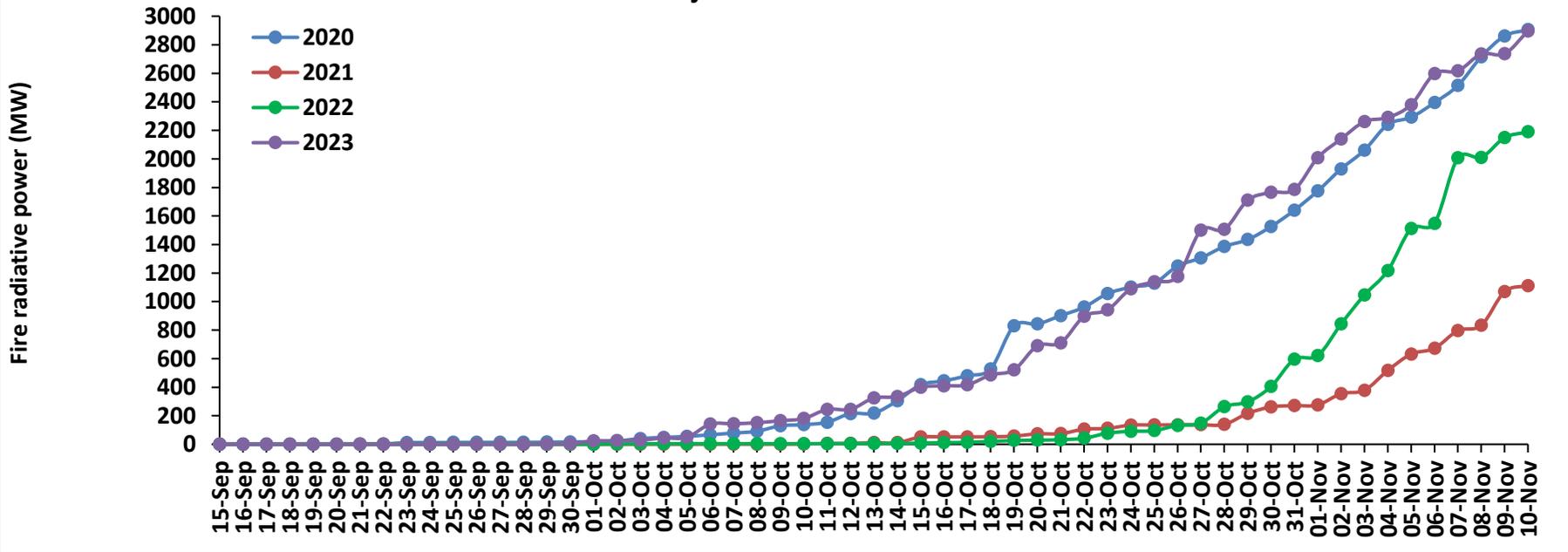
Comparison of residue burning fire power in current year (2023) with previous years (2020, 2021 and 2022) for the study States



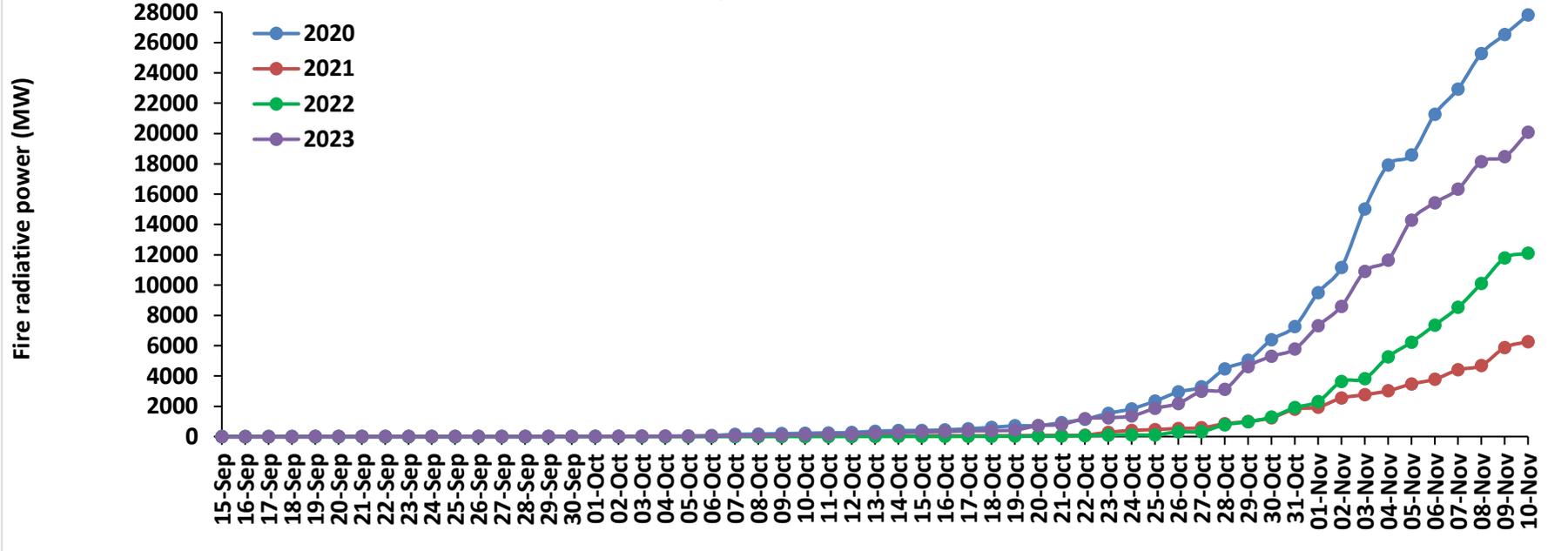
Uttar Pradesh Cumulative



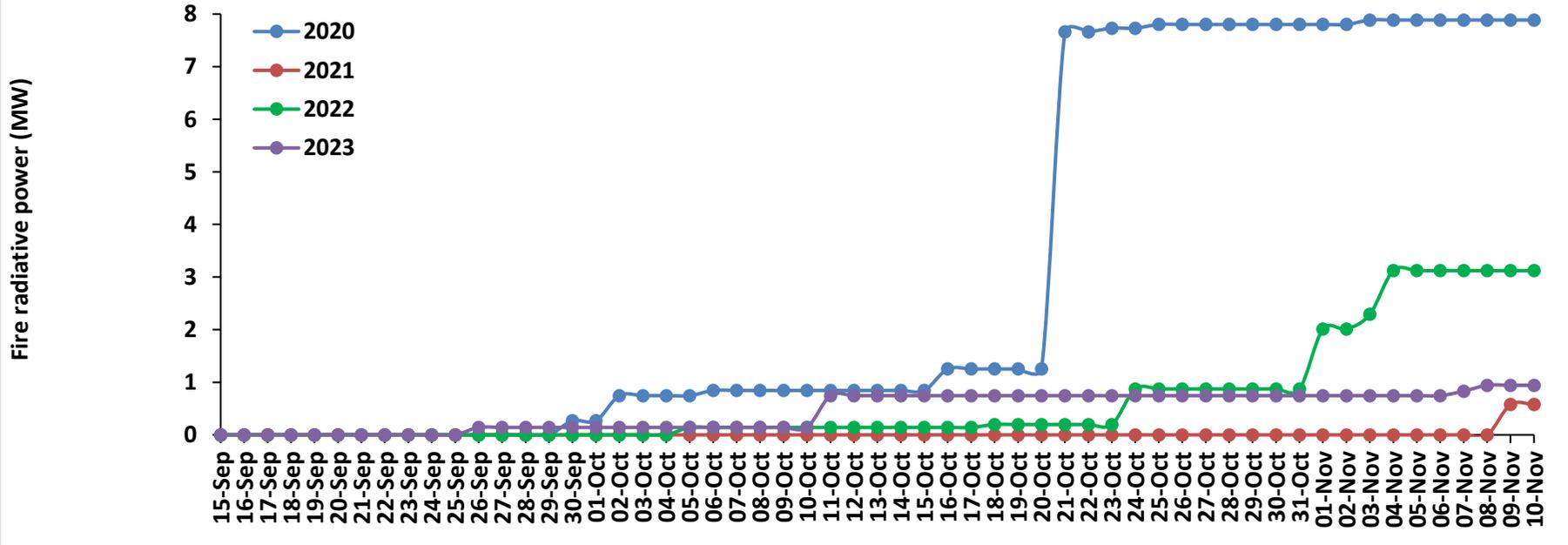
Rajasthan Cumulative



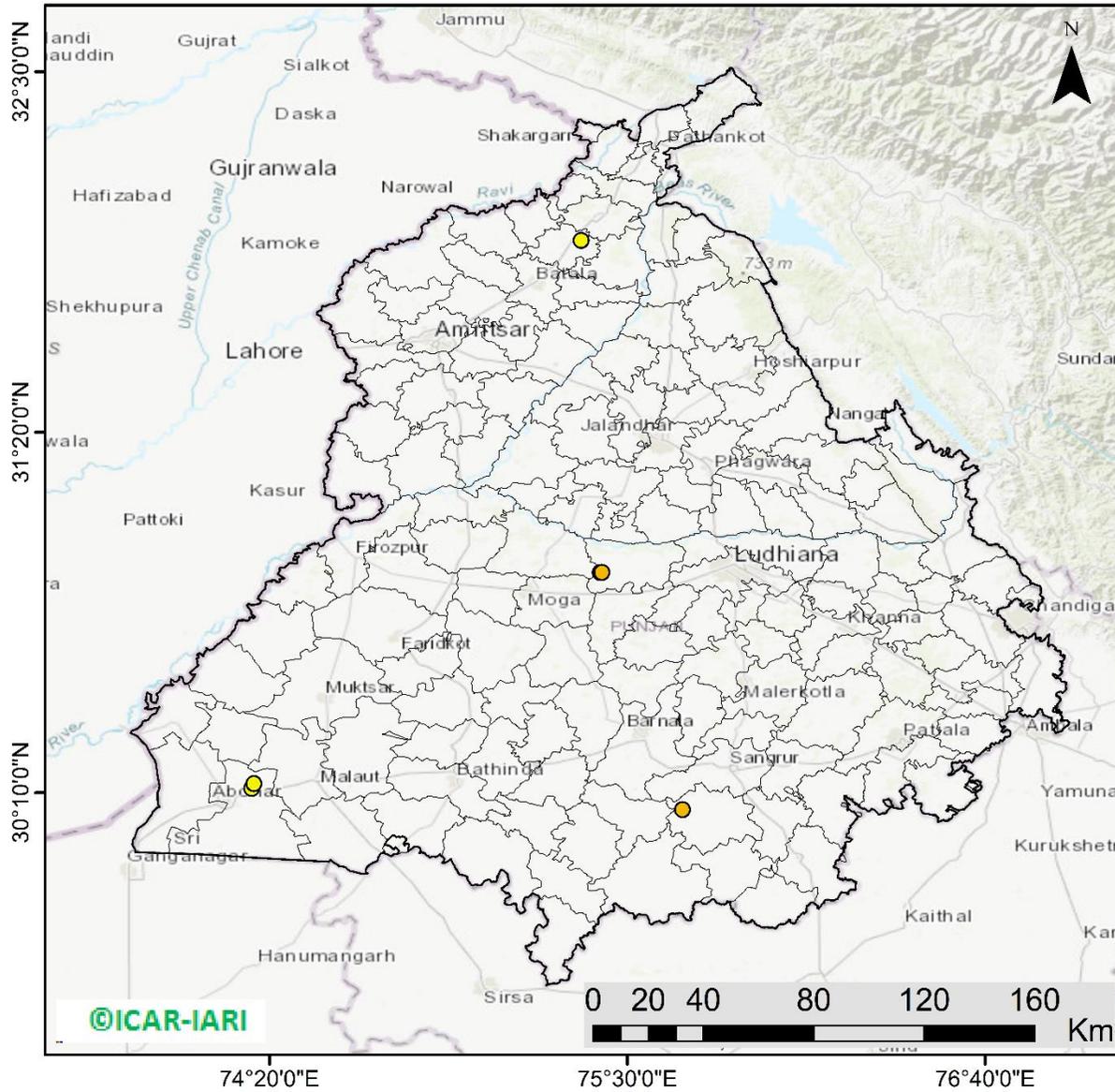
Madhya Pradesh Cumulative



Delhi Cumulative



RICE RESIDUE BURNING IN PUNJAB



06 burning events detected in Punjab during (10th Nov 2023)

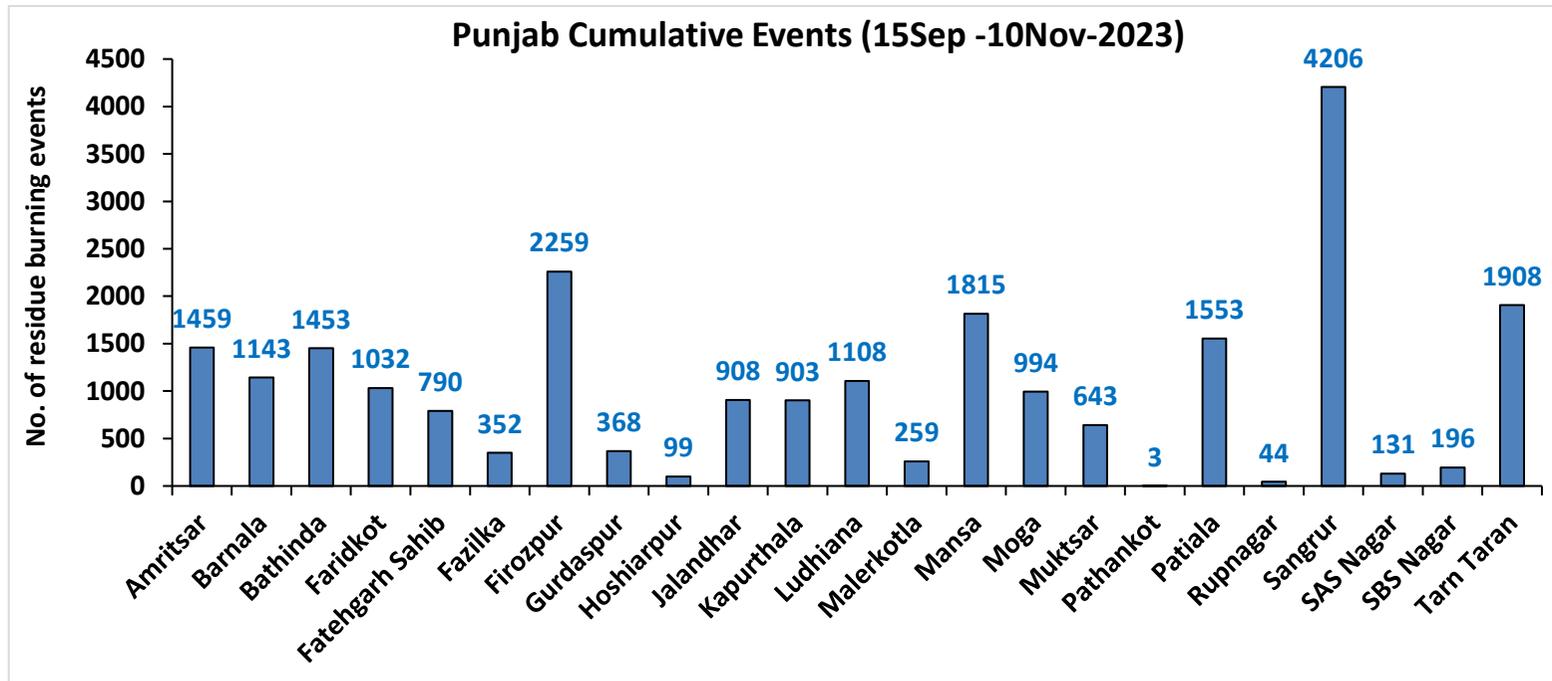
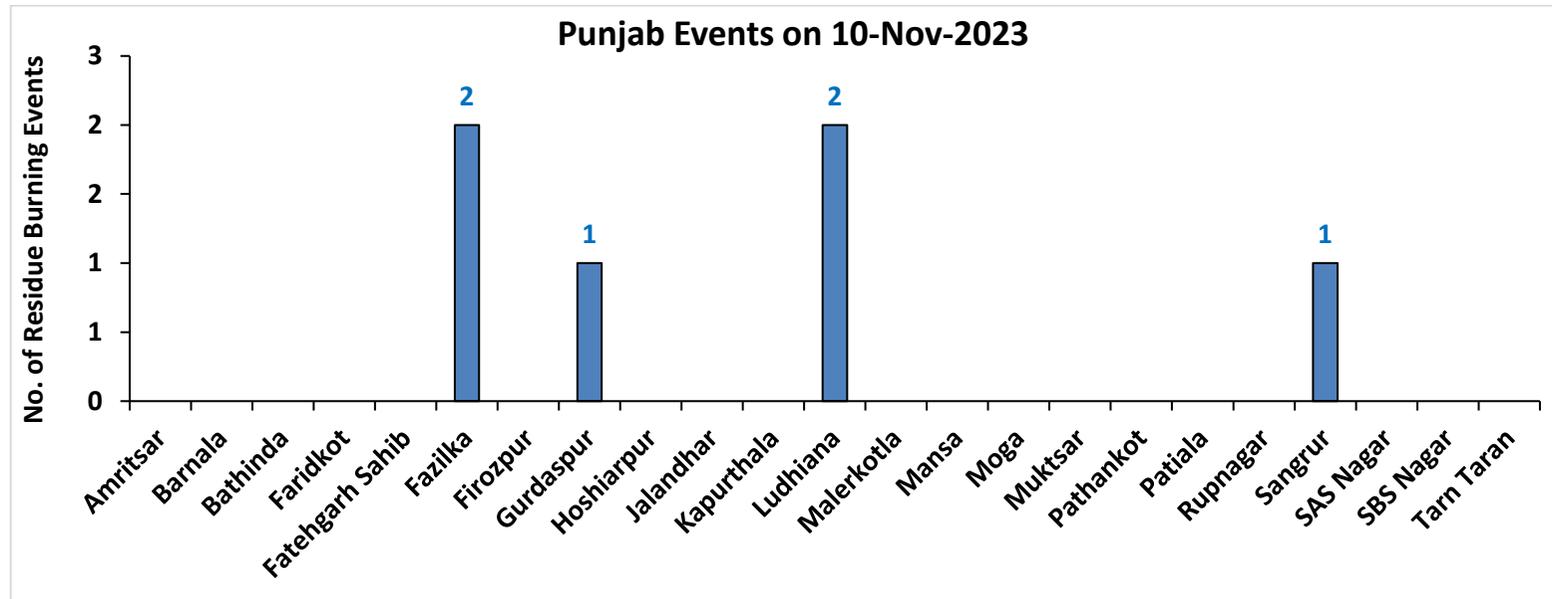
Fire Intensity (W/m²)

- 0 - 5
- 6 - 10
- 11 - 15
- 16 - 20
- >20

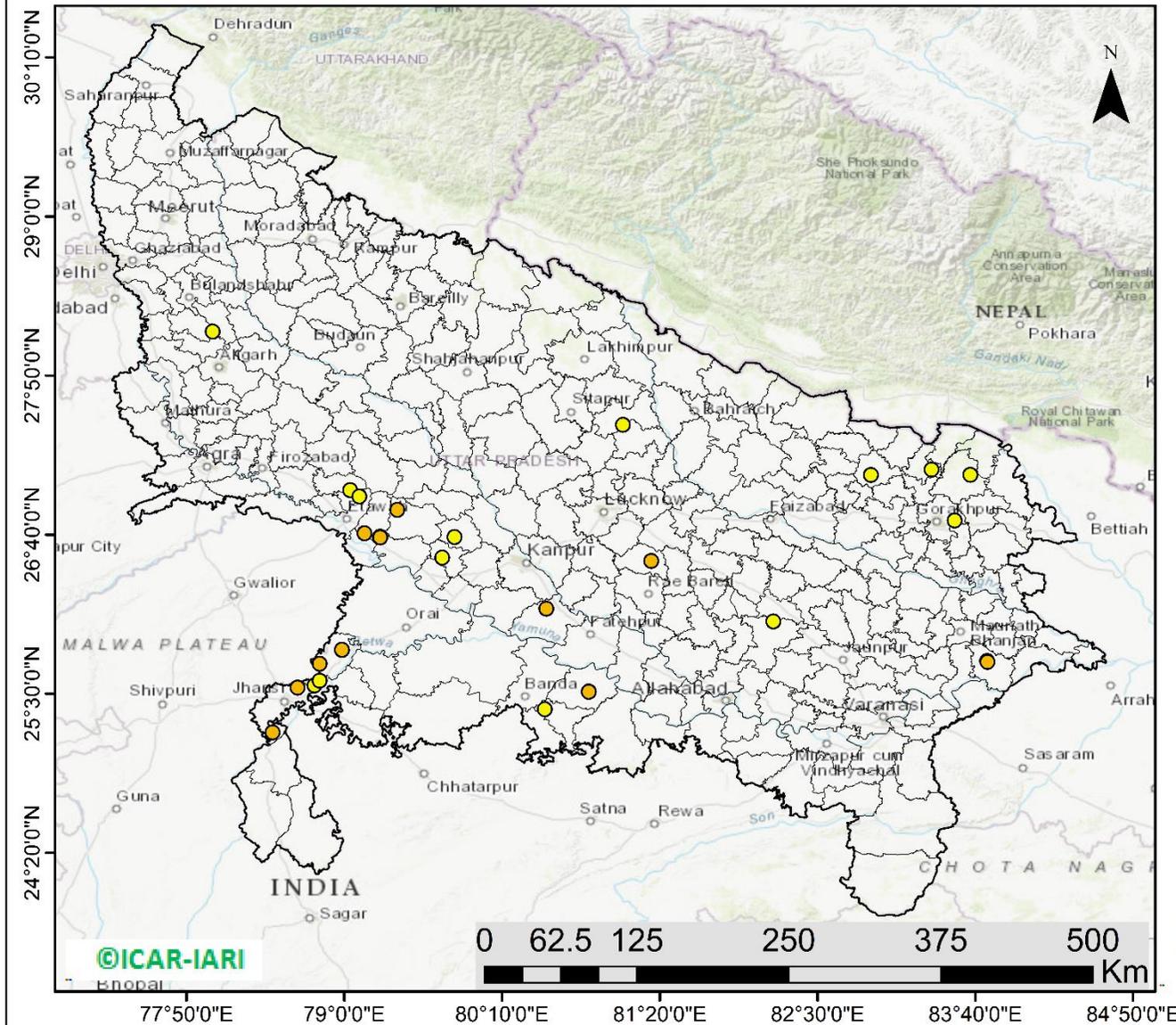


<http://geoportal.icar.gov.in:8080/geoexplorer/composer/>

District-wise cumulative number of residues burning events in Punjab (15Sep- 10Nov-2023)



RICE RESIDUE BURNING IN UTTAR PRADESH



30 burning events detected in Uttar Pradesh on (10th Nov 2023)

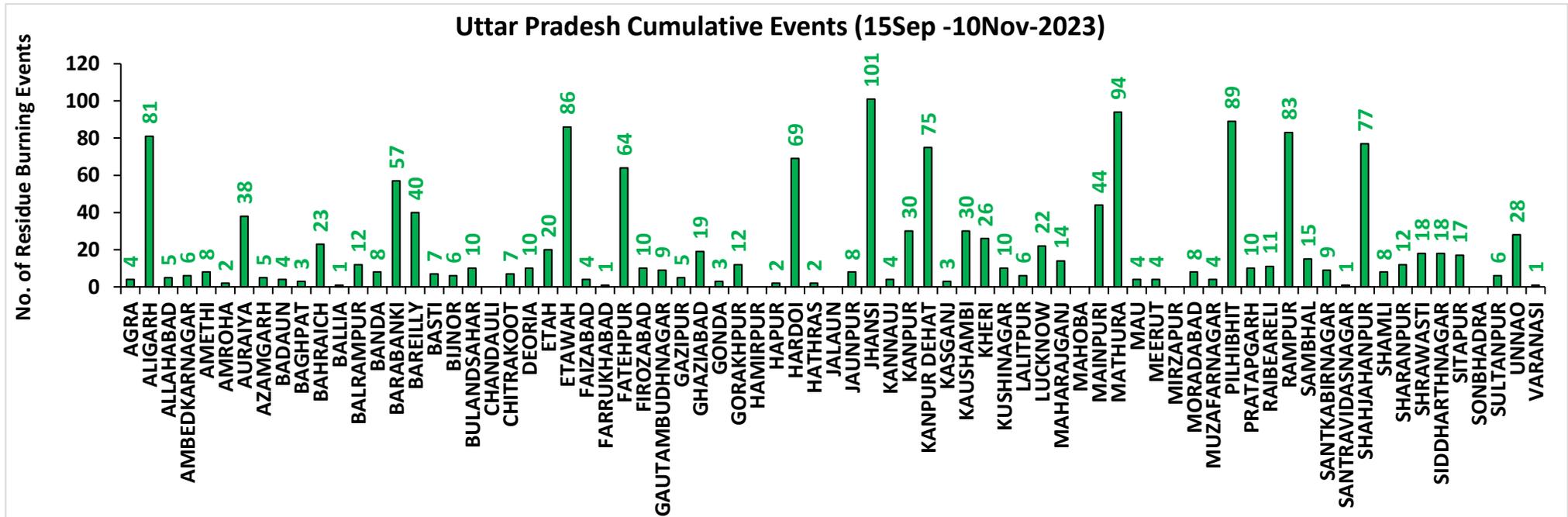
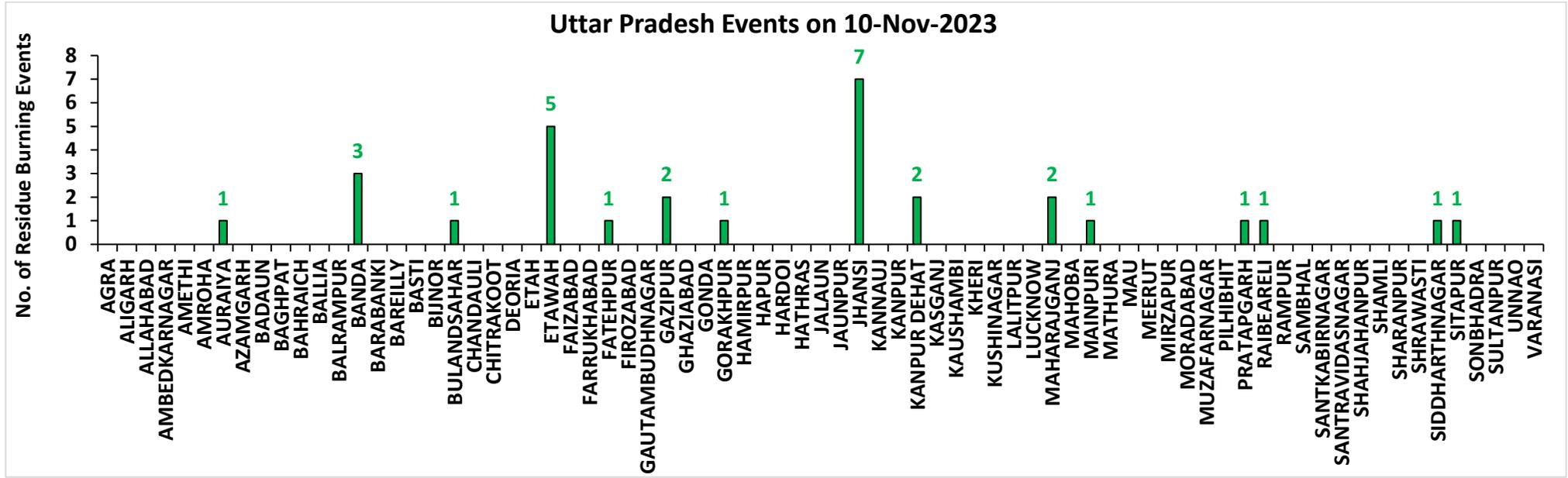
Fire Intensity (W/m²)

- 0 - 5
- 6 - 10
- 11 - 15
- 16 - 20
- >20

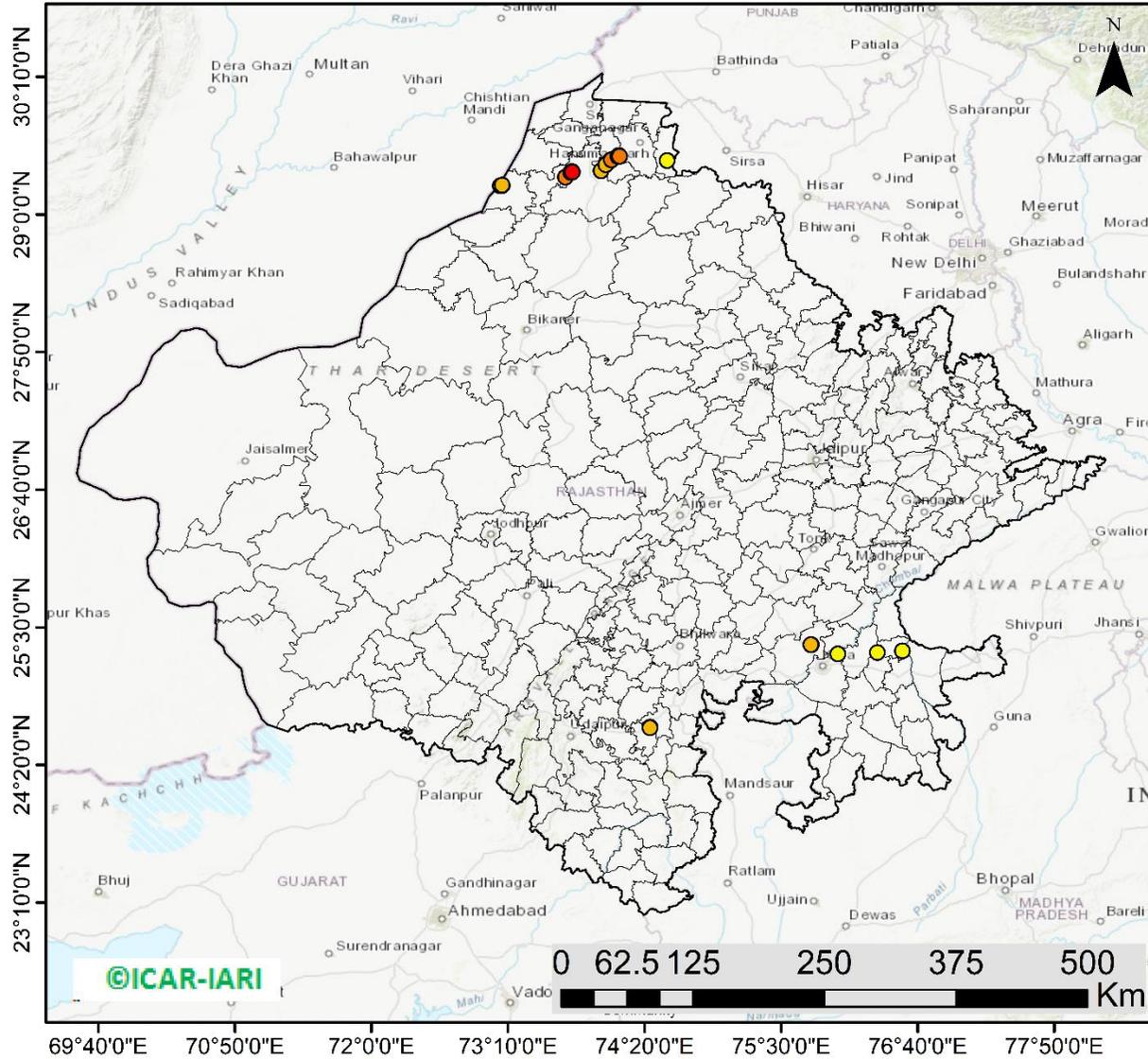


<http://geoportal.icar.gov.in:8080/geoexplorer/composer/>

District-wise cumulative number of residues burning events in Uttar Pradesh (15Sep-10Nov -2023)



RICE RESIDUE BURNING IN RAJASTHAN



27 burning events detected in Rajasthan on (10th Nov 2023)

Fire Intensity (W/m²)

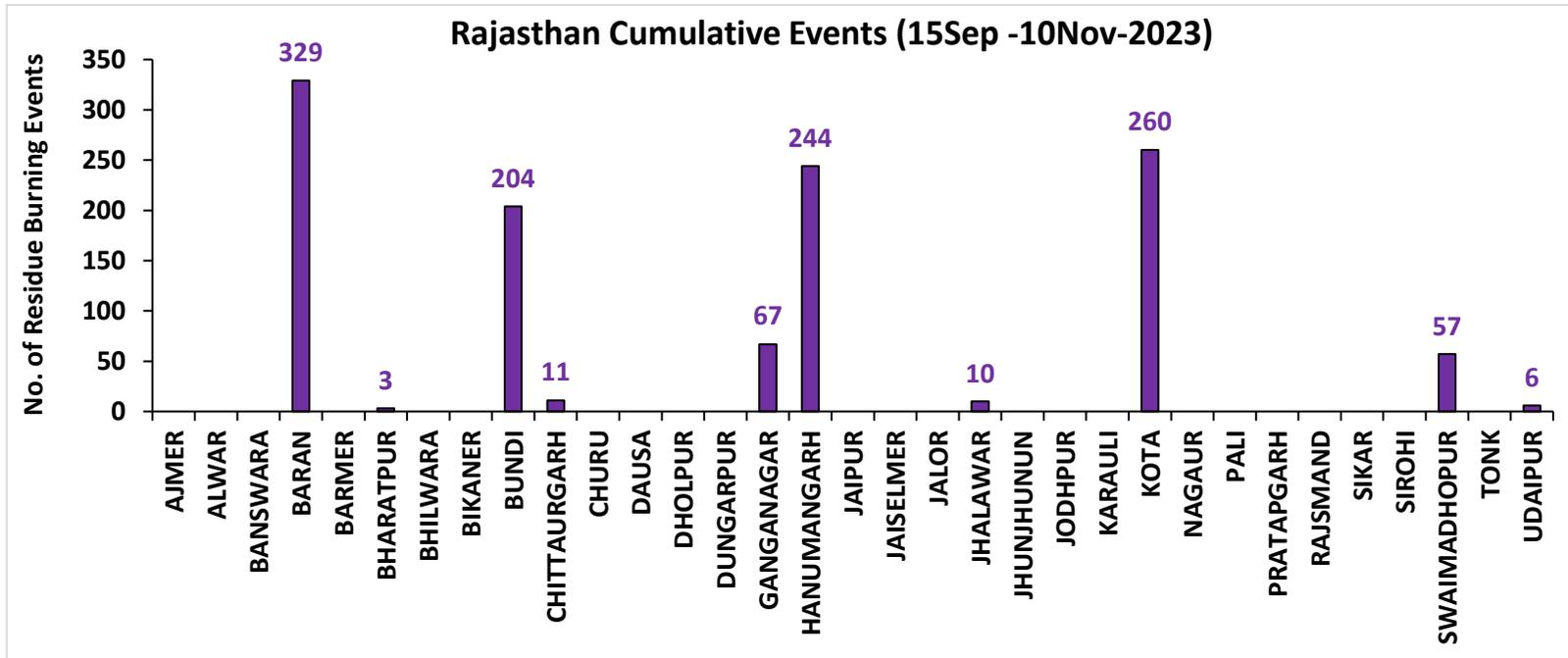
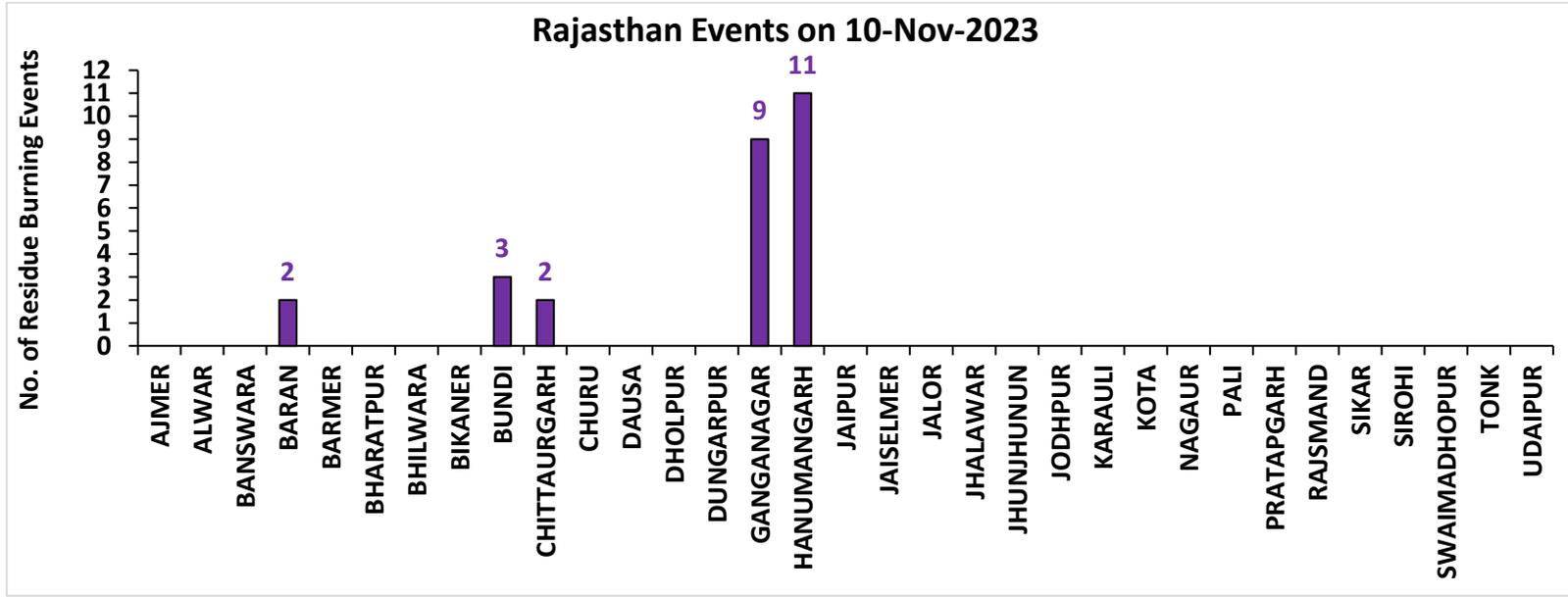
- 0 - 5
- 6 - 10
- 11 - 15
- 16 - 20
- >20

ICAR-IARI

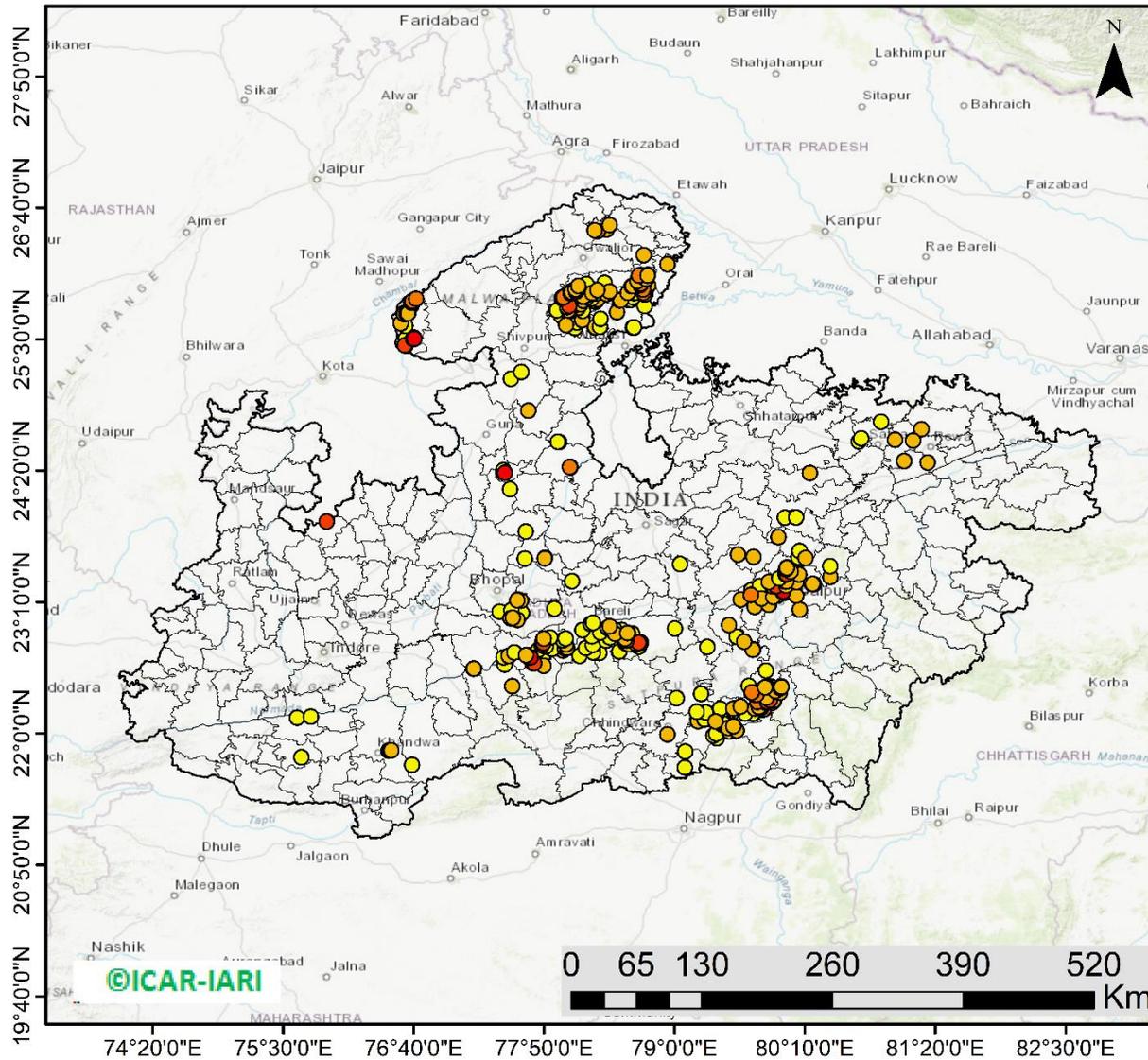


<http://geoportal.icar.gov.in:8080/geoexplorer/composer/>

District-wise cumulative number of residues burning events in Rajasthan (15Sep-10Nov -2023)



RICE RESIDUE BURNING IN MADHYA PRADESH



508 burning events detected in MP on (10th Nov 2023)

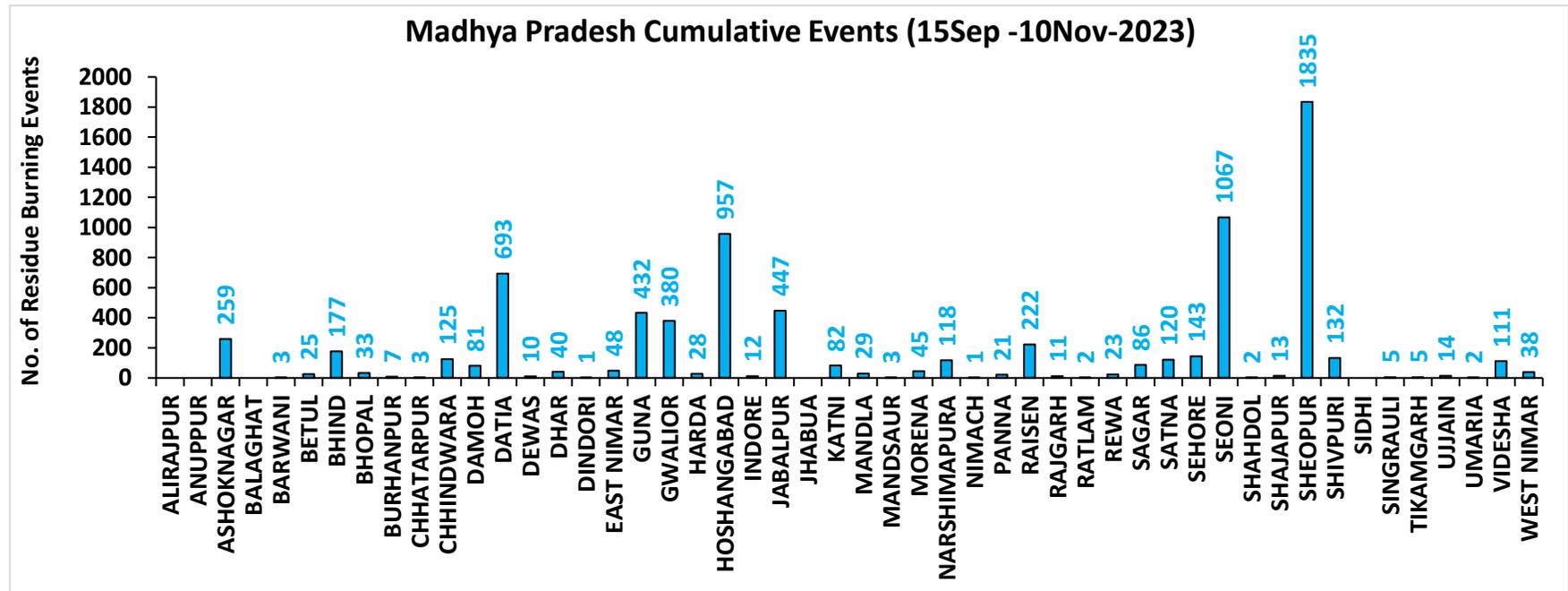
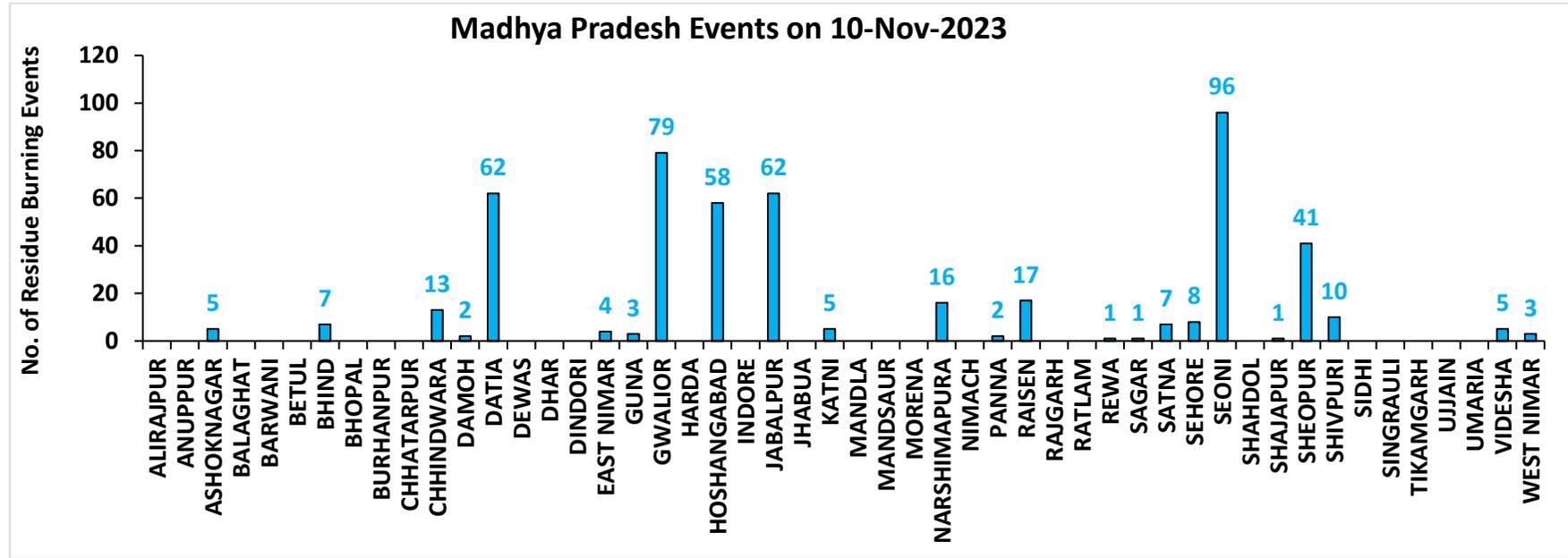
Fire Intensity (W/m²)

- 0 - 5
- 6 - 10
- 11 - 15
- 16 - 20
- >20



<http://geoportal.icar.gov.in:8080/geoexplorer/composer/>

District-wise cumulative number of residues burning events in Madhya Pradesh (15Sep-10Nov -2023)



District-wise cumulative number of residues burning events detected in 2020, 2021, 2022 and 2023
(Period: 15 September-10 November)

(a) Punjab

District	15 Sep-10 Nov			
	2020	2021	2022	2023
Amritsar	3030	1911	1466	1459
Barnala	4339	3403	2135	1143
Bathinda	4234	3097	2851	1453
Faridkot	4053	2948	1639	1032
Fatehgarh Sahib	1477	1209	1053	790
Fazilka	1086	970	1206	352
Firozpur	7791	4824	3383	2259
Gurdaspur	2113	1311	825	368
Hoshiarpur	378	296	238	99
Jalandhar	1849	1996	1172	908
Kapurthala	1859	1665	1203	903
Ludhiana	4322	4138	1734	1108
Malerkotla*	--	--	--	259
Mansa	3126	1935	1875	1815
Moga	6452	4500	2062	994
Muktsar	3655	2869	1872	643
Pathankot	13	5	0	3
Patiala	6052	3625	3174	1553
Rupnagar	196	226	223	44
Sangrur	10708	6413	5309	4206
SAS NAGAR	125	133	100	131
SBS Nagar	129	255	221	196
Tarn Taran	5512	3833	3020	1908
Total	72499	51562	36761	23626

(b) Haryana

District	15 Sep-10 Nov			
	2020	2021	2022	2023
AMBALA	343	277	206	184
BHIWANI	3	1	2	3
CHARKHI DADRI	0	0	0	0
FARIDABAD	1	3	1	4
FATEHABAD	560	981	573	351
GURGAON	0	0	0	0
HISAR	40	62	57	79
JHAJJAR	6	0	2	11
JIND	260	534	350	253
KAITHAL	784	1082	594	226
KARNAL	564	859	277	103
KURUKSHETRA	403	520	291	148
MAHENDRAGARH	0	0	0	0
MEWAT	0	0	0	0
PALWAL	45	102	44	56
PANCHKULA	0	0	0	1
PANIPAT	35	110	37	20
REWARI	0	0	0	0
ROHTAK	30	12	3	31
SIRSA	93	165	130	66
SONIPAT	51	86	28	59
YAMUNANAGAR	136	143	133	81
Total	3354	4937	2728	1676

*Malerkotla events are included in Sangrur events in 2020, 2021, 2022.

Sangrur events in 2023 do not include Malerkotla events.

District	15 Sep-10 Nov													
	2020	2021	2022	2023	GAUTAMBUDHNAGAR	9	16	10	9	MUZAFARNAGAR	17	12	1	4
AGRA	5	0	0	4	GAZIPUR	2	2	3	5	PILHIBHIT	11	190	115	89
ALIGARH	106	38	39	81	GHAZIABAD	19	5	4	19	PRATAPGARH	22	7	7	10
ALLAHABAD	14	4	4	5	GONDA	11	1	0	3	RAIBEARELI	10	10	5	11
AMBEDKARNAGAR	7	5	1	6	GORAKHPUR	14	8	7	12	RAMPUR	126	143	80	83
AMETHI	3	3	6	8	HAMIRPUR	3	0	0	0	SAMBHAL	10	11	11	15
AMROHA	4	5	0	2	HAPUR	12	4	2	2	SANTKABIRNAGAR	14	5	4	9
AURAIYA	58	19	11	38	HARDOI	76	59	26	69	SANTRAVIDASNAGAR	1	0	0	1
AZAMGARH	10	0	2	5	HATHRAS	0	0	1	2	SHAHJAHANPUR	94	359	266	77
BADAUN	11	13	0	4	JALAUN	18	0	0	0	SHAMLI	30	23	6	8
BAGHPAT	7	6	3	3	JAUNPUR	14	4	4	8	SHARANPUR	78	49	12	12
BAHRAICH	94	36	11	23	JHANSI	107	29	38	101	SHRAWASTI	36	21	6	18
BALLIA	25	1	4	1	KANNAUJ	28	4	1	4	SIDDHARTHANAGAR	35	33	4	18
BALRAMPUR	50	6	3	12	KANPUR	23	27	14	30	SITAPUR	45	36	10	17
BANDA	8	3	1	8	KANPUR DEHAT	53	14	4	75	SONBHADRA	0	0	0	0
BARABANKI	33	49	41	57	KASGANJ	2	2	0	3	SULTANPUR	2	6	2	6
BAREILLY	48	43	24	40	KAUSHAMBI	32	32	15	30	UNNAO	29	15	6	28
BASTI	37	14	4	7	KHERI	101	123	103	26	VARANASI	1	1	0	1
BIJNOR	18	18	2	6	KUSHINAGAR	23	2	3	10	Total	2252	1966	1098	1533
BULANDSAHAR	42	2	12	10	LALITPUR	1	6	3	6					
CHANDAULI	0	0	0	0	LUCKNOW	26	24	6	22					
CHITRAKOOT	9	6	2	7	MAHARAJGANJ	12	24	15	14					
DEORIA	38	2	6	10	MAHOBA	27	0	0	0					
ETAH	16	6	4	20	MAINPURI	49	28	14	44					
ETAWAH	46	22	11	86	MATHURA	144	231	26	94					
FAIZABAD	5	4	2	4	MAU	6	2	1	4					
FARRUKHABAD	3	2	1	1	MEERUT	37	11	6	4					
FATEHPUR	97	54	50	64	MIRZAPUR	6	5	2	0					
FIROZABAD	26	14	7	10	MORADABAD	16	7	4	8					

(d) Delhi

District	15 Sep-10 Nov			
	2020	2021	2022	2023
CENTRAL	0	0	0	0
EAST	0	0	0	0
NEW DELHI	0	0	0	0
NORTH	3	1	8	4
NORTH EAST	0	0	0	0
NORTH WEST DELHI	3	0	0	0
SHAHADRA	0	0	0	0
SOUTH	1	0	0	0
SOUTH EAST	0	0	0	0
SOUTH WEST DELHI	0	0	0	0
WEST DELHI	2	0	1	0
Total	9	1	9	4

(e) Rajasthan

District	15 Sep-10 Nov			
	2020	2021	2022	2023
AJMER	3	0	0	0
ALWAR	7	0	0	0
BANSWARA	0	0	0	0
BARAN	160	5	66	329
BARMER	3	0	0	0
BHARATPUR	2	3	1	3
BHILWARA	8	0	0	0
BIKANER	1	0	0	0
BUNDI	123	64	177	204
CHITTAURGARH	1	7	6	11
CHURU	0	0	0	0
DAUSA	1	0	0	0
DHOLPUR	0	0	0	0
DUNGARPUR	0	0	1	0
GANGANAGAR	85	42	61	67
HANUMANGARH	491	248	260	244
JAIPUR	4	0	0	0
JAISELMER	4	0	0	0
JALOR	1	0	0	0
JHALAWAR	3	1	5	10
JHUNJHUNUN	1	0	0	0
JODHPUR	4	0	0	0
KARAULI	1	0	0	0
KOTA	108	41	127	260
NAGAU	2	0	0	0
PALI	6	0	0	0
PRATAPGARH	8	0	0	0
RAJSMAND	1	0	0	0
SIKAR	0	0	0	0
SIROHI	1	0	0	0
SWAIMADHOPUR	65	23	51	57
TONK	5	0	0	0
UDAIPUR	1	0	0	6
Total	1100	434	755	1191

(f) Madhya Pradesh

District	15 Sep-10 Nov								
	2020	2021	2022	2023	PANNA	49	13	3	21
ALIRAJPUR	0	0	0	0	RAISEN	480	111	118	222
ANUPPUR	0	0	0	0	RAJGARH	10	2	3	11
ASHOKNAGAR	152	63	128	259	RATLAM	2	4	1	2
BALAGHAT	3	1	0	0	REWA	97	27	13	23
BARWANI	2	0	0	3	SAGAR	28	25	50	86
BETUL	30	12	5	25	SATNA	475	140	53	120
BHIND	215	48	114	177	SEHORE	129	100	121	143
BHOPAL	46	25	18	33	SEONI	1180	846	679	1067
BURHANPUR	10	1	0	7	SHAHDOL	2	0	0	2
CHHATARPUR	7	0	0	3	SHAJAPUR	11	0	0	13
CHHINDWARA	104	46	70	125	SHEOPUR	1546	322	1254	1835
DAMOH	69	43	41	81	SHIVPURI	229	21	50	132
DATIA	1057	173	327	693	SIDHI	2	2	1	0
DEWAS	8	0	0	10	SINGRAULI	0	1	1	5
DHAR	39	0	0	40	TIKAMGARH	4	0	1	5
DINDORI	0	0	0	1	UJJAIN	8	0	0	14
EAST NIMAR	22	6	10	48	UMARIA	5	2	0	2
GUNA	65	6	94	432	VIDESHA	124	47	52	111
GWALIOR	1414	119	325	380	WEST NIMAR	51	9	7	38
HARDA	14	19	9	28	Total	10304	3412	4656	7891
HOSHANGABAD	1005	817	711	957					
INDORE	4	0	0	12					
JABALPUR	986	149	173	447					
JHABUA	0	0	0	0					
KATNI	242	26	46	82					
MANDLA	103	78	36	29					
MANDSAUR	12	0	0	3					
MORENA	62	36	22	45					
NARSHIMAPURA	199	72	120	118					
NIMACH	2	0	0	1					

State-wise and date-wise number of paddy residue burning events detected in 2020, 2021, 2022 and 2023
(Period: 15 September-10 November)

Number of Paddy Residue Burning Events Detected

Date	Punjab				Haryana				Uttar Pradesh			
	2020	2021	2022	2023	2020	2021	2022	2023	2020	2021	2022	2023
15-Sep	5	0	14	0	2	0	0	1	1	0	0	0
16-Sep	0	2	0	6	1	0	0	1	0	0	0	2
17-Sep	5	0	1	0	3	0	0	0	0	0	0	0
18-Sep	17	9	7	0	0	0	1	0	0	1	0	0
19-Sep	30	5	18	0	2	0	0	1	0	1	0	0
20-Sep	67	8	10	0	6	0	0	2	2	0	0	0
21-Sep	54	0	56	1	2	0	0	2	1	0	0	1
22-Sep	34	0	30	0	1	0	0	2	1	0	0	0
23-Sep	49	0	3	1	0	0	0	3	1	0	0	0
24-Sep	78	5	0	0	0	0	0	0	1	1	0	1
25-Sep	184	11	0	0	11	0	0	1	5	0	0	1
26-Sep	190	19	0	3	5	0	0	2	8	0	0	0
27-Sep	78	37	0	21	8	0	0	9	4	1	0	0
28-Sep	55	28	0	33	6	1	0	8	1	6	0	4
29-Sep	63	64	0	68	9	4	0	17	6	10	0	6
30-Sep	116	27	8	81	22	2	0	26	13	13	10	18
01-Oct	165	13	45	123	15	4	1	21	7	13	3	17
02-Oct	141	0	83	119	30	2	7	24	12	0	36	7
03-Oct	110	9	75	105	8	6	8	17	4	3	29	8
04-Oct	162	23	65	95	29	2	7	29	8	0	2	9
05-Oct	161	18	130	98	17	3	24	24	14	2	0	14
06-Oct	171	42	85	91	30	0	26	19	12	1	0	18
07-Oct	197	72	62	32	32	11	6	13	41	13	0	5
08-Oct	95	108	19	92	29	27	0	55	25	11	0	27
09-Oct	121	114	3	58	20	39	1	14	15	20	0	13
10-Oct	232	150	4	10	33	95	2	28	9	54	0	34
11-Oct	377	64	45	26	90	51	0	21	23	28	0	50

12-Oct	388	97	104	13	69	51	4	5	46	23	0	5
13-Oct	266	132	120	154	47	91	15	29	36	42	0	19
14-Oct	605	229	82	89	69	98	30	41	9	68	5	18
15-Oct	449	660	169	69	106	363	36	127	15	149	0	35
16-Oct	654	429	206	0	80	176	76	4	21	121	6	14
17-Oct	1172	14	403	1	143	0	86	0	38	39	7	0
18-Oct	938	57	342	18	166	1	134	8	76	0	30	2
19-Oct	1080	496	436	37	72	55	122	16	43	5	36	11
20-Oct	890	788	96	174	62	155	78	51	31	1	17	25
21-Oct	1392	597	393	146	101	131	107	68	25	5	23	59
22-Oct	1665	1111	582	30	128	140	122	25	32	3	18	117
23-Oct	1438	620	902	152	106	218	217	29	84	8	109	20
24-Oct	911	0	1019	360	57	38	250	70	63	11	212	38
25-Oct	1416	76	181	398	155	71	12	58	50	18	9	30
26-Oct	2126	329	1238	589	77	175	123	67	33	41	23	78
27-Oct	2563	279	1111	766	96	93	83	67	40	58	23	97
28-Oct	3232	906	2067	127	139	149	123	14	87	35	34	36
29-Oct	1624	1353	1898	1068	52	161	112	75	139	32	73	48
30-Oct	3946	1373	1761	1030	100	148	112	52	50	53	43	19
31-Oct	3531	2895	2131	1389	108	353	70	51	49	170	20	28
01-Nov	3835	1796	1842	1921	151	124	88	99	74	157	9	95
02-Nov	4098	3001	3634	1668	111	203	166	48	82	87	25	37
03-Nov	2818	2512	2666	1551	93	197	128	28	197	66	40	36
04-Nov	4584	3032	2437	1360	72	228	63	33	152	123	61	17
05-Nov	4529	5327	2817	3230	66	331	90	109	52	70	24	64
06-Nov	5382	3942	599	2060	151	219	46	65	43	208	28	87
07-Nov	5491	5199	2487	1515	150	182	37	26	86	46	8	169
08-Nov	3674	4397	604	2003	115	138	11	44	169	21	44	47
09-Nov	1718	5079	1778	639	21	217	69	27	115	51	58	17
10-Nov	3127	4008	1893	6	80	184	35	0	101	77	33	30
Total	72499	51562	36761	23626	3354	4937	2728	1676	2252	1966	1098	1533

Number of Paddy Residue Burning Events Detected

Date	Delhi				Rajasthan				Madhya Pradesh			
	2020	2021	2022	2023	2020	2021	2022	2023	2020	2021	2022	2023
15-Sep	0	0	0	0	1	0	0	0	2	0	0	0
16-Sep	0	0	0	0	0	0	0	0	0	0	0	0
17-Sep	0	0	0	0	0	0	0	0	0	0	0	0
18-Sep	0	0	0	0	0	0	0	0	0	0	0	0
19-Sep	0	0	0	0	0	0	0	0	0	0	0	1
20-Sep	0	0	0	0	0	0	0	0	0	0	0	1
21-Sep	0	0	0	0	1	0	1	0	2	0	0	0
22-Sep	0	0	0	0	0	0	0	0	0	0	0	0
23-Sep	0	0	0	0	1	0	0	0	0	0	0	0
24-Sep	0	0	0	0	0	0	0	0	0	0	0	0
25-Sep	0	0	0	0	1	0	0	0	0	0	0	1
26-Sep	0	0	0	1	1	0	0	0	2	0	0	0
27-Sep	0	0	0	0	0	0	0	0	1	0	0	0
28-Sep	0	0	0	0	0	0	0	0	1	1	0	2
29-Sep	0	0	0	0	3	0	0	6	0	4	0	5
30-Sep	1	0	0	0	1	0	0	4	5	0	0	11
01-Oct	0	0	0	0	4	1	1	4	13	0	1	8
02-Oct	1	0	0	0	7	0	3	4	12	0	1	1
03-Oct	0	0	0	0	9	0	2	5	5	1	5	5
04-Oct	0	0	0	0	15	0	0	22	4	2	0	12
05-Oct	0	0	2	0	14	0	1	11	13	1	0	18
06-Oct	1	0	0	0	16	0	0	9	37	1	0	7
07-Oct	0	0	0	0	14	1	1	7	31	1	0	9
08-Oct	0	0	0	0	11	0	0	9	17	2	0	18
09-Oct	0	0	0	0	12	0	0	17	15	4	0	24
10-Oct	0	0	0	0	14	1	0	26	18	10	0	52
11-Oct	0	0	0	1	21	7	1	21	32	2	0	24
12-Oct	0	0	0	0	24	1	2	1	44	1	1	1
13-Oct	0	0	0	0	7	5	2	28	21	2	7	32
14-Oct	0	0	0	0	16	1	1	15	15	11	1	26
15-Oct	0	0	0	0	9	8	2	34	8	27	2	66
16-Oct	1	0	0	0	12	2	4	18	23	13	2	51

17-Oct	0	0	0	0	26	0	4	12	63	1	11	31
18-Oct	0	0	1	0	37	2	12	11	88	0	15	13
19-Oct	0	0	0	0	27	5	12	31	49	1	12	65
20-Oct	0	0	0	0	26	4	4	57	9	21	7	131
21-Oct	2	0	0	0	32	2	6	34	112	30	18	147
22-Oct	0	0	0	0	29	5	12	57	183	29	31	119
23-Oct	1	0	0	0	23	7	20	29	204	32	70	89
24-Oct	0	0	2	0	20	4	7	38	150	34	26	132
25-Oct	1	0	0	0	18	2	4	47	144	60	0	159
26-Oct	0	0	0	0	34	3	21	59	178	55	57	320
27-Oct	0	0	0	0	42	1	21	73	294	62	38	256
28-Oct	0	0	0	0	45	4	46	12	537	110	143	202
29-Oct	0	0	0	0	29	23	37	73	349	97	151	372
30-Oct	0	0	0	0	17	20	55	37	428	168	119	224
31-Oct	0	0	0	0	37	15	36	33	455	299	112	360
01-Nov	0	0	1	0	51	5	27	60	709	198	142	509
02-Nov	0	0	0	0	55	19	63	40	820	214	284	401
03-Nov	1	0	1	0	34	20	54	38	771	148	323	552
04-Nov	0	0	2	0	46	19	34	21	618	123	348	408
05-Nov	0	0	0	0	46	45	91	59	474	320	319	698
06-Nov	0	0	0	0	40	32	27	47	678	248	392	655
07-Nov	0	0	0	1	57	38	80	23	848	199	383	497
08-Nov	0	0	0	1	33	44	5	29	981	170	783	417
09-Nov	0	1	0	0	34	48	22	3	495	330	570	251
10-Nov	0	0	0	0	48	40	34	27	346	380	282	508
Total	9	1	9	4	1100	434	755	1191	10304	3412	4656	7891

Details of residue burning events in Punjab on 10-Nov-2023

S. No.	District	Tehsil / Block	Satellite	Latitude	Longitude	ACQ_TIME	Day / Night	Fire Power (W/m2)
1	Fazilka	Abohar	S-NPP	30.17976	74.27539	13:48:01	D	3.90
2	Fazilka	Abohar	S-NPP	30.19532	74.28249	13:48:01	D	4.10
3	Gurdaspur	Dhariwal	S-NPP	31.95349	75.34962	02:38:02	N	0.50
4	Ludhiana	Sidhwan Bet	S-NPP	30.87867	75.41171	13:48:01	D	5.80
5	Ludhiana	Sidhwan Bet	S-NPP	30.87930	75.41717	13:48:01	D	5.80
6	Sangrur	Sunam	S-NPP	30.11129	75.67981	13:48:01	D	5.10

Details of residue burning events in Uttar Pradesh on 10-Nov-2023

S. No.	District	Tehsil / Block	Satellite	Latitude	Longitude	ACQ_TIME	Day / Night	Fire Power (W/m ²)
1	AURAIYA	BIDHUNA	AQUA	26.84700	79.39300	13:52:33	D	5.90
2	BANDA	ATARRA	S-NPP	25.38469	80.48347	13:48:01	D	3.90
3	BANDA	BABERU	S-NPP	25.51466	80.80918	13:48:01	D	5.00
4	BANDA	BABERU	AQUA	25.51300	80.80900	13:52:33	D	7.60
5	BULANDSAHAR	KHURJA	S-NPP	28.15459	78.02811	13:48:01	D	3.10
6	ETAWAH	BHARTHNA	S-NPP	26.64984	79.26562	13:48:01	D	5.50
7	ETAWAH	BHARTHNA	S-NPP	26.64985	79.26772	13:48:01	D	3.70
8	ETAWAH	BHARTHNA	S-NPP	26.67525	79.15096	13:48:01	D	6.70
9	ETAWAH	BHARTHNA	AQUA	26.64500	79.26700	13:52:33	D	8.80
10	ETAWAH	ETAWAH	AQUA	26.94600	79.11300	13:52:33	D	4.40
11	FATEHPUR	BINKI	AQUA	26.12300	80.49500	13:52:33	D	5.90
12	GAZIPUR	MUHAMMADBAD	S-NPP	25.73858	83.75398	13:48:01	D	3.40
13	GAZIPUR	MUHAMMADBAD	AQUA	25.73200	83.75700	13:52:33	D	8.30
14	GORAKHPUR	GORAKHPUR	S-NPP	26.76929	83.51456	12:08:27	D	4.60
15	JHANSI	JHANSI	S-NPP	25.21525	78.47083	13:48:01	D	6.60
16	JHANSI	JHANSI	AQUA	25.54300	78.65600	13:52:33	D	5.60
17	JHANSI	MOTH	S-NPP	25.71890	78.81901	13:48:01	D	9.00
18	JHANSI	MOTH	S-NPP	25.82042	78.98473	13:48:01	D	7.80
19	JHANSI	MOTH	AQUA	25.82100	78.98400	13:52:33	D	6.40
20	JHANSI	TAHRAULI	S-NPP	25.55930	78.78127	13:48:01	D	4.50
21	JHANSI	TAHRAULI	S-NPP	25.59430	78.81906	13:48:01	D	1.50
22	KANPUR DEHAT	RASULABAD	AQUA	26.64800	79.81600	13:52:33	D	4.50
23	KANPUR DEHAT	SIKANDRA	AQUA	26.49700	79.72500	13:52:33	D	5.00
24	MAHARAJGANJ	MAHARAJGANJ	S-NPP	27.10401	83.63008	00:57:44	N	0.50
25	MAHARAJGANJ	PHARENDA	S-NPP	27.14326	83.34396	12:08:27	D	3.70
26	MAINPURI	KARHAL	S-NPP	26.99242	79.04404	02:38:02	N	0.50
27	PRATAPGARH	PATTI	S-NPP	26.02867	82.17387	13:48:01	D	1.60
28	RAIBEARELI	MAHARAJGANG	AQUA	26.47300	81.27100	13:52:33	D	6.20
29	SIDDHARTHANAGAR	BANSI	S-NPP	27.10277	82.89495	13:48:01	D	2.60
30	SITAPUR	BISWAN	S-NPP	27.47063	81.06162	13:48:01	D	1.40

Details of residue burning events in Rajasthan on 10-Nov-2023

S. No.	District	Tehsil / Block	Satellite	Latitude	Longitude	ACQ_TIME	Day / Night	Fire Power (W/m ²)
1	BARAN	MANGROL	S-NPP	25.28460	76.32271	13:48:01	D	4.60
2	BARAN	MANGROL	S-NPP	25.29891	76.53610	13:48:01	D	4.00
3	BUNDI	BUNDI	S-NPP	25.35201	75.75878	13:48:01	D	3.80
4	BUNDI	BUNDI	AQUA	25.35200	75.75500	13:52:33	D	7.90
5	BUNDI	KESHORAIPTAN	S-NPP	25.27317	75.98627	13:48:01	D	5.00
6	CHITTAURGARH	DUNGLA	S-NPP	24.65165	74.38210	13:48:01	D	5.50
7	CHITTAURGARH	DUNGLA	AQUA	24.64800	74.38100	13:52:33	D	8.00
8	GANGANAGAR	ANAPGARH	S-NPP	29.24264	73.10124	13:48:01	D	4.60
9	GANGANAGAR	ANAPGARH	S-NPP	29.24496	73.11803	13:48:01	D	7.70
10	GANGANAGAR	ANAPGARH	S-NPP	29.24837	73.11742	13:48:01	D	7.70
11	GANGANAGAR	SURATGARH	S-NPP	29.36956	73.96121	13:48:01	D	10.00
12	GANGANAGAR	SURATGARH	S-NPP	29.36974	73.96256	13:48:01	D	6.60
13	GANGANAGAR	VIJAY NAGAR	S-NPP	29.31490	73.65825	13:48:01	D	12.00
14	GANGANAGAR	VIJAY NAGAR	S-NPP	29.36260	73.71402	13:48:01	D	8.50
15	GANGANAGAR	VIJAY NAGAR	AQUA	29.35700	73.70300	13:52:33	D	13.10
16	GANGANAGAR	VIJAY NAGAR	AQUA	29.35900	73.71700	13:52:33	D	21.40
17	HANUMANGARH	PILIBANGA	S-NPP	29.42601	74.00825	13:48:01	D	3.90
18	HANUMANGARH	PILIBANGA	S-NPP	29.45953	74.04418	13:48:01	D	14.70
19	HANUMANGARH	PILIBANGA	S-NPP	29.49631	74.11355	13:48:01	D	14.00
20	HANUMANGARH	PILIBANGA	S-NPP	29.49734	74.11214	13:48:01	D	9.70
21	HANUMANGARH	PILIBANGA	S-NPP	29.49794	74.11670	13:48:01	D	7.00
22	HANUMANGARH	PILIBANGA	AQUA	29.42100	74.00300	13:52:33	D	8.80
23	HANUMANGARH	PILIBANGA	AQUA	29.46100	74.05000	13:52:33	D	10.90
24	HANUMANGARH	PILIBANGA	AQUA	29.49000	74.10700	13:52:33	D	20.80
25	HANUMANGARH	PILIBANGA	AQUA	29.49200	74.11200	13:52:33	D	36.10
26	HANUMANGARH	PILIBANGA	AQUA	29.49200	74.12100	13:52:33	D	14.40
27	HANUMANGARH	TIBI	S-NPP	29.45537	74.52682	13:48:01	D	2.40

Details of residue burning events in Madhya Pradesh on 10-Nov-2023

S. No.	District	Tehsil / Block	Satellite	Latitude	Longitude	ACQ_TIME	Day / Night	Fire Power (W/m2)
1	ASHOKNAGAR	CHANDERI	S-NPP	24.58547	77.96999	13:48:01	D	2.40
2	ASHOKNAGAR	CHANDERI	S-NPP	24.58816	77.95751	13:48:01	D	1.80
3	ASHOKNAGAR	MUNGAOLI	S-NPP	24.36220	78.06938	13:48:01	D	3.60
4	ASHOKNAGAR	MUNGAOLI	S-NPP	24.36631	78.06883	13:48:01	D	3.60
5	ASHOKNAGAR	MUNGAOLI	AQUA	24.36400	78.06500	13:52:33	D	10.70
6	BHIND	GOHAD	S-NPP	26.24638	78.72716	13:48:01	D	9.90
7	BHIND	GOHAD	S-NPP	26.47412	78.39492	13:48:01	D	5.40
8	BHIND	GOHAD	AQUA	26.46000	78.30500	13:52:33	D	8.70
9	BHIND	GOHAD	AQUA	26.46100	78.31500	13:52:33	D	12.20
10	BHIND	GOHAD	AQUA	26.46700	78.28800	13:52:33	D	5.70
11	BHIND	GOHAD	AQUA	26.51400	78.42100	13:52:33	D	7.70
12	BHIND	LAHAR	AQUA	26.16500	78.93800	13:52:33	D	5.40
13	CHHINDWARA	AMARWARA	S-NPP	22.18680	79.28077	13:48:01	D	2.50
14	CHHINDWARA	AMARWARA	S-NPP	22.19103	79.20107	13:48:01	D	2.90
15	CHHINDWARA	AMARWARA	S-NPP	22.31231	79.02093	13:48:01	D	4.50
16	CHHINDWARA	AMARWARA	S-NPP	22.35036	79.23925	13:48:01	D	2.90
17	CHHINDWARA	BICHHUA	S-NPP	21.69665	79.09392	13:48:01	D	2.50
18	CHHINDWARA	BICHHUA	S-NPP	21.83780	79.09827	13:48:01	D	2.00
19	CHHINDWARA	CHAURAI	S-NPP	21.98112	79.35111	13:48:01	D	3.70
20	CHHINDWARA	CHAURAI	S-NPP	21.99701	79.37563	13:48:01	D	3.80
21	CHHINDWARA	CHAURAI	S-NPP	22.10737	79.21159	13:48:01	D	5.90
22	CHHINDWARA	CHAURAI	S-NPP	22.10783	79.37130	13:48:01	D	8.50
23	CHHINDWARA	CHAURAI	S-NPP	22.12283	79.27097	13:48:01	D	1.60
24	CHHINDWARA	CHAURAI	AQUA	22.10500	79.36900	13:52:33	D	7.50
25	CHHINDWARA	CHHINDWARA	S-NPP	21.99046	78.93873	13:48:01	D	5.90
26	DAMOH	JABERA	S-NPP	23.56684	79.70940	13:48:01	D	5.90
27	DAMOH	TENDUKHERA	S-NPP	23.58806	79.56966	13:48:01	D	5.70
28	DATIA	BHANDER	S-NPP	25.79421	78.73528	13:48:01	D	2.50
29	DATIA	BHANDER	S-NPP	25.90167	78.74200	13:48:01	D	3.70

30	DATIA	BHANDER	S-NPP	25.93467	78.71899	13:48:01	D	3.40
31	DATIA	BHANDER	S-NPP	25.94341	78.71790	13:48:01	D	6.90
32	DATIA	BHANDER	S-NPP	25.97509	78.76688	13:48:01	D	6.30
33	DATIA	BHANDER	AQUA	25.89700	78.73700	13:52:33	D	6.90
34	DATIA	BHANDER	AQUA	25.91300	78.72400	13:52:33	D	13.60
35	DATIA	BHANDER	AQUA	25.94000	78.72000	13:52:33	D	11.80
36	DATIA	DATIA	S-NPP	25.60116	78.63690	13:48:01	D	6.40
37	DATIA	DATIA	S-NPP	25.61028	78.33526	13:48:01	D	1.90
38	DATIA	DATIA	S-NPP	25.67973	78.33961	13:48:01	D	1.50
39	DATIA	DATIA	AQUA	25.60300	78.62900	13:52:33	D	4.20
40	DATIA	DATIA	AQUA	25.60500	78.63900	13:52:33	D	3.80
41	DATIA	DATIA	AQUA	25.73900	78.48700	13:52:33	D	7.00
42	DATIA	SEONDHA	S-NPP	25.84718	78.51733	13:48:01	D	6.20
43	DATIA	SEONDHA	S-NPP	25.84835	78.58453	13:48:01	D	2.40
44	DATIA	SEONDHA	S-NPP	25.84848	78.61351	13:48:01	D	3.20
45	DATIA	SEONDHA	S-NPP	25.87209	78.62900	13:48:01	D	2.60
46	DATIA	SEONDHA	S-NPP	25.90830	78.63827	13:48:01	D	1.40
47	DATIA	SEONDHA	S-NPP	25.91157	78.58700	13:48:01	D	3.40
48	DATIA	SEONDHA	S-NPP	25.96412	78.61813	13:48:01	D	4.80
49	DATIA	SEONDHA	S-NPP	25.97278	78.65893	13:48:01	D	8.30
50	DATIA	SEONDHA	S-NPP	25.97326	78.66354	13:48:01	D	8.30
51	DATIA	SEONDHA	S-NPP	25.99458	78.69831	13:48:01	D	13.50
52	DATIA	SEONDHA	S-NPP	25.99507	78.70296	13:48:01	D	7.40
53	DATIA	SEONDHA	S-NPP	25.99895	78.69775	13:48:01	D	5.10
54	DATIA	SEONDHA	S-NPP	26.00237	78.73031	13:48:01	D	5.30
55	DATIA	SEONDHA	S-NPP	26.00283	78.69257	13:48:01	D	5.10
56	DATIA	SEONDHA	S-NPP	26.01600	78.73330	13:48:01	D	1.70
57	DATIA	SEONDHA	S-NPP	26.01642	78.69553	13:48:01	D	4.90
58	DATIA	SEONDHA	S-NPP	26.02030	78.69034	13:48:01	D	4.90
59	DATIA	SEONDHA	S-NPP	26.03551	78.74975	13:48:01	D	9.10
60	DATIA	SEONDHA	S-NPP	26.03639	78.71656	13:48:01	D	7.80
61	DATIA	SEONDHA	S-NPP	26.03976	78.70670	13:48:01	D	7.00
62	DATIA	SEONDHA	S-NPP	26.04428	78.74863	13:48:01	D	2.50

63	DATIA	SEONDHA	S-NPP	26.04550	78.67776	13:48:01	D	8.60
64	DATIA	SEONDHA	S-NPP	26.04700	78.69165	13:48:01	D	8.20
65	DATIA	SEONDHA	S-NPP	26.04801	78.70094	13:48:01	D	2.50
66	DATIA	SEONDHA	S-NPP	26.04816	78.74342	13:48:01	D	3.30
67	DATIA	SEONDHA	S-NPP	26.06046	78.68796	13:48:01	D	5.10
68	DATIA	SEONDHA	S-NPP	26.06397	78.68481	13:48:01	D	15.00
69	DATIA	SEONDHA	S-NPP	26.06436	78.68276	13:48:01	D	8.10
70	DATIA	SEONDHA	S-NPP	26.06483	78.68740	13:48:01	D	5.10
71	DATIA	SEONDHA	S-NPP	26.06808	78.76268	13:48:01	D	4.40
72	DATIA	SEONDHA	S-NPP	26.06824	78.76458	13:48:01	D	4.80
73	DATIA	SEONDHA	S-NPP	26.06987	78.69819	13:48:01	D	3.10
74	DATIA	SEONDHA	S-NPP	26.07063	78.70079	13:48:01	D	4.80
75	DATIA	SEONDHA	S-NPP	26.07247	78.76212	13:48:01	D	4.40
76	DATIA	SEONDHA	S-NPP	26.07262	78.76403	13:48:01	D	4.80
77	DATIA	SEONDHA	AQUA	25.84400	78.51200	13:52:33	D	9.20
78	DATIA	SEONDHA	AQUA	25.84500	78.52200	13:52:33	D	5.60
79	DATIA	SEONDHA	AQUA	25.91100	78.58400	13:52:33	D	10.00
80	DATIA	SEONDHA	AQUA	25.96800	78.65800	13:52:33	D	9.20
81	DATIA	SEONDHA	AQUA	25.97100	78.61800	13:52:33	D	8.70
82	DATIA	SEONDHA	AQUA	25.97200	78.62700	13:52:33	D	9.50
83	DATIA	SEONDHA	AQUA	25.98200	78.69600	13:52:33	D	8.50
84	DATIA	SEONDHA	AQUA	25.99100	78.69400	13:52:33	D	16.20
85	DATIA	SEONDHA	AQUA	25.99300	78.70400	13:52:33	D	10.40
86	DATIA	SEONDHA	AQUA	26.01500	78.67000	13:52:33	D	8.00
87	DATIA	SEONDHA	AQUA	26.03500	78.74700	13:52:33	D	6.00
88	DATIA	SEONDHA	AQUA	26.06500	78.68500	13:52:33	D	10.80
89	DATIA	SEONDHA	AQUA	26.06500	78.76200	13:52:33	D	5.40
90	EAST NIMAR	HARSUD	S-NPP	21.71888	76.65271	13:48:01	D	3.80
91	EAST NIMAR	KHANDWA	AQUA	21.84500	76.44400	13:52:33	D	12.30
92	EAST NIMAR	KHANDWA	AQUA	21.84700	76.45600	13:52:33	D	22.50
93	EAST NIMAR	KHANDWA	AQUA	21.84900	76.46800	13:52:33	D	8.30
94	GUNA	ARON	S-NPP	24.31920	77.46732	13:48:01	D	7.40
95	GUNA	ARON	S-NPP	24.33571	77.47063	13:48:01	D	4.20

96	GUNA	ARON	TERRA	24.31200	77.48300	10:04:08	D	31.00
97	GWALIOR	BHITARWAR	S-NPP	25.74166	78.05413	13:48:01	D	6.10
98	GWALIOR	BHITARWAR	S-NPP	25.75163	78.18190	13:48:01	D	3.90
99	GWALIOR	BHITARWAR	S-NPP	25.75421	78.05248	13:48:01	D	3.10
100	GWALIOR	BHITARWAR	S-NPP	25.75535	77.95073	13:48:01	D	3.90
101	GWALIOR	BHITARWAR	S-NPP	25.77680	78.13957	13:48:01	D	9.20
102	GWALIOR	BHITARWAR	S-NPP	25.78769	78.04023	13:48:01	D	4.60
103	GWALIOR	BHITARWAR	S-NPP	25.78830	78.09075	13:48:01	D	5.20
104	GWALIOR	BHITARWAR	S-NPP	25.78895	78.09141	13:48:01	D	4.10
105	GWALIOR	BHITARWAR	S-NPP	25.79833	78.06017	13:48:01	D	4.60
106	GWALIOR	BHITARWAR	S-NPP	25.80935	78.16209	13:48:01	D	7.00
107	GWALIOR	BHITARWAR	S-NPP	25.83136	78.05150	13:48:01	D	3.30
108	GWALIOR	BHITARWAR	S-NPP	25.84167	78.18391	13:48:01	D	5.40
109	GWALIOR	BHITARWAR	S-NPP	25.85222	78.01030	13:48:01	D	4.00
110	GWALIOR	BHITARWAR	S-NPP	25.85654	78.08676	13:48:01	D	2.40
111	GWALIOR	BHITARWAR	S-NPP	25.85962	78.00079	13:48:01	D	2.60
112	GWALIOR	BHITARWAR	S-NPP	25.86892	78.00804	13:48:01	D	6.20
113	GWALIOR	BHITARWAR	S-NPP	25.87142	78.06760	13:48:01	D	6.50
114	GWALIOR	BHITARWAR	S-NPP	25.87597	78.03272	13:48:01	D	9.70
115	GWALIOR	BHITARWAR	S-NPP	25.87668	78.11426	13:48:01	D	5.80
116	GWALIOR	BHITARWAR	S-NPP	25.88866	78.06956	13:48:01	D	8.10
117	GWALIOR	BHITARWAR	S-NPP	25.88891	78.06982	13:48:01	D	9.10
118	GWALIOR	BHITARWAR	S-NPP	25.89267	78.14242	13:48:01	D	3.80
119	GWALIOR	BHITARWAR	S-NPP	25.89285	78.06900	13:48:01	D	4.30
120	GWALIOR	BHITARWAR	S-NPP	25.89366	78.03888	13:48:01	D	2.60
121	GWALIOR	BHITARWAR	S-NPP	25.89401	78.07775	13:48:01	D	3.60
122	GWALIOR	BHITARWAR	S-NPP	25.89411	78.03908	13:48:01	D	3.50
123	GWALIOR	BHITARWAR	S-NPP	25.89414	78.04309	13:48:01	D	3.30
124	GWALIOR	BHITARWAR	S-NPP	25.89479	78.08598	13:48:01	D	2.90
125	GWALIOR	BHITARWAR	S-NPP	25.89493	78.08625	13:48:01	D	2.40
126	GWALIOR	BHITARWAR	S-NPP	25.89899	78.08542	13:48:01	D	2.90
127	GWALIOR	BHITARWAR	S-NPP	25.89912	78.08569	13:48:01	D	2.40
128	GWALIOR	BHITARWAR	S-NPP	25.90132	78.14598	13:48:01	D	3.10

129	GWALIOR	BHITARWAR	S-NPP	25.90378	78.08938	13:48:01	D	2.40
130	GWALIOR	BHITARWAR	S-NPP	25.90476	78.05906	13:48:01	D	5.60
131	GWALIOR	BHITARWAR	S-NPP	25.91034	78.07125	13:48:01	D	6.50
132	GWALIOR	BHITARWAR	S-NPP	25.92385	78.07806	13:48:01	D	5.60
133	GWALIOR	BHITARWAR	S-NPP	25.93737	78.12379	13:48:01	D	14.10
134	GWALIOR	BHITARWAR	S-NPP	25.94485	78.11411	13:48:01	D	14.30
135	GWALIOR	BHITARWAR	S-NPP	25.97391	78.14495	13:48:01	D	7.40
136	GWALIOR	BHITARWAR	S-NPP	25.99003	78.21272	13:48:01	D	5.00
137	GWALIOR	BHITARWAR	AQUA	25.75700	78.05200	13:52:33	D	9.10
138	GWALIOR	BHITARWAR	AQUA	25.78400	78.04100	13:52:33	D	6.90
139	GWALIOR	BHITARWAR	AQUA	25.79600	78.05900	13:52:33	D	15.70
140	GWALIOR	BHITARWAR	AQUA	25.86900	77.99800	13:52:33	D	9.30
141	GWALIOR	BHITARWAR	AQUA	25.87100	78.00800	13:52:33	D	14.00
142	GWALIOR	BHITARWAR	AQUA	25.90800	78.07300	13:52:33	D	17.00
143	GWALIOR	BHITARWAR	AQUA	25.91700	78.07100	13:52:33	D	7.00
144	GWALIOR	BHITARWAR	AQUA	25.91800	78.08100	13:52:33	D	5.50
145	GWALIOR	BHITARWAR	AQUA	25.92400	78.12100	13:52:33	D	6.80
146	GWALIOR	BHITARWAR	AQUA	25.94200	78.11700	13:52:33	D	7.50
147	GWALIOR	BHITARWAR	AQUA	25.97300	78.14200	13:52:33	D	6.70
148	GWALIOR	DABRA	S-NPP	25.83222	78.29488	13:48:01	D	2.90
149	GWALIOR	DABRA	S-NPP	25.83647	78.29430	13:48:01	D	2.90
150	GWALIOR	DABRA	S-NPP	25.85111	78.31008	13:48:01	D	9.50
151	GWALIOR	DABRA	S-NPP	25.85815	78.25610	13:48:01	D	4.50
152	GWALIOR	DABRA	S-NPP	25.87129	78.21930	13:48:01	D	5.80
153	GWALIOR	DABRA	S-NPP	25.87966	78.17892	13:48:01	D	4.00
154	GWALIOR	DABRA	S-NPP	25.88388	78.17837	13:48:01	D	4.00
155	GWALIOR	DABRA	S-NPP	25.88436	78.18266	13:48:01	D	7.60
156	GWALIOR	DABRA	S-NPP	25.89196	78.21219	13:48:01	D	4.70
157	GWALIOR	DABRA	S-NPP	25.89522	78.20302	13:48:01	D	5.00
158	GWALIOR	DABRA	S-NPP	25.90212	78.19379	13:48:01	D	3.60
159	GWALIOR	DABRA	S-NPP	25.90271	78.19329	13:48:01	D	3.30
160	GWALIOR	DABRA	S-NPP	25.90670	78.38308	13:48:01	D	5.40
161	GWALIOR	DABRA	S-NPP	25.90691	78.30724	13:48:01	D	3.70

162	GWALIOR	DABRA	S-NPP	25.90993	78.26745	13:48:01	D	2.80
163	GWALIOR	DABRA	S-NPP	25.91968	78.42184	13:48:01	D	4.30
164	GWALIOR	DABRA	S-NPP	25.91981	78.27944	13:48:01	D	2.20
165	GWALIOR	DABRA	S-NPP	25.92097	78.27877	13:48:01	D	3.40
166	GWALIOR	DABRA	S-NPP	25.92406	78.27886	13:48:01	D	2.20
167	GWALIOR	DABRA	S-NPP	25.93618	78.39330	13:48:01	D	1.40
168	GWALIOR	DABRA	S-NPP	25.93821	78.29028	13:48:01	D	5.70
169	GWALIOR	DABRA	S-NPP	25.99944	78.37608	13:48:01	D	1.80
170	GWALIOR	DABRA	AQUA	25.87700	78.17600	13:52:33	D	15.10
171	GWALIOR	DABRA	AQUA	25.87900	78.18600	13:52:33	D	7.20
172	GWALIOR	DABRA	AQUA	25.90100	78.39400	13:52:33	D	5.60
173	GWALIOR	DABRA	AQUA	25.91000	78.26600	13:52:33	D	5.70
174	GWALIOR	DABRA	AQUA	25.92300	78.42100	13:52:33	D	6.10
175	GWALIOR	DABRA	AQUA	25.93500	78.31200	13:52:33	D	6.30
176	HOSHANGABAD	BABAI	S-NPP	22.73591	78.00338	13:48:01	D	5.90
177	HOSHANGABAD	BABAI	S-NPP	22.74841	77.90546	13:48:01	D	4.80
178	HOSHANGABAD	BABAI	S-NPP	22.75434	78.02093	13:48:01	D	2.40
179	HOSHANGABAD	BABAI	S-NPP	22.75661	78.03969	13:48:01	D	7.70
180	HOSHANGABAD	BABAI	S-NPP	22.76947	77.84650	13:48:01	D	3.90
181	HOSHANGABAD	BABAI	S-NPP	22.77217	77.84940	13:48:01	D	3.70
182	HOSHANGABAD	BABAI	S-NPP	22.78019	77.81488	13:48:01	D	5.10
183	HOSHANGABAD	BABAI	S-NPP	22.78830	78.03155	13:48:01	D	5.90
184	HOSHANGABAD	BABAI	S-NPP	22.78938	78.03116	13:48:01	D	7.30
185	HOSHANGABAD	BABAI	S-NPP	22.80596	77.82795	13:48:01	D	15.10
186	HOSHANGABAD	BABAI	S-NPP	22.83839	77.82906	13:48:01	D	4.30
187	HOSHANGABAD	BABAI	S-NPP	22.84371	77.83952	13:48:01	D	3.90
188	HOSHANGABAD	BABAI	AQUA	22.80000	77.81800	13:52:33	D	7.40
189	HOSHANGABAD	BABAI	AQUA	22.80200	77.82800	13:52:33	D	15.90
190	HOSHANGABAD	BABAI	AQUA	22.84000	77.83200	13:52:33	D	6.70
191	HOSHANGABAD	BANKHERI	S-NPP	22.72674	78.50733	13:48:01	D	4.70
192	HOSHANGABAD	BANKHERI	S-NPP	22.76956	78.68376	13:48:01	D	1.60
193	HOSHANGABAD	BANKHERI	S-NPP	22.78850	78.59016	13:48:01	D	3.40
194	HOSHANGABAD	BANKHERI	S-NPP	22.80231	78.56369	13:48:01	D	2.60

195	HOSHANGABAD	BANKHERI	S-NPP	22.82261	78.55691	13:48:01	D	1.80
196	HOSHANGABAD	BANKHERI	S-NPP	22.82499	78.57713	13:48:01	D	10.20
197	HOSHANGABAD	BANKHERI	S-NPP	22.84434	78.56226	13:48:01	D	4.60
198	HOSHANGABAD	BANKHERI	S-NPP	22.84601	78.56231	13:48:01	D	18.60
199	HOSHANGABAD	BANKHERI	S-NPP	22.84850	78.56171	13:48:01	D	13.20
200	HOSHANGABAD	BANKHERI	S-NPP	22.86634	78.51865	13:48:01	D	6.50
201	HOSHANGABAD	BANKHERI	S-NPP	22.86680	78.52267	13:48:01	D	11.80
202	HOSHANGABAD	BANKHERI	S-NPP	22.89069	78.47464	13:48:01	D	9.10
203	HOSHANGABAD	BANKHERI	S-NPP	22.91800	78.52821	13:48:01	D	4.20
204	HOSHANGABAD	BANKHERI	S-NPP	22.91917	78.46680	13:48:01	D	4.60
205	HOSHANGABAD	BANKHERI	AQUA	22.79100	78.59400	13:52:33	D	5.20
206	HOSHANGABAD	BANKHERI	AQUA	22.82500	78.57300	13:52:33	D	14.50
207	HOSHANGABAD	BANKHERI	AQUA	22.84100	78.56000	13:52:33	D	8.70
208	HOSHANGABAD	BANKHERI	AQUA	22.88300	78.47100	13:52:33	D	9.40
209	HOSHANGABAD	HOSHANGABAD	S-NPP	22.69006	77.82401	13:48:01	D	3.90
210	HOSHANGABAD	HOSHANGABAD	S-NPP	22.69210	77.67510	13:48:01	D	6.40
211	HOSHANGABAD	HOSHANGABAD	S-NPP	22.74152	77.78365	13:48:01	D	2.10
212	HOSHANGABAD	HOSHANGABAD	AQUA	22.67300	77.70400	13:52:33	D	5.30
213	HOSHANGABAD	HOSHANGABAD	AQUA	22.67500	77.71500	13:52:33	D	23.80
214	HOSHANGABAD	HOSHANGABAD	AQUA	22.69400	77.67300	13:52:33	D	5.70
215	HOSHANGABAD	ITARSI	S-NPP	22.62518	77.74088	13:48:01	D	19.50
216	HOSHANGABAD	ITARSI	S-NPP	22.63059	77.81726	13:48:01	D	6.40
217	HOSHANGABAD	ITARSI	AQUA	22.60000	77.83100	13:52:33	D	6.40
218	HOSHANGABAD	ITARSI	AQUA	22.62100	77.73600	13:52:33	D	15.00
219	HOSHANGABAD	ITARSI	AQUA	22.62300	77.74600	13:52:33	D	17.50
220	HOSHANGABAD	PIPARIYA	S-NPP	22.71356	78.32877	13:48:01	D	1.70
221	HOSHANGABAD	PIPARIYA	S-NPP	22.82374	78.39053	13:48:01	D	3.00
222	HOSHANGABAD	PIPARIYA	S-NPP	22.85121	78.42322	13:48:01	D	1.80
223	HOSHANGABAD	PIPARIYA	S-NPP	22.89542	78.33705	13:48:01	D	1.90
224	HOSHANGABAD	PIPARIYA	S-NPP	22.93478	78.40379	13:48:01	D	1.60
225	HOSHANGABAD	PIPARIYA	S-NPP	22.93680	78.40376	13:48:01	D	1.70
226	HOSHANGABAD	PIPARIYA	AQUA	22.95000	78.42200	13:52:33	D	6.70
227	HOSHANGABAD	SEONI MALWA	S-NPP	22.41880	77.55056	13:48:01	D	6.00

228	HOSHANGABAD	SEONI MALWA	S-NPP	22.60922	77.48228	13:48:01	D	2.50
229	HOSHANGABAD	SOHAGPUR	S-NPP	22.68794	78.15228	13:48:01	D	1.40
230	HOSHANGABAD	SOHAGPUR	S-NPP	22.71848	78.27353	13:48:01	D	2.00
231	HOSHANGABAD	SOHAGPUR	S-NPP	22.75773	78.20747	02:38:02	N	0.80
232	HOSHANGABAD	SOHAGPUR	S-NPP	22.78462	78.27255	13:48:01	D	2.30
233	HOSHANGABAD	SOHAGPUR	S-NPP	22.86165	78.26220	13:48:01	D	2.40
234	JABALPUR	JABALPUR	S-NPP	23.14182	79.84744	13:48:01	D	8.10
235	JABALPUR	JABALPUR	S-NPP	23.22371	79.92271	13:48:01	D	4.10
236	JABALPUR	JABALPUR	S-NPP	23.22443	79.92473	13:48:01	D	6.00
237	JABALPUR	JABALPUR	S-NPP	23.24110	79.90758	13:48:01	D	3.10
238	JABALPUR	JABALPUR	S-NPP	23.25003	79.99261	13:48:01	D	11.90
239	JABALPUR	JABALPUR	S-NPP	23.26164	79.97084	13:48:01	D	2.50
240	JABALPUR	JABALPUR	S-NPP	23.31539	79.91162	13:48:01	D	12.10
241	JABALPUR	JABALPUR	S-NPP	23.31563	79.91368	13:48:01	D	9.00
242	JABALPUR	JABALPUR	S-NPP	23.32674	80.02239	13:48:01	D	3.60
243	JABALPUR	JABALPUR	S-NPP	23.32721	80.01921	13:48:01	D	4.00
244	JABALPUR	JABALPUR	S-NPP	23.37035	79.95066	13:48:01	D	4.40
245	JABALPUR	JABALPUR	AQUA	23.09800	80.12300	13:52:33	D	7.70
246	JABALPUR	JABALPUR	AQUA	23.14200	79.84400	13:52:33	D	5.40
247	JABALPUR	JABALPUR	AQUA	23.21200	79.88500	13:52:33	D	5.90
248	JABALPUR	JABALPUR	AQUA	23.22300	80.09000	13:52:33	D	7.10
249	JABALPUR	JABALPUR	AQUA	23.26000	79.96600	13:52:33	D	14.70
250	JABALPUR	JABALPUR	AQUA	23.26100	79.97500	13:52:33	D	23.80
251	JABALPUR	JABALPUR	AQUA	23.30400	79.88300	13:52:33	D	5.20
252	JABALPUR	JABALPUR	AQUA	23.30800	79.91100	13:52:33	D	16.80
253	JABALPUR	JABALPUR	AQUA	23.31200	80.00000	13:52:33	D	5.60
254	JABALPUR	JABALPUR	AQUA	23.34700	79.99400	13:52:33	D	5.70
255	JABALPUR	JABALPUR	AQUA	23.37600	79.93900	13:52:33	D	4.60
256	JABALPUR	KUNDAM	S-NPP	23.32384	80.24876	13:48:01	D	9.70
257	JABALPUR	KUNDAM	S-NPP	23.32738	80.23775	13:48:01	D	7.00
258	JABALPUR	MAJHOULI	S-NPP	23.41701	79.99615	13:48:01	D	3.90
259	JABALPUR	MAJHOULI	S-NPP	23.41811	80.00628	13:48:01	D	5.80
260	JABALPUR	MAJHOULI	S-NPP	23.47366	80.00704	13:48:01	D	5.40

261	JABALPUR	MAJHOULI	S-NPP	23.54518	80.12527	13:48:01	D	4.40
262	JABALPUR	MAJHOULI	S-NPP	23.54677	80.12297	13:48:01	D	5.90
263	JABALPUR	MAJHOULI	S-NPP	23.56417	80.11028	13:48:01	D	4.60
264	JABALPUR	MAJHOULI	AQUA	23.41200	79.99700	13:52:33	D	11.40
265	JABALPUR	MAJHOULI	AQUA	23.43700	80.04200	13:52:33	D	8.80
266	JABALPUR	MAJHOULI	AQUA	23.45800	79.99900	13:52:33	D	5.40
267	JABALPUR	MAJHOULI	AQUA	23.46800	80.00700	13:52:33	D	6.20
268	JABALPUR	MAJHOULI	AQUA	23.55700	80.17400	13:52:33	D	6.30
269	JABALPUR	PATAN	S-NPP	23.19994	79.77788	13:48:01	D	8.80
270	JABALPUR	PATAN	S-NPP	23.20216	79.77075	13:48:01	D	5.40
271	JABALPUR	PATAN	S-NPP	23.20233	79.71365	13:48:01	D	4.70
272	JABALPUR	PATAN	S-NPP	23.20271	79.77561	13:48:01	D	5.40
273	JABALPUR	PATAN	S-NPP	23.20394	79.77245	13:48:01	D	8.80
274	JABALPUR	PATAN	S-NPP	23.20707	79.81466	13:48:01	D	6.60
275	JABALPUR	PATAN	S-NPP	23.20854	79.81644	13:48:01	D	8.00
276	JABALPUR	PATAN	S-NPP	23.22672	79.68623	13:48:01	D	5.50
277	JABALPUR	PATAN	S-NPP	23.24005	79.76802	13:48:01	D	12.30
278	JABALPUR	PATAN	S-NPP	23.24791	79.84152	13:48:01	D	5.30
279	JABALPUR	PATAN	S-NPP	23.24824	79.80166	13:48:01	D	4.60
280	JABALPUR	PATAN	S-NPP	23.26340	79.81470	13:48:01	D	7.20
281	JABALPUR	PATAN	S-NPP	23.27268	79.69034	13:48:01	D	3.30
282	JABALPUR	PATAN	S-NPP	23.30036	79.77548	13:48:01	D	3.90
283	JABALPUR	PATAN	S-NPP	23.30510	79.76772	13:48:01	D	6.50
284	JABALPUR	PATAN	S-NPP	23.30831	79.76463	13:48:01	D	3.50
285	JABALPUR	PATAN	AQUA	23.19700	79.78000	13:52:33	D	6.90
286	JABALPUR	PATAN	AQUA	23.22900	79.68600	13:52:33	D	13.40
287	JABALPUR	PATAN	AQUA	23.34400	79.84600	13:52:33	D	5.90
288	JABALPUR	SAHPURA	AQUA	23.12400	79.71900	13:52:33	D	6.60
289	JABALPUR	SAHPURA	AQUA	23.18800	79.59400	13:52:33	D	6.70
290	JABALPUR	SIHORA	S-NPP	23.34761	79.99938	13:48:01	D	11.10
291	JABALPUR	SIHORA	S-NPP	23.40571	80.06448	13:48:01	D	3.10
292	JABALPUR	SIHORA	AQUA	23.34300	80.09300	13:52:33	D	5.70
293	JABALPUR	SIHORA	AQUA	23.34900	80.00300	13:52:33	D	7.40

294	JABALPUR	SIHORA	AQUA	23.41000	80.11600	13:52:33	D	9.70
295	JABALPUR	SIHORA	AQUA	23.41300	80.00600	13:52:33	D	17.80
296	KATNI	BAHURIBAND	S-NPP	23.61994	80.12141	13:48:01	D	3.60
297	KATNI	BAHURIBAND	AQUA	23.74300	79.93100	13:52:33	D	7.20
298	KATNI	DHIMERKHEDA	S-NPP	23.38819	80.39529	13:48:01	D	5.30
299	KATNI	DHIMERKHEDA	S-NPP	23.48359	80.39513	13:48:01	D	4.40
300	KATNI	RITHI	S-NPP	23.91733	80.08927	13:48:01	D	2.40
301	NARSHIMAPURA	GADARWARA	S-NPP	22.79696	78.66348	13:48:01	D	4.70
302	NARSHIMAPURA	GADARWARA	S-NPP	22.80540	78.69993	13:48:01	D	6.70
303	NARSHIMAPURA	GADARWARA	S-NPP	22.85800	78.60582	13:48:01	D	7.70
304	NARSHIMAPURA	GADARWARA	S-NPP	22.85938	78.60597	13:48:01	D	6.50
305	NARSHIMAPURA	GADARWARA	S-NPP	22.86818	78.60896	13:48:01	D	2.30
306	NARSHIMAPURA	GADARWARA	S-NPP	22.87235	78.60841	13:48:01	D	2.30
307	NARSHIMAPURA	GADARWARA	S-NPP	22.88672	78.62302	13:48:01	D	3.30
308	NARSHIMAPURA	GADARWARA	S-NPP	22.89040	78.58125	13:48:01	D	4.80
309	NARSHIMAPURA	GADARWARA	S-NPP	22.89086	78.58531	13:48:01	D	8.80
310	NARSHIMAPURA	GADARWARA	S-NPP	22.92993	79.00537	13:48:01	D	2.90
311	NARSHIMAPURA	GADARWARA	AQUA	22.79300	78.66500	13:52:33	D	7.70
312	NARSHIMAPURA	GADARWARA	AQUA	22.80400	78.68200	13:52:33	D	15.60
313	NARSHIMAPURA	GADARWARA	AQUA	22.89000	78.58100	13:52:33	D	5.30
314	NARSHIMAPURA	GOTECAON	S-NPP	22.85704	79.55891	13:48:01	D	3.90
315	NARSHIMAPURA	GOTECAON	AQUA	22.96100	79.48900	13:52:33	D	5.80
316	NARSHIMAPURA	NARSIMHAPUR	S-NPP	22.76628	79.29505	13:48:01	D	2.90
317	PANNA	PAWAI	S-NPP	24.31069	80.21286	13:48:01	D	6.60
318	PANNA	SHAHNAGAR	S-NPP	23.91633	79.98943	13:48:01	D	3.30
319	RAISEN	BARELI	S-NPP	22.91737	78.17777	02:38:02	N	0.40
320	RAISEN	BARELI	S-NPP	22.97186	78.25098	02:38:02	N	0.50
321	RAISEN	BARELI	S-NPP	22.98221	78.27323	13:48:01	D	2.20
322	RAISEN	GAIRATGANJ	S-NPP	23.35089	78.08445	13:48:01	D	2.70
323	RAISEN	GOHARGANJ	S-NPP	23.02834	77.53239	13:48:01	D	4.30
324	RAISEN	GOHARGANJ	S-NPP	23.03099	77.55374	13:48:01	D	5.10
325	RAISEN	GOHARGANJ	S-NPP	23.06781	77.63416	13:48:01	D	4.20
326	RAISEN	GOHARGANJ	S-NPP	23.06915	77.63575	13:48:01	D	2.50

327	RAISEN	GOHARGANJ	S-NPP	23.07995	77.43686	13:48:01	D	3.40
328	RAISEN	GOHARGANJ	S-NPP	23.09285	77.54315	13:48:01	D	2.20
329	RAISEN	GOHARGANJ	S-NPP	23.10622	77.92671	13:48:01	D	2.60
330	RAISEN	GOHARGANJ	S-NPP	23.18694	77.59873	13:48:01	D	2.80
331	RAISEN	GOHARGANJ	AQUA	23.00700	77.59700	13:52:33	D	7.60
332	RAISEN	GOHARGANJ	AQUA	23.02200	77.53400	13:52:33	D	7.60
333	RAISEN	GOHARGANJ	AQUA	23.02600	77.55500	13:52:33	D	5.50
334	RAISEN	GOHARGANJ	AQUA	23.17800	77.62800	13:52:33	D	6.60
335	RAISEN	GOHARGANJ	AQUA	23.18200	77.59500	13:52:33	D	6.40
336	REWA	SIRMAUR	S-NPP	24.70057	81.21146	13:48:01	D	6.10
337	SAGAR	DEVRI	S-NPP	23.50287	79.05189	02:38:02	N	0.50
338	SATNA	AMARPATAN	AQUA	24.40400	81.26600	13:52:33	D	7.20
339	SATNA	MAJHG>WAN	S-NPP	24.76636	80.85088	13:48:01	D	4.30
340	SATNA	NAGOD	S-NPP	24.59158	80.65106	13:48:01	D	4.20
341	SATNA	NAGOD	S-NPP	24.61820	80.67185	13:48:01	D	4.30
342	SATNA	R>MPURBAGHLEAN	S-NPP	24.41809	81.05617	13:48:01	D	5.40
343	SATNA	R>MPURBAGHLEAN	AQUA	24.59900	81.13600	13:52:33	D	8.70
344	SATNA	R>MPURBAGHLEAN	AQUA	24.60600	80.97500	13:52:33	D	6.30
345	SEHORE	BUDHNI	S-NPP	22.67520	77.47294	13:48:01	D	2.90
346	SEHORE	BUDHNI	S-NPP	22.68881	77.51900	13:48:01	D	5.70
347	SEHORE	BUDHNI	S-NPP	22.71877	77.56842	13:48:01	D	2.50
348	SEHORE	BUDHNI	S-NPP	22.82690	78.00314	13:48:01	D	1.80
349	SEHORE	BUDHNI	S-NPP	22.84208	78.02775	13:48:01	D	2.60
350	SEHORE	BUDHNI	S-NPP	22.85044	77.88894	02:38:02	N	0.40
351	SEHORE	NASRULLAHGANJ	S-NPP	22.57322	77.20264	13:48:01	D	2.60
352	SEHORE	NASRULLAHGANJ	AQUA	22.57500	77.20600	13:52:33	D	8.30
353	SEONI	GHANSAUR	S-NPP	22.36764	79.83674	13:48:01	D	1.80
354	SEONI	GHANSAUR	S-NPP	22.41087	79.81676	13:48:01	D	3.40
355	SEONI	GHANSAUR	S-NPP	22.41245	79.83107	13:48:01	D	7.00
356	SEONI	GHANSAUR	S-NPP	22.42122	79.66698	13:48:01	D	3.60
357	SEONI	GHANSAUR	S-NPP	22.55625	79.82020	13:48:01	D	2.10
358	SEONI	GHANSAUR	AQUA	22.40800	79.81200	13:52:33	D	6.60
359	SEONI	KEWLARI	S-NPP	22.26897	79.87005	13:48:01	D	8.90

360	SEONI	KEWLARI	S-NPP	22.28327	79.83443	13:48:01	D	8.40
361	SEONI	KEWLARI	S-NPP	22.28952	79.89175	13:48:01	D	6.10
362	SEONI	KEWLARI	S-NPP	22.29327	79.84288	13:48:01	D	6.50
363	SEONI	KEWLARI	S-NPP	22.29933	79.85666	13:48:01	D	11.80
364	SEONI	KEWLARI	S-NPP	22.30091	79.87103	13:48:01	D	3.30
365	SEONI	KEWLARI	S-NPP	22.31857	79.82537	13:48:01	D	4.30
366	SEONI	KEWLARI	S-NPP	22.31887	79.86885	13:48:01	D	6.50
367	SEONI	KEWLARI	S-NPP	22.32358	79.82957	13:48:01	D	4.30
368	SEONI	KEWLARI	S-NPP	22.32442	79.87782	13:48:01	D	2.60
369	SEONI	KEWLARI	S-NPP	22.33824	79.79871	13:48:01	D	3.70
370	SEONI	KEWLARI	S-NPP	22.34066	79.79649	13:48:01	D	5.80
371	SEONI	KEWLARI	S-NPP	22.34250	79.72914	13:48:01	D	3.50
372	SEONI	KEWLARI	S-NPP	22.34449	79.77405	13:48:01	D	3.70
373	SEONI	KEWLARI	S-NPP	22.34707	79.77174	13:48:01	D	8.80
374	SEONI	KEWLARI	S-NPP	22.34868	79.82931	13:48:01	D	1.90
375	SEONI	KEWLARI	S-NPP	22.35287	79.76820	13:48:01	D	2.10
376	SEONI	KEWLARI	S-NPP	22.35531	79.86916	13:48:01	D	2.20
377	SEONI	KEWLARI	S-NPP	22.35724	79.86704	13:48:01	D	3.20
378	SEONI	KEWLARI	S-NPP	22.35994	79.76526	13:48:01	D	5.30
379	SEONI	KEWLARI	S-NPP	22.36430	79.86809	13:48:01	D	6.80
380	SEONI	KEWLARI	S-NPP	22.36492	79.93945	13:48:01	D	6.30
381	SEONI	KEWLARI	S-NPP	22.36622	79.86598	13:48:01	D	4.90
382	SEONI	KEWLARI	S-NPP	22.36803	79.94095	13:48:01	D	11.50
383	SEONI	KEWLARI	S-NPP	22.36996	79.94379	13:48:01	D	6.30
384	SEONI	KEWLARI	S-NPP	22.37572	79.74416	13:48:01	D	5.60
385	SEONI	KEWLARI	S-NPP	22.41217	79.86985	13:48:01	D	7.50
386	SEONI	KEWLARI	S-NPP	22.41719	79.95733	13:48:01	D	4.20
387	SEONI	KEWLARI	AQUA	22.29000	79.88700	13:52:33	D	8.00
388	SEONI	KEWLARI	AQUA	22.29500	79.85700	13:52:33	D	15.10
389	SEONI	KEWLARI	AQUA	22.31700	79.82400	13:52:33	D	7.50
390	SEONI	KEWLARI	AQUA	22.34100	79.72600	13:52:33	D	13.70
391	SEONI	KEWLARI	AQUA	22.34300	79.73500	13:52:33	D	14.60
392	SEONI	KEWLARI	AQUA	22.36200	79.94300	13:52:33	D	6.80

393	SEONI	KEWLARI	AQUA	22.37600	79.90500	13:52:33	D	9.60
394	SEONI	KEWLARI	AQUA	22.40100	79.95000	13:52:33	D	5.50
395	SEONI	KEWLARI	AQUA	22.41100	79.95800	13:52:33	D	7.30
396	SEONI	KURAI	S-NPP	21.95689	79.38033	13:48:01	D	3.20
397	SEONI	LAKHNADOU	S-NPP	22.36118	79.69358	13:48:01	D	5.20
398	SEONI	LAKHNADOU	S-NPP	22.74548	79.70586	13:48:01	D	6.20
399	SEONI	LAKHNADOU	AQUA	22.36400	79.69300	13:52:33	D	11.60
400	SEONI	LAKHNADOU	AQUA	22.74300	79.70100	13:52:33	D	8.40
401	SEONI	LAKHNADOU	AQUA	22.81400	79.62400	13:52:33	D	7.60
402	SEONI	SEONI	S-NPP	22.01851	79.48972	13:48:01	D	2.20
403	SEONI	SEONI	S-NPP	22.02600	79.55716	13:48:01	D	8.90
404	SEONI	SEONI	S-NPP	22.04904	79.48583	13:48:01	D	4.20
405	SEONI	SEONI	S-NPP	22.06289	79.52977	13:48:01	D	4.20
406	SEONI	SEONI	S-NPP	22.06726	79.52920	13:48:01	D	4.20
407	SEONI	SEONI	S-NPP	22.07776	79.42796	13:48:01	D	2.20
408	SEONI	SEONI	S-NPP	22.08864	79.43684	13:48:01	D	2.60
409	SEONI	SEONI	S-NPP	22.15216	79.37444	13:48:01	D	0.70
410	SEONI	SEONI	S-NPP	22.17590	79.70334	13:48:01	D	1.90
411	SEONI	SEONI	S-NPP	22.17696	79.63264	13:48:01	D	3.70
412	SEONI	SEONI	S-NPP	22.19682	79.53265	13:48:01	D	4.00
413	SEONI	SEONI	S-NPP	22.21808	79.79807	13:48:01	D	6.50
414	SEONI	SEONI	S-NPP	22.21874	79.52991	13:48:01	D	2.50
415	SEONI	SEONI	S-NPP	22.21885	79.41162	13:48:01	D	3.50
416	SEONI	SEONI	S-NPP	22.22933	79.77764	13:48:01	D	7.20
417	SEONI	SEONI	S-NPP	22.22986	79.78235	13:48:01	D	7.20
418	SEONI	SEONI	S-NPP	22.23145	79.77372	13:48:01	D	5.90
419	SEONI	SEONI	S-NPP	22.23325	79.77236	13:48:01	D	9.60
420	SEONI	SEONI	S-NPP	22.23379	79.77708	13:48:01	D	7.80
421	SEONI	SEONI	S-NPP	22.23590	79.77316	13:48:01	D	5.90
422	SEONI	SEONI	S-NPP	22.23608	79.75766	13:48:01	D	8.10
423	SEONI	SEONI	S-NPP	22.23883	79.75844	13:48:01	D	8.00
424	SEONI	SEONI	S-NPP	22.24485	79.79478	13:48:01	D	4.60
425	SEONI	SEONI	S-NPP	22.25271	79.76150	13:48:01	D	4.20

426	SEONI	SEONI	S-NPP	22.25716	79.76096	13:48:01	D	8.10
427	SEONI	SEONI	S-NPP	22.25934	79.82288	13:48:01	D	13.40
428	SEONI	SEONI	S-NPP	22.25985	79.82763	13:48:01	D	13.40
429	SEONI	SEONI	S-NPP	22.26367	79.77927	13:48:01	D	5.20
430	SEONI	SEONI	S-NPP	22.28275	79.82967	13:48:01	D	8.40
431	SEONI	SEONI	S-NPP	22.30380	79.77422	13:48:01	D	3.10
432	SEONI	SEONI	S-NPP	22.30433	79.77897	13:48:01	D	5.60
433	SEONI	SEONI	S-NPP	22.32343	79.74782	13:48:01	D	11.80
434	SEONI	SEONI	S-NPP	22.33713	79.76334	13:48:01	D	7.70
435	SEONI	SEONI	S-NPP	22.33841	79.76038	13:48:01	D	3.00
436	SEONI	SEONI	S-NPP	22.34007	79.74860	13:48:01	D	2.60
437	SEONI	SEONI	AQUA	22.04700	79.48300	13:52:33	D	7.80
438	SEONI	SEONI	AQUA	22.06300	79.52900	13:52:33	D	7.40
439	SEONI	SEONI	AQUA	22.21100	79.78900	13:52:33	D	12.30
440	SEONI	SEONI	AQUA	22.21300	79.79900	13:52:33	D	11.30
441	SEONI	SEONI	AQUA	22.22000	79.52900	13:52:33	D	7.40
442	SEONI	SEONI	AQUA	22.22000	79.72000	13:52:33	D	5.40
443	SEONI	SEONI	AQUA	22.22800	79.77700	13:52:33	D	18.40
444	SEONI	SEONI	AQUA	22.23400	79.75600	13:52:33	D	9.60
445	SEONI	SEONI	AQUA	22.23800	79.59400	13:52:33	D	7.70
446	SEONI	SEONI	AQUA	22.27200	79.82200	13:52:33	D	14.30
447	SEONI	SEONI	AQUA	22.27800	79.74300	13:52:33	D	11.90
448	SEONI	SEONI	AQUA	22.28200	79.83000	13:52:33	D	15.70
449	SHAJAPUR	BAROUD	AQUA	23.88100	75.88900	13:52:33	D	16.50
450	SHEOPUR	SHEOPUR	S-NPP	25.44462	76.59584	13:48:01	D	20.70
451	SHEOPUR	SHEOPUR	S-NPP	25.45164	76.58955	13:48:01	D	4.50
452	SHEOPUR	SHEOPUR	S-NPP	25.46503	76.57186	13:48:01	D	4.30
453	SHEOPUR	SHEOPUR	S-NPP	25.46756	76.59250	13:48:01	D	5.40
454	SHEOPUR	SHEOPUR	S-NPP	25.46885	76.57131	13:48:01	D	3.60
455	SHEOPUR	SHEOPUR	S-NPP	25.50100	76.59525	13:48:01	D	4.50
456	SHEOPUR	SHEOPUR	S-NPP	25.50778	76.66589	13:48:01	D	8.70
457	SHEOPUR	SHEOPUR	S-NPP	25.50842	76.67110	13:48:01	D	15.60
458	SHEOPUR	SHEOPUR	S-NPP	25.50957	76.66805	13:48:01	D	36.30

459	SHEOPUR	SHEOPUR	S-NPP	25.51162	76.66534	13:48:01	D	5.10
460	SHEOPUR	SHEOPUR	S-NPP	25.51226	76.67055	13:48:01	D	6.20
461	SHEOPUR	SHEOPUR	S-NPP	25.61770	76.59403	13:48:01	D	3.30
462	SHEOPUR	SHEOPUR	S-NPP	25.64643	76.55569	13:48:01	D	3.70
463	SHEOPUR	SHEOPUR	S-NPP	25.72743	76.58087	13:48:01	D	5.20
464	SHEOPUR	SHEOPUR	S-NPP	25.72882	76.57780	13:48:01	D	6.40
465	SHEOPUR	SHEOPUR	S-NPP	25.72944	76.58301	13:48:01	D	10.00
466	SHEOPUR	SHEOPUR	S-NPP	25.73002	76.60167	13:48:01	D	10.10
467	SHEOPUR	SHEOPUR	S-NPP	25.73129	76.59864	13:48:01	D	14.60
468	SHEOPUR	SHEOPUR	S-NPP	25.73190	76.60384	13:48:01	D	10.50
469	SHEOPUR	SHEOPUR	S-NPP	25.73196	76.61730	13:48:01	D	10.70
470	SHEOPUR	SHEOPUR	S-NPP	25.73314	76.61427	13:48:01	D	9.60
471	SHEOPUR	SHEOPUR	S-NPP	25.73376	76.61951	13:48:01	D	9.60
472	SHEOPUR	SHEOPUR	S-NPP	25.73512	76.59808	13:48:01	D	14.60
473	SHEOPUR	SHEOPUR	S-NPP	25.79969	76.64736	13:48:01	D	5.50
474	SHEOPUR	SHEOPUR	S-NPP	25.80354	76.64680	13:48:01	D	5.50
475	SHEOPUR	SHEOPUR	S-NPP	25.82729	76.64873	13:48:01	D	2.20
476	SHEOPUR	SHEOPUR	S-NPP	25.82871	76.64697	13:48:01	D	19.80
477	SHEOPUR	SHEOPUR	S-NPP	25.83114	76.64818	13:48:01	D	12.60
478	SHEOPUR	SHEOPUR	S-NPP	25.83380	76.65695	13:48:01	D	7.10
479	SHEOPUR	SHEOPUR	S-NPP	25.83564	76.65289	13:48:01	D	5.80
480	SHEOPUR	SHEOPUR	S-NPP	25.83629	76.65816	13:48:01	D	5.80
481	SHEOPUR	SHEOPUR	AQUA	25.44600	76.58800	13:52:33	D	19.00
482	SHEOPUR	SHEOPUR	AQUA	25.50200	76.66200	13:52:33	D	15.70
483	SHEOPUR	SHEOPUR	AQUA	25.50400	76.67300	13:52:33	D	22.50
484	SHEOPUR	SHEOPUR	AQUA	25.64100	76.55400	13:52:33	D	9.90
485	SHEOPUR	SHEOPUR	AQUA	25.72300	76.58300	13:52:33	D	10.90
486	SHEOPUR	SHEOPUR	AQUA	25.72600	76.60500	13:52:33	D	16.00
487	SHEOPUR	SHEOPUR	AQUA	25.72800	76.61600	13:52:33	D	9.60
488	SHEOPUR	SHEOPUR	AQUA	25.82600	76.64600	13:52:33	D	11.60
489	SHEOPUR	SHEOPUR	AQUA	25.83700	76.65500	13:52:33	D	10.20
490	SHEOPUR	SHEOPUR	AQUA	25.85800	76.69000	13:52:33	D	10.40
491	SHIVPURI	KOLARAS	S-NPP	24.86533	77.69347	13:48:01	D	5.60

492	SHIVPURI	KOLARAS	S-NPP	25.14796	77.53771	13:48:01	D	1.70
493	SHIVPURI	KOLARAS	S-NPP	25.20810	77.63107	13:48:01	D	3.80
494	SHIVPURI	NARWAR	S-NPP	25.59891	78.11133	13:48:01	D	1.60
495	SHIVPURI	NARWAR	S-NPP	25.60519	78.28773	13:48:01	D	6.00
496	SHIVPURI	NARWAR	S-NPP	25.60565	78.29205	13:48:01	D	6.00
497	SHIVPURI	NARWAR	S-NPP	25.64783	78.13058	13:48:01	D	1.50
498	SHIVPURI	NARWAR	S-NPP	25.66989	78.17501	13:48:01	D	7.10
499	SHIVPURI	NARWAR	S-NPP	25.70870	77.98634	13:48:01	D	4.90
500	SHIVPURI	NARWAR	AQUA	25.62500	78.03100	13:52:33	D	5.70
501	VIDESHA	NATERAN	S-NPP	23.79161	77.67045	13:48:01	D	2.50
502	VIDESHA	SIRANJ	S-NPP	24.16698	77.53020	13:48:01	D	3.50
503	VIDESHA	VIDESHA	S-NPP	23.55204	77.66248	13:48:01	D	3.80
504	VIDESHA	VIDESHA	S-NPP	23.55726	77.84254	13:48:01	D	2.10
505	VIDESHA	VIDESHA	AQUA	23.55300	77.84000	13:52:33	D	8.50
506	WEST NIMAR	KASRAWAD	S-NPP	22.13801	75.62472	13:48:01	D	3.30
507	WEST NIMAR	KASRAWAD	S-NPP	22.14767	75.74842	13:48:01	D	2.80
508	WEST NIMAR	KHARGON	S-NPP	21.78748	75.66319	13:48:01	D	3.80

The study used data received from following Satellites at NRSC Ground Station

S. No.	Satellite Name	Sensor	Resolution (meter)	Day / Night Passes
1.	Suomi NPP	VIIRS	375 / 750	Both
2.	Terra	MODIS	1000	Both
3.	Aqua	MODIS	1000	Both

**The rice mask for the Punjab and Haryana were provided by MNCFC, MoA&FW, Govt of India
The kharif crop mask for Delhi, Uttar Pradesh, Rajasthan and Madhya Pradesh were provided by NRSC (ISRO)**

Study Team

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ICAR - IASRI	Dr Rajender Parsad	Director	rajender.parsad@icar.gov.in

GIS Maps of fire events can be visualized online on ICAR KRISHI Geoportal website: <http://geoportal.icar.gov.in:8080/geoexplorer/composer/>
(Part of KRISHI Portal: <https://krishi.icar.gov.in> initiative)

The DASHBOARD for paddy residue burning events is available at weblink: [CREAMS Fire Dashboard](#)

ANNEXURE-5

राजस्थान सरकार
गृह (गुप-10) विभाग

क्रमांक: प.17(483)गृह-10/2019

जयपुर, दिनांक:-

-: आदेश :-

माननीय उच्चतम न्यायालय, नई दिल्ली में रिट पिटीशन (सिविल) संख्या 13029/1985 एम.सी. मेहता बनाम भारत संघ व अन्य विचाराधीन है। उक्त याचिका में दिल्ली एन.सी.आर. क्षेत्र में बढ़ते वायु प्रदूषण को गम्भीरता से लेते हुए दिनांक 07.11.2023 को यह आदेशित किया कि "We direct the State Government of Punjab and for that matter to all other States adjacent to Delhi, which are Haryana, Rajasthan and Uttar Pradesh and some parts of Delhi to ensure that crop burning is stopped forthwith and local SHO is made responsible for it under the overall supervision of the DGP and Chief Secretary for the time being."

अतः यह आदेशित किया जाता है कि राज्य के समस्त पुलिस थानों के थाना अधिकारी (Officer-in-charge of Police Station) यह सुनिश्चित करें कि उक्त थाने की परिधीमाओं में कोई व्यक्ति फसल के अवशेषों को नहीं जलाए (Crop burning should be stopped)। अगर इस तरह की घटना घटित होती है, तो थानाधिकारी स्वयं इसके लिए उत्तरदायी होगा एवं उनके विरुद्ध नियमानुसार कार्यवाही की जायेगी।

आज्ञा से,

(रवि शर्मा)

शासन सचिव, गृह (विधि)

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. महानिदेशक पुलिस, राजस्थान, जयपुर।
2. अतिरिक्त महानिदेशक पुलिस, सीआईडी (अपराध शाखा) राजस्थान जयपुर।
3. समस्त महानिरीक्षक रैंज, राजस्थान।
4. पुलिस आयुक्त जयपुर/जोधपुर।
5. पुलिस उपायुक्तगण/पुलिस अधीक्षकगण राजस्थान को प्रेषित कर लेख है कि उक्त आदेश की प्रति अनुपालना हेतु समस्त पुलिस थानों में प्रेषित करें।
6. रक्षित पत्रावली।

शासन सचिव, गृह (विधि)

Signature valid



Digitally signed by Ravi Sharma
Designation: Secretary
Date: 2023.11.08 17:22:39 IST
Reason: Approved

राजस्थान सरकार
पर्यावरण एवं जलवायु परिवर्तन विभाग

जयपुर, दिनांक 6/10/2023

क्रमांक प. 8(1) पर्या/2006/पार्ट-2
समस्त जिला कलक्टर,
राजस्थान।

विषय:-दीपावली के त्यौहार पर चलाये जाने वाले पटाखों से होने वाले वायु/ध्वनि प्रदूषण को रोकने के संबंध में।

उपरोक्त विषयान्तर्गत जैसा कि आपको विदित है कि दीपावली का त्यौहार नवम्बर माह में प्रदेश भर में मनाया जाने वाला है। इस अवसर पर प्रदेश भर में पटाखे चलाए जाते हैं, जिससे न केवल ध्वनि प्रदूषण होता है बल्कि इससे वायु प्रदूषण भी अत्यधिक बढ़ जाता है।

इस सम्बन्ध में कृपया निम्न आदेशों की ओर ध्यान देते हुए इनकी पालना सुनिश्चित कराए:-

1. माननीय सर्वोच्च न्यायालय ने रिट पिटीशन (सिविल) संख्या 72/1998 में दिनांक 18.07.2005 को ध्वनि प्रदूषण के नियंत्रण के सम्बन्ध में पारित निर्णय जिसके अनुसार रात्रि समय (10.00 पी.एम. से 06.00 ए.एम. तक) में ध्वनि उत्पन्न करने वाले पटाखों का उपयोग प्रतिबंधित किया गया है।
2. पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (Petroleum and Explosives Safety Organisation) (PESO) भारत सरकार द्वारा पटाखों में उपयोग में लाये जाने वाले विस्फोटक पदार्थों के रासायनिक फॉर्मूले/सविन्यास तथा मात्रा संबंधित आदेश दिनांक 07.03.2018.
3. पर्यावरण एवं वन मंत्रालय द्वारा 11 जनवरी, 2010 को जारी ध्वनि प्रदूषण (विनियमन एवं नियंत्रण) (संशोधन) नियम 2010 के नियम 5क(2) में ध्वनि उत्सर्जित करने वाले पटाखे शांत परिक्षेत्र या रात्रि समय में उपयोग नहीं करने बाबत अधिसूचना
4. गृह विभाग द्वारा जारी सशोधित परामर्शदात्री दिनांक 15.10.2021

पर्यावरण (संरक्षण) अधिनियम 1986 के अंतर्गत विरचित ध्वनि प्रदूषण (विनियमन एवं नियंत्रण) नियम 2000 के अंतर्गत सभी जिला मजिस्ट्रेट एवं उप खण्ड मजिस्ट्रेट को ध्वनि प्रदूषण नियंत्रण उपायों एवं ध्वनि के परिपेक्ष्य में परिवेशी वायु गुणवत्ता की पालना कराने हेतु प्राधिकारी घोषित किया गया है। समसंख्यक राज्यादेश दिनांक 25.02.2009 से ध्वनि प्रदूषण (विनियमन एवं नियंत्रण) नियम 2000 की पालना हेतु जिला मजिस्ट्रेट एवं उप खण्ड मजिस्ट्रेट के अलावा अन्य अधिकारियों को भी प्राधिकारी घोषित किया है।

अतः आपसे अपेक्षा की जाती है कि इस बार दीपावली पर पटाखों के प्रयोग एवं वायु/ध्वनि प्रदूषण नियंत्रण के सम्बन्ध में माननीय सर्वोच्च न्यायालय के आदेशों एवं वैधानिक प्रावधानों की पालना सुनिश्चित कराने के सम्बन्ध में आवश्यक व्यवस्था सुनिश्चित कराए।

पत्र में उल्लेखित उक्त दिशा-निर्देश हाल ही में माननीय उच्चतम न्यायालय में दायर की गई जनहित याचिका (PIL) के निर्णय के अधीन रहेंगे।

शुभेच्छु

(शिखर अग्रवाल)

Signature valid

Digitally signed by Shikhar Agrawal
Designation: Additional Chief
Secretary
Date: 2023.10.05 14:27:13 IST
Reason: Approved

RajKaj Ref No. : 4841382



राजस्थान सरकार
पर्यावरण एवं जलवायु परिवर्तन विभाग

जयपुर, दिनांक 6/10/2023

क्रमांक प. 8(1) पर्या/2006/पार्ट-2
समस्त पुलिस अधीक्षक,
राजस्थान।

विषय:-दीपावली के त्यौहार पर चलाये जाने वाले पटाखों से होने वाले वायु/ध्वनि प्रदूषण को रोकने के संबंध में।

उपरोक्त विषयान्तर्गत जैसा कि आपको विदित है कि दीपावली का त्यौहार नवम्बर माह में प्रदेश भर में मनाया जाने वाला है। इस अवसर पर प्रदेश भर में पटाखे चलाए जाते हैं, जिससे न केवल ध्वनि प्रदूषण होता है बल्कि इससे वायु प्रदूषण भी अत्यधिक बढ़ जाता है।

इस सम्बन्ध में कृपया निम्न आदेशों की ओर ध्यान देते हुए इनकी पालना सुनिश्चित कराए:-

1. माननीय सर्वोच्च न्यायालय ने रिट पिटीशन (सिविल) संख्या 72/1998 में दिनांक 18.07.2005 को ध्वनि प्रदूषण के नियंत्रण के सम्बन्ध में पारित निर्णय जिसके अनुसार रात्रि समय (10.00 पी.एम. से 06.00 ए.एम. तक) में ध्वनि उत्पन्न करने वाले पटाखों का उपयोग प्रतिबंधित किया गया है।
2. पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (Petroleum and Explosives Safety Organisation) (PESO) भारत सरकार द्वारा पटाखों में उपयोग में लाये जाने वाले विस्फोटक पदार्थों के रासायनिक फॉर्मूले/सविन्यास तथा मात्रा संबंधित आदेश दिनांक 07.03.2018.
3. पर्यावरण एवं वन मंत्रालय द्वारा 11 जनवरी, 2010 को जारी ध्वनि प्रदूषण (विनियमन एवं नियंत्रण) (संशोधन) नियम 2010 के नियम 5क(2) में ध्वनि उत्सर्जित करने वाले पटाखे शांत परिक्षेत्र या रात्रि समय में उपयोग नहीं करने बाबत अधिसूचना
4. गृह विभाग द्वारा जारी सशोधित परामर्शदात्री दिनांक 15.10.2021

पर्यावरण (संरक्षण) अधिनियम 1986 के अंतर्गत विरचित ध्वनि प्रदूषण (विनियमन एवं नियंत्रण) नियम 2000 के अंतर्गत सभी जिला मजिस्ट्रेट एवं उप खण्ड मजिस्ट्रेट को ध्वनि प्रदूषण नियंत्रण उपायों एवं ध्वनि के परिपेक्ष्य में परिवेशी वायु गुणवत्ता की पालना कराने हेतु प्राधिकारी घोषित किया गया है। समसंख्यक राज्यादेश दिनांक 25.02.2009 से ध्वनि प्रदूषण (विनियमन एवं नियंत्रण) नियम 2000 की पालना हेतु जिला मजिस्ट्रेट एवं उप खण्ड मजिस्ट्रेट के अलावा अन्य अधिकारियों को भी प्राधिकारी घोषित किया है।

अतः आपसे अपेक्षा की जाती है कि इस बार दीपावली पर पटाखों के प्रयोग एवं वायु/ध्वनि प्रदूषण नियंत्रण के सम्बन्ध में माननीय सर्वोच्च न्यायालय के आदेशों एवं वैधानिक प्रावधानों की पालना सुनिश्चित कराने के सम्बन्ध में आवश्यक व्यवस्था सुनिश्चित कराए।

पत्र में उल्लेखित उक्त दिशा-निर्देश हाल ही में माननीय उच्चतम न्यायालय में दायर की गई जनहित याचिका (PIL) के निर्णय के अधीन रहेंगे।

शुभेच्छ

(शिखर अग्रवाल)

Digitally signed by Shikhar Agrawal
Signature valid

Digitally signed by Shikhar Agrawal
Designation: Additional Chief
Secretary
Date: 2023.10.05 14:27:13 IST
Reason: Approved

RajKaj Ref No. : 4841382





क्रमांक: रा.प्र.नि.म./क्षे.का. झुंझुनूं/चुरु/सामान्य -205/1289 - 1294

दिनांक 07/11/2023

1. पुलिस अधीक्षक, चुरु
2. आयुक्त, नगर परिषद, चुरु
3. जिला परिवहन अधिकारी, चुरु
4. अधिशासी अभियंता, सार्वजनिक निर्माण विभाग, चुरु
5. क्षेत्रीय प्रबंधक, रीको, चुरु

विषय:- चुरु शहर की वायु गुणवत्ता में सुधार के लिये किये जाने वाले कार्यों की सूचना बाबत।

सन्दर्भ:- माननीय राष्ट्रीय हरित प्राधिकरण के आदेश दिनांक 03.11.2023 की पालनार्थ के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत एवं सन्दर्भित पत्र के क्रम में लेख है कि, माननीय राष्ट्रीय हरित प्राधिकरण द्वारा चुरु शहर की वायु गुणवत्ता में गिरावट को ध्यान में रखते हुये सभी सम्बद्ध पक्षों को मुख्य सचिव महोदय द्वारा वायु गुणवत्ता में सुधार हेतु तत्काल आवश्यक कदम उठाये जाने हेतु निर्देशित किया गया है। इस क्रम में आप सभी से यह अपेक्षा की जाती है कि, इस उद्देश्य की पूर्ति हेतु निम्नलिखित कार्य करवाना सुनिश्चित करते हुये, किये गये कार्यों की पालना रिपोर्ट आज अपराह्न 03:00 बजे तक इस कार्यालय को प्रेषित करना सुनिश्चित करे, जिससे उक्त रिपोर्ट मुख्य सचिव महोदय एवं माननीय राष्ट्रीय हरित प्राधिकरण को प्रेषित की जा सके।

1. नगर परिषद अपने क्षेत्राधिकार में आने वाली प्रत्येक सड़क पर पानी का छिड़काव करवाना सुनिश्चित करे एवं रीको द्वारा औद्योगिक क्षेत्र के प्रत्येक सड़क पर पानी का छिड़काव तत्काल प्रभाव से करवाना सुनिश्चित करे।
2. शहरी एवं औद्योगिक क्षेत्र में किसी भी तरह के कचरे को खुले में जलाने पर तत्काल प्रभाव से रोक लगाई जाये एवं दोषी व्यक्तियों पर कार्यवाही की जानी सुनिश्चित करे।
3. शहरी क्षेत्र में चल रहे हर तरह के निर्माण एवं विनिर्माण कार्यों को तत्काल प्रभाव से रोका जाये।
4. परिवहन विभाग एवं यातायात पुलिस द्वारा बिना प्रदूषण नियंत्रण प्रमाण पत्र के चल रहे वाहनों को तुरन्त प्रभाव से सीज किया जाये अथवा चालान काटने की कार्यवाही की जाये।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय

 (दीपक धर्मटवाल)
 वरि. अभियंता एवं क्षेत्रीय अधिकारी

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है:-

1. जिला कलक्टर महोदय, चुरु

क्षेत्रीय अधिकारी



69 क्षेत्रीय कार्यालय
REGIONAL OFFICE

Ph.- 01592-295461



राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, झुंझुनूं
RAJASTHAN STATE POLLUTION CONTROL BOARD, JHUNJHUNU
Email:-rorpcb.jjn@gmail.com
www.environment.rajasthan.gov.in

क्रमांक: रा.प्र.नि.म./क्षे.का. झुंझुनूं/चुरु/सामान्य - 14/1310-1328

दिनांक 08/11/2023

1. उपखण्ड अधिकारी, झुंझुनूं/नवलगढ़/चिड़ावा/बुहाना/सूरजगढ़/मलसीसर/मण्डावा
2. उपखण्ड अधिकारी, चुरु/सुजानगढ़/सरदारशहर/रतनगढ़/राजगढ़/तारानगर/बीदासर
3. उप निदेशक कृषि विभाग, झुंझुनूं/चुरु

विषय:- झुंझुनूं एवं चुरु की वायु गुणवत्ता में सुधार के लिये किये जाने वाले कार्यों की सूचना बाबत।
सन्दर्भ:- माननीय राष्ट्रीय हरित प्राधिकरण के आदेश दिनांक 03.11.2023 की पालनार्थ के क्रम में।
महोदय,

उपरोक्त विषयान्तर्गत एवं सन्दर्भित पत्र के क्रम में लेख है कि, माननीय राष्ट्रीय हरित प्राधिकरण द्वारा झुंझुनूं एवं चुरु की वायु गुणवत्ता में गिरावट को ध्यान में रखते हुये सभी सम्बद्ध पक्षों को मुख्य सचिव महोदया द्वारा वायु गुणवत्ता में सुधार हेतु तत्काल आवश्यक कदम उठाये जाने हेतु निर्देशित किया गया है। इस क्रम में लेख है कि, आप अपने क्षेत्राधिकार में पराली जलाने के दर्ज हुये प्रकरणों एवं इन प्रकरणों में आप द्वारा की गई कार्यवाही से इस कार्यालय को दिनांक 09.11.2023 अपराह्न 12:00 बजे तक सूचित करना सुनिश्चित करे, जिससे उक्त रिपोर्ट मुख्य सचिव महोदया एवं माननीय राष्ट्रीय हरित प्राधिकरण को प्रेषित की जा सके।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय

(दीपक धनेटवाल)

वरि. अभियंता एवं क्षेत्रीय अधिकारी

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है:-

1. जिला कलक्टर महोदय, झुंझुनूं / चुरु

क्षेत्रीय अधिकारी

राज कॉम्प्लेक्स, प्रथम तल, सी.पी. 01/90 फेज-II रीको औद्योगिक क्षेत्र, झुंझुनूं राजस्थान - 333001

CP-01/90, Raj Complex, First Floor, RIICO Phase-II, Jhunjhunu (Rajasthan)-333001


 राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, झुंझुनूं
 RAJASTHAN STATE POLLUTION CONTROL BOARD, JHUNJHUNU
 Email:-rorpcb.jjn@gmail.com
 www.environment.rajasthan.gov.in

क्रमांक: रा.प्र.नि.म./क्षे.का. झुंझुनूं/चुरु/सामान्य - 14/1310-1328

दिनांक 08/11/2023

1. उपखण्ड अधिकारी, झुंझुनूं/नवलगढ़/चिड़ावा/बुहाना/सूरजगढ़/मलसीसर/मण्डावा
2. उपखण्ड अधिकारी, चुरु/सुजानगढ़/सरदारशहर/रतनगढ़/राजगढ़/तारानगर/बीदासर
3. उप निदेशक कृषि विभाग, झुंझुनूं/चुरु

विषय:- झुंझुनूं एवं चुरु की वायु गुणवत्ता में सुधार के लिये किये जाने वाले कार्यों की सूचना बाबत।
 सन्दर्भ:- माननीय राष्ट्रीय हरित प्राधिकरण के आदेश दिनांक 03.11.2023 की पालनार्थ के क्रम में।
 महोदय,

उपरोक्त विषयान्तर्गत एवं सन्दर्भित पत्र के क्रम में लेख है कि, माननीय राष्ट्रीय हरित प्राधिकरण द्वारा झुंझुनूं एवं चुरु की वायु गुणवत्ता में गिरावट को ध्यान में रखते हुये सभी सम्बद्ध पक्षों को मुख्य सचिव महोदया द्वारा वायु गुणवत्ता में सुधार हेतु तत्काल आवश्यक कदम उठाये जाने हेतु निर्देशित किया गया है। इस क्रम में लेख है कि, आप अपने क्षेत्राधिकार में पराली जलाने के दर्ज हुये प्रकरणों एवं इन प्रकरणों में आप द्वारा की गई कार्यवाही से इस कार्यालय को दिनांक 09.11.2023 अपराह्न 12:00 बजे तक सूचित करना सुनिश्चित करे, जिससे उक्त रिपोर्ट मुख्य सचिव महोदया एवं माननीय राष्ट्रीय हरित प्राधिकरण को प्रेषित की जा सके।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय

(दीपक धनेटवाल)

वरि. अभियंता एवं क्षेत्रीय अधिकारी

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है:-

1. जिला कलक्टर महोदय, झुंझुनूं / चुरु

क्षेत्रीय अधिकारी



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क्षेत्रीय कार्यालय
REGIONAL OFFICEराजस्थान राज्य प्रदूषण नियंत्रण मण्डल, झुंझुनूं
RAJASTHAN STATE POLLUTION CONTROL BOARD, JHUNJHUNUEmail:-rorpcb.jjn@gmail.com
www.environment.rajasthan.gov.in830
Ph.- 01592-295461

क्रमांक: रा.प्र.नि.म./क्षे.का. झुंझुनूं/चुरु/सामान्य - 14 / 1302 - 1308

दिनांक 08/11/2023

1. पुलिस अधीक्षक, झुंझुनूं
2. आयुक्त, नगर परिषद, झुंझुनूं
3. जिला परिवहन अधिकारी, झुंझुनूं
4. अधिशासी अभियंता, सार्वजनिक निर्माण विभाग, झुंझुनूं
5. क्षेत्रीय प्रबंधक, रीको, झुंझुनूं

विषय:- झुंझुनूं शहर की वायु गुणवत्ता में सुधार के लिये किये जाने वाले कार्यों की सूचना बाबत।

सन्दर्भ:- माननीय राष्ट्रीय हरित प्राधिकरण के आदेश दिनांक 03.11.2023 की पालनार्थ के क्रम में।

महोदय,

उपरोक्त विषयान्तर्गत एवं सन्दर्भित पत्र के क्रम में लेख है कि, माननीय राष्ट्रीय हरित प्राधिकरण द्वारा झुंझुनूं शहर की वायु गुणवत्ता में गिरावट को ध्यान में रखते हुये सभी सम्बद्ध पक्षों को मुख्य सचिव महोदया द्वारा वायु गुणवत्ता में सुधार हेतु तत्काल आवश्यक कदम उठाये जाने हेतु निर्देशित किया गया है। इस क्रम में आप सभी से यह अपेक्षा की जाती है कि, इस उद्देश्य की पूर्ति हेतु निम्नलिखित कार्य करवाना सुनिश्चित करते हुये, किये गये कार्यों की पालना रिपोर्ट दिनांक 09.11.2023 अपराह्न 12:00 बजे तक इस कार्यालय को प्रेषित करना सुनिश्चित करे, जिससे उक्त रिपोर्ट मुख्य सचिव महोदया एवं माननीय राष्ट्रीय हरित प्राधिकरण को प्रेषित की जा सके।

1. नगर परिषद अपने क्षेत्राधिकार में आने वाली प्रत्येक सड़क पर पानी का छिड़काव करवाना सुनिश्चित करे एवं रीको द्वारा औद्योगिक क्षेत्र के प्रत्येक सड़क पर पानी का छिड़काव तत्काल प्रभाव से करवाना सुनिश्चित करे।
2. शहरी एवं औद्योगिक क्षेत्र में किसी भी तरह के कचरे को खुले में जलाने पर तत्काल प्रभाव से रोक लगाई जाये एवं दोषी व्यक्तियों पर कार्यवाही की जानी सुनिश्चित करे।
3. शहरी क्षेत्र में चल रहे हर तरह के निर्माण एवं विनिर्माण कार्यों को तत्काल प्रभाव से रोका जाये।
4. परिवहन विभाग एवं यातायात पुलिस द्वारा बिना प्रदूषण नियंत्रण प्रमाण पत्र के चल रहे वाहनों को तुरन्त प्रभाव से सीज किया जाये अथवा चालान काटने की कार्यवाही की जाये।

सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

भवदीय

(दीपक धर्मटवाल)
वरि. अभियंता एवं क्षेत्रीय अधिकारी

प्रतिलिपि सूचनार्थ एवं आवश्यक कार्यवाही हेतु सादर प्रेषित है:-

1. जिला कलक्टर महोदय, झुंझुनूं

क्षेत्रीय अधिकारी

राज कॉम्प्लेक्स, प्रथम तल, सी.पी. 01/90 फेज-II रीको औद्योगिक क्षेत्र, झुंझुनूं, राजस्थान - 333001

CP-01/90, Raj Complex, First Floor, RIICO Phase-II, Jhunjhunu (Rajasthan)-333001

MOST-URGENT

कार्यालय जिला कलक्टर एवं जिला मजिस्ट्रेट, बून्दीक्रमांक - न्याय/2023/ 3175-55
प्रेषित :-

दिनांक 8.11.2023

1. जिला पुलिस अधीक्षक बून्दी
2. उपखण्ड अधिकारी बून्दी/तालेडा/के0पाटन/नैनया/लाखेरी/हिण्डोली
3. तहसीलदार, बून्दी/तालेडा/रायथल/के0पाटन/नैनया/हिण्डोली/इन्द्रगढ।
4. आयुक्त, नगर परिषद, बून्दी।
5. अधिशाषी अधिकारी नगरपालिका काप्रेन/के0पाटन/ नैनया/लाखेरी/ हिण्डोली/ इन्द्रगढ।
6. उप निदेशक, कृषि विभाग बून्दी
7. जिला विस्तार अधिकारी सी0ए0डी0 बून्दी
8. सहायक निदेशक, सूचना एवं जन सम्पर्क विभाग, बून्दी।

विषय - माननीय राष्ट्रीय हरित प्राधिकरण (NGT) Principal Bench, नई दिल्ली के प्रकरण OA NO. 687/2023 का आदेश दिनांक: 03.11.2023 (प्रति संलग्न)

प्रसंग - वरिष्ठ पर्या0 अभियन्ता एवं क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, बून्दी का पत्रांक: 'रा.प्र.नि.म./क्षे.का.बून्दी/जन.-19/1541 दिनांक 07.11.2023.

महोदय,

उपर्युक्त विषयान्तर्गत प्रासंगिक पत्र से वरिष्ठ पर्या0 अभियन्ता एवं क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, बून्दी द्वारा इस समय मौसम में विशेषकर दीपावली के अवसर पर वायु प्रदूषण यथा वायु गुणवत्ता सूचकांक (AQI) के स्तर में अचानक वृद्धि हो जाती है जिसके मुख्य कारण पराली व ठोस कचरे को जलाया जाना, वाहनों के आवागमन में वृद्धि, मौसम में परिवर्तन, पटाखों से आतिशबाजी, इत्यादि हैं। इसी विषय में माननीय हरित राष्ट्रीय प्राधिकरण (NGT) Principal Bench, नई दिल्ली के समक्ष OA NO. 687/2023 विचाराधीन है जिसकी दिनांक: 03.11.2023 को हुई सुनवाई में मुख्य सचिव महोदय को तुरन्त सुधारात्मक कार्यवाही करते हुए दिनांक: 10.11.2023 को होने वाली सुनवाई में कार्यवाही रिपोर्ट (ATR) प्रस्तुत करने के आदेश प्रदत्त किये गये हैं।

अतः संदर्भित पत्र एवं प्रकरण OA NO. 687/2023 का आदेश दिनांक: 03.11.2023 की प्रति संलग्न कर लेख है कि निर्देशानुसार वायु प्रदूषण रोकथाम हेतु नियमानुसार आवश्यक कार्यवाही किये जाने का श्रम करे।

संलग्न - उपरोक्तानुसार


प्रभारी अधिकारी (न्याय)
अति0जिला मजिस्ट्रेट,
बून्दी

दिनांक 8.11.2023

क्रमांक - न्याय/2023/ 3175-55

प्रतिलिपि वरिष्ठ पर्या0 अभियन्ता एवं क्षेत्रीय अधिकारी, राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, बून्दी


प्रभारी अधिकारी (न्याय)
अति0जिला मजिस्ट्रेट,
बून्दी

Regional Office

Rajasthan State Pollution Control Board

Plot No. D-15, Near Ishwari Fruit Garden, New Colony, Bundi

E-mail : rorpcb.bundi@gmail.com

10341
08/11/23

क्रमांक :- रा.प्र.नि.म./क्षे.का.बून्दी/जन.-19/154/1

दिनांक : 7.11.23

अतिआवश्यक

श्रीमान जिला कलेक्टर,
कार्यालय जिला कलेक्टर,
बून्दी।

विषय:- माननीय राष्ट्रीय हरित प्राधिकरण (NGT) Principal Bench, नई दिल्ली के प्रकरण OA NO. 687/2023 का आदेश दिनांक 03.11.2023 (प्रति संलग्न)।

महोदय,

उपर्युक्त विषयान्तर्गत लेख है कि विगत वर्षों के अनुभवों से ज्ञात होता है कि इस समय मौसम में तथा विशेषकर दिपावली के अवसर पर बून्दी शहर में वायु प्रदूषण यथा वायु गुणवत्ता सूचकांक (AQI) के स्तर में अचानक वृद्धि हो जाती है जिसके मुख्य कारण पराली व ठोस कचरे का जलाया जाना, वाहनो के आवागमन में वृद्धि, मौसम में परिवर्तन, पटाखों से आतिशबाजी, इत्यादि है। इसी विषय में माननीय हरित राष्ट्रीय प्राधिकरण (NGT) Principal Bench, नई दिल्ली के समक्ष OA NO. 687/2023 विचाराधीन है जिसकी दिनांक 03.11.2023 को हुई सुनवाई में मुख्य सचिव महोदय को तुरन्त सुधारात्मक कार्यवाई करते हुए दिनांक 10.11.2023 को होने वाली अगली सुनवाई में कार्यवाई रिपोर्ट (ATR) प्रस्तुत करने के आदेश प्रदत्त किये गए हैं।

अतः लेख है कि वायु प्रदूषण रोकथाम हेतु संबंधित विभाग को आदेशित कर उचित कार्यवाही करने के आदेश प्रदान करे ताकि उक्त आदेश की पालना सुनिश्चित करवाई जा सके।

संलग्नक - उपरोक्तानुसार

भवदीया

DI (C) (1)
7/11/23
जाय

Transcript
08/11/23

o/c
(Rm)

वरिष्ठ पर्याप्त अभियंता एवं क्षेत्रीय अधिकारी

(निधि खण्डेलवाल)



☎:744-2490873

क्षेत्रीय कार्यालय

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

प्लॉट-2(ए), रोड़ नं. 6, इन्द्रप्रस्थ औद्योगिक क्षेत्र, कोटा-324004

क्रमांक: राप्रनिम/क्षेका को/Gen-335/2023-24/2211

दिनांक: 07/11/23

श्रीमान जिला कलेक्टर
जिला-कोटा (राज.)

विषय: वायु प्रदूषण की रोकथाम हेतु उचित व्यवस्थाएं सुनिश्चित करवाने बाबत।

संदर्भ: NGT की मूल आवेदन संख्या 687/2023।

महोदय,

उपरोक्त विषयान्तर्गत लेख है विगत कुछ दिनों में कोटा शहर का वायु गुणवत्ता सुचकांक "Poor" की श्रेणी में आ रहा है। इस पर स्वप्रेषित संज्ञान लेते हुए माननीय NGT ने मूल आवेदन संख्या 687/2023 दायर की है (प्रति संलग्न)। जिसके अंतर्गत वायु गुणवत्ता में सुधार हेतु कई आदेश पारित किए गए हैं। प्रदूषण की रोकथाम हेतु व्यवस्था किए जाने हेतु इस कार्यालय से नगर विकास न्यास, कोटा, नगर निगम कोटा उत्तर/दक्षिण, रीको कोटा इत्यादि को पत्र लिखे गये हैं।

इसके अतिरिक्त 'सादर' उल्लेखनीय है कि वर्तमान समय में खेतों में पराली जलाये जाने की आशंका है, जिसके कारण वायु प्रदूषण सुचकांक बढ़ने की पूर्ण संभावना है। अतः श्रीमान से निवेदन है कि पराली जलाये जाने से होने वाले प्रदूषण की रोकथाम हेतु संबंधित अधिकारियों को उचित कदम उठाये जाने के लिये निर्देशित करने का श्रम करावें।

(हस्ताक्षर)

भवदीय


(अमित सोनी)
क्षेत्रीय अधिकारी
०/८



REGIONAL OFFICE

Tele: 0744 -2490873

क्षेत्रीय कार्यालय

RAJASTHAN STATE POLLUTION CONTROL BOARD

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

Plot No. 2A, Road No. 6, Indraprastha Industrial Area, Kota (Rajasthan)

RPCB/ROK/Lab/Gen.335/ 2212-2214 Date:- 07/11/2023

M/s Kota Super Thermal Power Station ,
Sakatpura, Kota Tehsil- Ladpura ,
District- Kota.

M/s DCMSCCL,
Shriram Nagar, Kota
Tehsil- Ladpura , District- Kota

M/s Shri Ram Rayons (A unit of DCM Shri Ram Industries),
Shriram Nagar, Kota,
Tehsil- Ladpura , District- Kota.

Subject: Regarding ensuring proper arrangements for prevention of air pollution.

Ref: NGT original application no 687/2023.

Sir,

With reference to above cited subject, it is stated that there is a sudden increase in the level of air pollution in Kota city in last few days and AQI of the city is falling under 'Poor' category. NGT has registered Suo motu case " O. A. no 687/2023" (copy enclosed) in this matter and has passed certain directions. As such, you are directed to operate your industries with all required pollution control equipments and reduced production capacity (if possible) so that further deterioration of air quality of Kota city may be prevented. It is again reiterated that no pollution source be operated without ensuring proper working of pollution control systems.

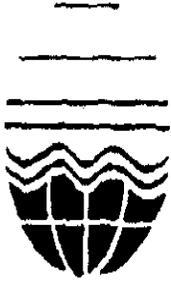
Regards!

Yours Sincerely

(Amit Soni)

Regional Officer

%C



☎: 0744-2490873

क्षेत्रीय कार्यालय

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

प्लॉट-2(ए), रोड नं. 6, इन्द्रप्रस्थ औद्योगिक क्षेत्र, कोटा -324004

क्रमांक: राप्रनिम/क्षेका को/जन. 349/2169-2170

दिनांक: 31/10/202

अतिआवश्यक

सचिव,

नगर विकास न्यास, कोटा।

विषय:- वायु प्रदूषण रोकथाम एवं वायु गुणवत्ता सुचकांक (AQI) के बढ़ते स्तर को नियंत्रण करने हेतु उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

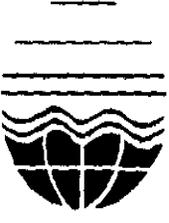
महोदय,

उपर्युक्त विषयार्थगत लेख है कि वर्तमान में कोटा शहर में वायु प्रदूषण एवं वायु गुणवत्ता सुचकांक (AQI) का बढ़ता स्तर एक चिन्ता का विषय बना हुआ है। जिसके मुख्य कारण वाहनो के आवागमन में वृद्धि, मौसम में परिवर्तन, पटाखों से आतिशबाजी इत्यादि रहे हैं। इस स्थिति में मानवीय स्वास्थ्य पर विपरीत प्रभाव होने की प्रबल सम्भावनाएँ रहती हैं। अतः लेख है कि वायु प्रदूषण रोकथाम हेतु उचित व्यवस्थाएँ जैसे कि निर्माणधीन स्थलो/भवनो एवं न्यास निर्माणधीन प्रोजेक्ट्स के कारण होने वाले Fugitive Emission रोकथाम हेतु पानी का छिड़काव आदि उचित व्यवस्थाओ को सुनिश्चित करवाने का श्रम करावें।

भवदीय

(अमित सोनी)

क्षेत्रीय अधिकारी



☎: 0744-2490873

क्षेत्रीय कार्यालय

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

प्लॉट-2(ए), रोड नं. 6, इन्द्रप्रस्थ औद्योगिक क्षेत्र, कोटा -324004

क्रमांक: राप्रनिम/क्षेका को/जन. 335/2171-2172

दिनांक: 31/10/2023

अतिआवश्यक

आयुक्त,

नगर निगम कोटा दक्षिण/उत्तर

विषय:- दिपावली के अवसर पर वायु प्रदूषण रोकथाम हेतु उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

महोदय,

उपर्युक्त विषयार्त्तगत लेख है कि विगत वर्षों के अनुभवों से ज्ञात होता है कि दिपावली के अवसर पर कोटा शहर में वायु प्रदूषण यथा वायु गुणवत्ता सूचकांक (AQI) के स्तर में अचानक वृद्धि हो जाती है जिसके मुख्य कारण वाहनो के आवागमन में वृद्धि, मौसम में परिवर्तन, पटाखों से आतिशबाजी इत्यादि है। अतः लेख है कि वायु प्रदूषण रोकथाम हेतु उचित व्यवस्थाएँ जैसे कि भीड़ भाड़ एवं सघन यातायात घनत्व वाले स्थानों पर पानी का छिड़काव, एंटी-स्मॉग गन का स्प्रे, Mechanical Sweeper मशीनों से धूल की सफाई एवं निर्माणाधीन स्थलों/भवनो के आस-पास पानी का छिड़काव तथा खुले में जलाये जाने वाले कचरे की रोकथाम आदि उचित व्यवस्थाओं को सुनिश्चित करवाने का श्रम करावें।

भवदीय

(अमित सोनी)

क्षेत्रीय अधिकारी

०८

प्रतिलिपि - श्रीमान जिला कलेक्टर, कोटा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

क्षेत्रीय अधिकारी

०८



☎: 0744-2490873

क्षेत्रीय कार्यालय

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल

प्लॉट-2(ए), रोड नं. 6, इन्द्रप्रस्थ औद्योगिक क्षेत्र, कोटा -324004

क्रमांक: राप्रनिम/क्षेका को/जन. 335/2168

दिनांक : 31/10/2023

अतिआवश्यक

वरिष्ठ

उपमहाप्रबंधक रीको, कोटा।

विषय:- दिपावली के अवसर पर वायु प्रदूषण रोकथाम हेतु उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

महोदय,

उपर्युक्त विषयार्त्तगत लेख है कि विगत वर्षों के अनुभवों से ज्ञात होता है कि दिपावली के अवसर पर कोटा शहर में वायु प्रदूषण यथा वायु गुणवत्ता सूचकांक (AQI) के स्तर में अचानक वृद्धि हो जाती है जिसके मुख्य कारण वाहनो के आवागमन में वृद्धि, मौसम में परिवर्तन, पटाखें से आतिशबाजी इत्यादि है। अतः लेख है कि वायु प्रदूषण रोकथाम हेतु उचित व्यवस्थाएँ जैसे कि औद्योगिक क्षेत्रों की सड़को में धूल से होने वाले Fugitive Emission के रोकथाम हेतु सड़को पर पानी का छिड़काव, सड़को की सफाई तथा खुले में जलाये जाने वाले कचरे की रोकथाम आदि उचित व्यवस्थाओं को सुनिश्चित करवाने का श्रम करावें।

भवदीय

(अमित सोनी)

क्षेत्रीय अधिकारी
C/C

प्रतिलिपि - श्रीमान जिला कलेक्टर, कोटा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है।

क्षेत्रीय अधिकारी

C/C



79

Rajasthan State Pollution Control Board
Regional Office, Plot No, Spl-33, Bichhwal Industrial Area,
Bikaner



838

Email:-ro.bikaner@gmail.com, Website:- environment.rajasthan.gov.in Phone:- 0151-2250006
RSPCB Helpline No :- 18001806127

रा.प्र.नि.मं./क्षे.का.बीका/ सामान्य-3/ 1392-1393

दिनांक-07.11.2023

क्षेत्रीय परिवहन अधिकारी,
परिवहन विभाग,
बीकानेर।

विषय:- वायु प्रदूषण रोकथाम एवं वायु गुणवत्ता सूचकांक (AQI) के बढ़ते स्तर को नियंत्रण करने हेतु उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

संदर्भ:- माननीय राष्ट्रीय हरित प्राधिकरण(एन.जी.टी),नई दिल्ली का प्रकरण संख्या OA NO.687/2023 में पारित आदेश दिनांक 03.11.2023।

महोदय,

उपर्युक्त विषयार्त्तगत लेख है कि वर्तमान मे बीकानेर शहर में वायु प्रदूषण एवं वायु गुणवत्ता सूचकांक (AQI) विभिन्न गतिविधियों के कारण बढ़ रहा है जो कि एक चिंता का विषय बना हुआ है। इस स्थिति में मानवीय स्वास्थ्य पर विपरीत प्रभाव होने की प्रबल सम्भावनाएँ रहती है। अतः लेख है कि वायु प्रदूषण रोकथाम हेतु बीकानेर में आपके अधिकार क्षेत्र में निम्न गतिविधियाँ की उचित व्यवस्थाएँ सुनिश्चित करना आवश्यक है -

1. वाहनों की प्रदूषण संबंधी जाँच हेतु अभियान चलाकर निगरानी की जाए एवं दोषियों के विरुद्ध उचित कार्यवाही की जाए।
2. जिन वाहनों के पंजीकरण की वैधता समाप्त हो चुकी है ऐसे वाहनों के विरुद्ध नियमानुसार कार्यवाही करे।
3. ओवर-लोडेड वाहन एवं प्रदूषण फैला रहे वाहनों के विरुद्ध नियमानुसार कार्यवाही करे।

अतः आपसे अनुरोध है कि उक्त संबंध में की गई कार्यवाही से इस कार्यालय को अवगत करवाने का श्रम करे।

भवदीय

(प्रदीप कुमार आसनानी)
क्षेत्रीय अधिकारी

प्रतिलिपि - श्रीमान जिला कलेक्टर, बीकानेर को सूचनार्थ एवं संबंधित को आवश्यक कार्यवाही हेतु दिशा-निर्देश प्रदान करने के लिए सादर प्रेषित है।

क्षेत्रीय अधिकारी



Rajasthan State Pollution Control Board
Regional Office, Plot No, Spl-33, Bichhwal Industrial Area,
Bikaner



Email:-ro.bikaner@gmail.com, Website:- environment.rajasthan.gov.in Phone:- 0151-2250006
RSPCB Helpline No :- 18001806127

रा.प्र.नि.मं./क्षे.का.बीका/सामान्य-3/1394-1400

दिनांक-07.11.2023

1. अध्यक्ष, जिला उद्योग संघ, बीकानेर।
2. अध्यक्ष, बीछवाल औद्योगिक संघ, बीकानेर।
3. अध्यक्ष, करणी औद्योगिक संघ, बीकानेर।
4. अध्यक्ष, रानी बाजार औद्योगिक संघ, बीकानेर।
5. अध्यक्ष, खारा औद्योगिक संघ, बीकानेर।
6. अध्यक्ष, जिला माईन्स एसोसिएशन, बीकानेर।
7. अध्यक्ष, पी.ओ.पी एसोसिएशन, बीकानेर।

विषय:- वायु प्रदूषण रोकथाम एवं वायु गुणवत्ता सूचकांक (AQI) के बढ़ते स्तर को नियंत्रण करने हेतु उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

संदर्भ:-1. माननीय राष्ट्रीय हरित प्राधिकरण(एन.जी.टी),नई दिल्ली का प्रकरण संख्या OA NO.687/2023 में पारित आदेश दिनांक 03.11.2023।

2. इस कार्यालय में वायु प्रदूषण की रोकथाम हेतु आयोजित बैठक दिनांक 07.11.2023।

महोदय,

उपर्युक्त विषयार्तगत लेख है कि वर्तमान में बीकानेर शहर में वायु प्रदूषण एवं वायु गुणवत्ता सूचकांक (AQI) विभिन्न गतिविधियों के कारण बढ़ रहा है जो कि एक चिंता का विषय बना हुआ है। इस स्थिति में मानवीय स्वास्थ्य पर विपरीत प्रभाव होने की प्रबल सम्भावनाएँ रहती हैं। इस संबंध में क्षेत्रीय कार्यालय, बीकानेर में दिनांक 07.11.2023 को एक बैठक का आयोजन किया गया। बैठक में लिये गये निर्णय अनुसार वायु प्रदूषण के रोकथाम हेतु सदस्य ईकाईयों को निम्नलिखित कार्य नियमित रूप से सम्पादित करने हेतु दिशा-निर्देश प्रदान किये जाते हैं-

1. ईकाईयों द्वारा उत्पादन प्रक्रिया एवं अन्य स्रोतों जैसे बॉयलर/ थर्मोपेक/डी.जी.सेट/भट्टी इत्यादि से उत्सर्जित प्रदूषक तत्वों से होने वाले वायु प्रदूषण की रोकथाम हेतु पर्याप्त प्रदूषण नियंत्रण उपाय (Adequate Pollution control measures) का नियमित संचालन करना व नियमित रख रखाव करना सुनिश्चित किया जाए।
2. ईकाईयों द्वारा कच्चे माल के भण्डारण से होने वाले धूल उत्सर्जन (Fugitive Emission) को रोकने हेतु माल को पूर्ण रूप से ढक कर रखना एवं पानी का नियमित छिड़काव इत्यादि उपाय सुनिश्चित किये जाये। साथ ही कच्चे माल एवं उत्पादों के परिवहन हेतु उपयोग में लिये गये वाहनों को तिरपाल आदि से ढका जावे।
3. ईकाईयों द्वारा जनित ठोस अपशिष्ट जैसे- बॉयलर की राख, प्रोसेस वेस्ट, ई.टी.पी. स्लज एवं अन्य कचरे (MSW) का भण्डारण निर्धारित ढके हुए क्षेत्र (Dedicated Covered Storage Area) में ही किया जाए। ठोस अपशिष्ट को खुले में ना जलाया जाए तथा जनित ठोस अपशिष्ट के निस्तारण हेतु समुचित व्यवस्था की जाए।
4. ईकाईयों द्वारा ईकाई परिसर में स्थित मार्गों तथा बाहर की सड़कों एवं परिसर के चारों तरफ पानी का नियमित छिड़काव करना सुनिश्चित करे। साथ ही अपनी ईकाई में धूल दमन हेतु आवश्यक उपाय यथा पानी का छिड़काव, हरित पट्टिका विकास आदि करवाया जाए।



Rajasthan State Pollution Control Board
Regional Office, Plot No, Spl-33, Bichhwal Industrial Area,
Bikaner



Email:-ro.bikaner@gmail.com, Website:- environment.rajasthan.gov.in Phone:- 0151-2250006
RSPCB Helpline No :- 18001806127

5. ईकाईयों द्वारा निर्माणाधीन भवनों/निर्माण कार्यों के कारण होने वाले Fugitive Emission (धूल उत्सर्जन) की रोकथाम हेतु पानी का नियमित छिड़काव/एवं अन्य उपाय करना सुनिश्चित किया जाए। साथ ही निर्माण कार्यों से जनित निर्माण एवं विध्वंस अपशिष्ट (Construction & Demolition Waste) के निस्तारण हेतु उचित व्यवस्था करना सुनिश्चित करे।
6. ईकाईयों द्वारा परिवहन के लिए उपयोग में लिये जाने वाले वाहनों के पंजीयन एवं प्रदूषण संबंधी जाँच नियमित रूप से करवाई जावे। साथ ही वाहनों का उचित रख-रखाव तथा लोडिंग अनलोडिंग के दौरान धूल उत्सर्जन (Fugitive Emission) को रोकने हेतु समुचित उपाय किये जाये।
7. खनन ईकाईयों द्वारा खनन कार्यों एवं अन्य गतिविधियों से उत्पन्न धूल उत्सर्जन के दमन हेतु जल का छिड़काव नियमित रूप से किया जाए तथा खनिजों का परिवहन ढके हुए वाहनों के द्वारा किया जाना सुनिश्चित किया जाए।

अतः आपसे अनुरोध है कि उक्त संबंध में की गई कार्यवाही से इस कार्यालय को अवगत करवाने का श्रम करे।

भवदीय

(प्रदीप कुमार आसनानी)
क्षेत्रीय अधिकारी



रा.प्र.नि.मं./क्षे.का.बीका/सामान्य-3/1384-1391

दिनांक-07.11.2023

1. आयुक्त, नगर निगम, बीकानेर।
2. सचिव, नगर विकास न्यास, बीकानेर।
3. उपायुक्त, राजस्थान आवासन मण्डल, बीकानेर।
4. अधीक्षण अभियन्ता, सार्वजनिक निर्माण विभाग, बीकानेर।
5. अधीक्षण अभियन्ता, पी.एच.ई.डी., बीकानेर।
6. क्षेत्रीय प्रबंधक, रीको लिमिटेड, बीकानेर।
7. अधिशाषी अभियन्ता, आर.यू.आई.डी.पी., बीकानेर।

विषय:- वायु प्रदूषण रोकथाम एवं वायु गुणवत्ता सुचकांक (AQI) के बढ़ते स्तर को नियंत्रण करने हेतु उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

संदर्भ:- माननीय राष्ट्रीय हरित प्राधिकरण(एन.जी.टी),नई दिल्ली का प्रकरण संख्या OA NO.687/2023 में पारित आदेश दिनांक 03.11.2023।

महोदय,

उपर्युक्त विषयार्त्तगत लेख है कि वर्तमान मे बीकानेर शहर में वायु प्रदूषण एवं वायु गुणवत्ता सुचकांक (AQI) विभिन्न गतिविधियों के कारण बढ़ रहा है जो कि एक चिंता का विषय बना हुआ है। इस स्थिति में मानवीय स्वास्थ्य पर विपरीत प्रभाव होने की प्रबल सम्भावनाएँ रहती है। अतः लेख है कि वायु प्रदूषण रोकथाम हेतु बीकानेर शहर में आपके अधिकार क्षेत्र में निम्न गतिविधियाँ की उचित व्यवस्थाएँ सुनिश्चित करना आवश्यक है-

1. सड़क मार्गों पर बिखरी धूल-मिट्टी की नियमित साफ-सफाई(मेकेनाईज्ड मशीन द्वारा) तथा पानी का निरंतर छिड़काव।
2. निर्माणाधीन स्थलों, भवनो,सडको एवम निर्माणाधीन प्रोजेक्टस के कारण होने वाले Fugitive Emission (धूल उत्सर्जन) की रोकथाम हेतु संबंधित कार्य प्रस्तावकों द्वारा पानी का नियमित छिड़काव करने के लिए निर्देशित किया जाना।
3. ठोस अपशिष्ट कचरे (MSW) को खुले में ना जलाने हेतु रोकथाम व जागरूकता गतिविधियाँ।

अतः आपसे अनुरोध है कि उक्त संबंध में की गई कार्यवाही से इस कार्यालय को अवगत करवाने का श्रम करें।

भवदीय

(प्रदीप कुमार आसनानी)
क्षेत्रीय अधिकारी

प्रतिलिपि - श्रीमान जिला कलेक्टर, बीकानेर को सूचनार्थ एवं संबंधित को आवश्यक कार्यवाही हेतु दिशा-निर्देश प्रदान करने के लिए सादर प्रेषित है।

क्षेत्रीय अधिकारी



Regional Office
Rajasthan State Pollution Control Board
 Plot No 52, Sector 9/1, Hanumangarh Junction,
 Hanumangarh

RO/RSPCB/HNMG/Tech/556

Date:- 07/11/2023

District Collector,
 Shriganganagar.

Sub.- Regarding curbing on stubble burning which causes deterioration of Air Quality.
 Ref.- Hon'ble NGT order dated 03/11/2023 in OA 687/2023 in reference of Air Quality Index in various cities.

Sir,

With reference to above subject, Hon'ble NGT in OA 687/2023 has taken suo moto cognizance in the Air Quality Index in various cities on the basis of the Air Quality Bulletins of CPCB posted on their website in respect of Air Quality Index (AQI) for different cities from 20.10.2023 to 01.11.2023 and "inter-alia" delivered following directions vide order dated 03/11/2023 (Copy Enclosed) :-

"5. In view of above, we implead following respondents in the matter:

- i. Chief Secretaries of the concerned States;**
- ii. Chairman, Commission for Air Quality Management (CAQM);**
- iii. Member Secretary, CPCB;**
- iv. National Task Force through its head Secretary, MoEF&CC.**

6. Let notice be issued to above respondents.

7. The Chief Secretaries of the States where the cities AQI has dipped to severe, very poor and poor, are directed to take immediate remedial action and submit action taken report before the Tribunal on or before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The other respondents are also directed to take remedial action and submit action taken report reflecting compliance of directions issued by the Tribunal from time to time in this regard. "

Air Quality Index of city Shriganganagar has also been deteriorated to "Very Poor". The sudden rise in Air Quality Index of city Shriganganagar is may be attributed to temperature inversion and possibility of stubble burning in near by areas.

Therefore, you are humbly requested to direct concerned officials of Agriculture Department, Local Administration, etc. to take appropriate measures to curb the stubble burning in area.

Yours sincerely,

Encl:- As Above


 (B.R. Siyag)
 Regional Officer *dk*



Regional Office
Rajasthan State Pollution Control Board
 Plot No 52, Sector 9/1, Hanumangarh Junction,
 Hanumangarh

RO/RSPCB/HNMG/Tech/555

Date:-07/11/2023

District Collector,
 Hanumangarh

Sub.:- Regarding curbing on stubble burning which causes deterioration of Air Quality.
 Ref.:- Hon'ble NGT order dated 03/11/2023 in OA 687/2023 in reference of Air Quality Index in various cities.

Ma'am,

With reference to above subject matter, Hon'ble NGT in OA 687/2023 has taken suo moto cognizance in the Air Quality Index in various cities on the basis of the Air Quality Bulletins of CPCB posted on their website in respect of Air Quality Index (AQI) for different cities from 20.10.2023 to 01.11.2023 and "inter-alia" delivered following directions vide order dated 03/11/2023 (Copy Enclosed) :-

"5. In view of above, we implead following respondents in the matter:

- i. Chief Secretaries of the concerned States;**
- ii. Chairman, Commission for Air Quality Management (CAQM);**
- iii. Member Secretary, CPCB;**
- iv. National Task Force through its head Secretary, MoEF&CC.**

6. Let notice be issued to above respondents.

7. The Chief Secretaries of the States where the cities AQI has dipped to severe, very poor and poor, are directed to take immediate remedial action and submit action taken report before the Tribunal on or before the next date of hearing by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The other respondents are also directed to take remedial action and submit action taken report reflecting compliance of directions issued by the Tribunal from time to time in this regard."

Air Quality Index of city Hanumangarh has also been deteriorated to "Severe Level". The sudden rise in Air Quality Index of city Hanumangarh is may be attributed to temperature inversion and possibility of stubble burning in near by areas.

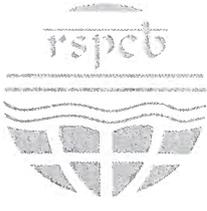
Therefore, you are humbly requested to direct concerned officials of Agriculture Department, Local Administration, etc. to take appropriate measures to curb the stubble burning in area.

Yours sincerely,

(B.R. Stryag)
 Regional Officer

Encl:- As Above

o/c



85 कार्यालय क्षेत्रीय अधिकारी

844

राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, हनुमानगढ़
प्लॉट नं. 52, सैक्टर नं. 9/1, नजदीक विनय वाटिका
हनुमानगढ़ जंक्शन

क्रमांक :- RO/RPCB/HNMG/Gen-78 533

दिनांक :- 03-11-2023

अतिआवश्यक

क्षेत्रीय प्रबंधक,
रीको लि.
हनुमानगढ़

विषय:- वायु प्रदूषण रोकथाम एवं वायु गुणवत्ता सूचकांक (AQI) के बढ़ते स्तर को नियंत्रण करने हेतु नगरपरिषद सीमा क्षेत्र में उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

संदर्भ :- रिको औद्योगिक क्षेत्र का कार्यालय अधिकारियों द्वारा निरीक्षण दिनांक 30.10.2023 एवं 02.11.2023।

महोदय,

उपर्युक्त विषयान्तर्गत लेख है कि वर्तमान में हनुमानगढ़ शहर में वायु प्रदूषण एवं वायु गुणवत्ता सूचकांक (AQI) का बढ़ता स्तर एक चिन्ता का विषय बना हुआ है। जिसके कारणों में औद्योगिक क्षेत्रों में औद्योगिक अपशिष्ट को खुले में जलाया जाना, क्षेत्र की सड़कों पर यातायात आवागमन से धूल उत्सर्जन, औद्योगिक इकाइयों द्वारा डस्ट व राख को औद्योगिक क्षेत्र के खाली प्लॉटों एवं सड़क के आस-पास निस्तारण इत्यादि भी है। यहां उल्लेखनीय है कि इस कार्यालय अधिकारियों द्वारा रिको औद्योगिक क्षेत्र के निरीक्षण दिनांक 30.10.2023 एवं 02.11.2023 के दौरान रिको सड़क के आस-पास राख, औद्योगिक अपशिष्ट का यत्र-तत्र निस्तारण पाया गया था।

अतः उक्त उपरोक्त के क्रम में लेख है कि रिको औद्योगिक क्षेत्र में स्थित सड़कों पर धूल मिट्टी की नियमित साफ-सफाई (मैकेनाईज्ड मशीन द्वारा) व पानी का छिड़काव किया जावे व औद्योगिक इकाइयों को औद्योगिक अपशिष्ट खुले में ना जलाने हेतु पाबंद किये जाने का श्रम करावें।

भवदीय

(बी.अरि. सियाग)
क्षेत्रीय अधिकारी

✓ प्रतिलिपि :- जिला कलक्टर महोदया, हनुमानगढ़ को सादर सूचनार्थ प्रेषित है।

4.
क्षेत्रीय अधिकारी



कार्यालय क्षेत्रीय अधिकारी
राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, हनुमानगढ़
प्लॉट नं. 52, सैक्टर नं. 9/1, नजदीक विनय वाटिका
हनुमानगढ़ जंक्शन

क्रमांक :- RO/RPCB/HNMG/Gen-76/542,544&546 दिनांक :- 06/11/22
अतिआवश्यक

1. श्रीमान आयुक्त,
नगरपरिषद, श्रीगंगानगर
2. श्रीमान सचिव,
नगर विकास प्रन्यास (UIT), श्रीगंगानगर

विषय:- वायु प्रदूषण रोकथाम एवं वायु गुणवत्ता सूचकांक (AQI) के बढ़ते स्तर को नियंत्रण करने हेतु नगरपरिषद सीमा क्षेत्र में उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

महोदय,

उपर्युक्त विषयार्तगत लेख है कि वर्तमान में श्री गंगानगर शहर में वायु प्रदूषण एवं वायु गुणवत्ता सूचकांक (AQI) का बढ़ता स्तर एक चिन्ता का विषय बना हुआ है। जिसके कारणों में वाहनो के आवागमन में वृद्धि, निर्माण कार्य, नगरीय कचरे को खुले में जलाया जाना, मौसम में परिवर्तन, पटाखे से आतिशबाजी इत्यादि अतः वायु प्रदूषण रोकथाम हेतु नगरपरिषद क्षेत्र श्री गंगानगर में निम्न गतिविधियां सुनिश्चित किये जाने का श्रम करावें :-

- I. सड़क मार्गों पर बिखरी धूल-मिट्टी की नियमित साफ सफाई (मैकेनाइज्ड मशीन द्वारा) व पानी का छिड़काव।
- II. निर्माणाधीन स्थलों भवनों या प्रोजेक्ट्स के कारण होने वाले धूल उत्सर्जन (Fugitive emission) की रोकथाम हेतु संबंधित कार्य प्रस्तावकों द्वारा पानी का नियमित छिड़काव किये जाने हेतु निर्देशित किया जाना।
- III. नगरपरिषद सीमा क्षेत्र में नगरीय अपशिष्ट कचरे (MSW Waste) को खुले में ना जलाने हेतु रोकथाम व जागरूकता गतिविधियां।

भवदीय

(बी.आर. सियाग)

क्षेत्रीय अधिकारी

प्रतिलिपि :- जिला कलक्टर महोदया, श्री गंगानगर को सादर सूचनार्थ प्रेषित है।

क्षेत्रीय अधिकारी



राजस्थान राज्य प्रदूषण नियंत्रण मण्डल, हनुमानगढ़
प्लॉट नं. 52, सैक्टर नं. 9/1, नजदीक विनय वाटिका
हनुमानगढ़ जंक्शन

क्रमांक :- RO/RPCB/HNMG/Gen-76/535

दिनांक :- 03/11/2023

अतिआवश्यक

श्रीमान आयुक्त,
नगरपरिषद, हनुमानगढ़

विषय:- वायु प्रदूषण रोकथाम एवं वायु गुणवत्ता सूचकांक (AQI) के बढ़ते स्तर को नियंत्रण करने हेतु नगरपरिषद सीमा क्षेत्र में उचित व्यवस्थाएँ सुनिश्चित करवाने बाबत।

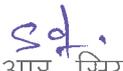
महोदय,

उपर्युक्त विषयार्थगत लेख है कि वर्तमान में हनुमानगढ़ शहर में वायु प्रदूषण एवं वायु गुणवत्ता सूचकांक (AQI) का बढ़ता स्तर एक चिन्ता का विषय बना हुआ है। जिसके कारणों में वाहनो के आवागमन में वृद्धि, निर्माण कार्यों, नगरीय कचरे को खुले में जलाया जाना, मौसम में परिवर्तन, पटाखे से आतिशबाजी इत्यादि अतः वायु प्रदूषण रोकथाम हेतु नगरपरिषद क्षेत्र हनुमानगढ़ में निम्न गतिविधियां सुनिश्चित किये जाने का श्रम करावें :-

- I. सड़क मार्गों पर बिखरी धूल-मिट्टी की नियमित साफ सफाई (मैकेनाइज्ड मशीन द्वारा) व पानी का छिड़काव।
- II. निर्माणाधीन स्थलों भवनों या प्रोजेक्ट्स के कारण होने वाले धूल उत्सर्जन (Fugitive emission) की रोकथाम हेतु संबंधित कार्य प्रस्तावकों द्वारा पानी का नियमित छिड़काव किये जाने हेतु निर्देशित किया जाना।
- III. नगरपरिषद सीमा क्षेत्र में नगरीय अपशिष्ट कचरे (MSW Waste) को खुले में ना जलाने हेतु रोकथाम व जागरूकता गतिविधियां।

अतः वायु प्रदूषण रोकथाम हेतु नगरपरिषद सीमा क्षेत्र में उपरोक्त गतिविधियां की जानी सुनिश्चित करवाने का श्रम करावें।

भवदीय


(बी.आर. सियाग)
क्षेत्रीय अधिकारी

प्रतिलिपि :- जिला कलक्टर महोदया, हनुमानगढ़ को सादर सूचनार्थ प्रेषित है।


क्षेत्रीय अधिकारी

Industries

S. No	Name of City	Total No of industries	Total number of highly polluting industries	Tyre Pyrolysis Plants	Action taken against industries for non compliances observed in pollution control measures/emission norms			
					Show cause notice issued	Closure direction issued	Environmental compensation imposed	Legal action taken
1.	Kota	1155	21	Nil	137	7	Nil	1
2.	Bhiwadi	2249	8 - 17 category industries 389- other air polluting industries	Nil	68	10	07	05
3.	Bharatpur	470	Nil	Nil	34	Nil	Nil	Nil
4.	Bikaner	2004	2	Nil	38	8	Nil	1
5.	Hanumangarh	613	8	Nil	7	2	Nil	Nil
6.	Sriganganagar	647						
7.	Bundi	282	1	Nil	38	Nil	Nil	Nil
8.	Churu	456	1	3 (Batch)*	68	9	Nil	Nil
9	Dausa	37	Nil	Nil	Nil	Nil	Nil	Nil
10	Jhunjhunu	222	1	Nil	17	4	Nil	Nil
11	Tonk	279	Nil	0	3	Nil	Nil	Nil

*Closure Direction issued against all 03 tyre pyrolysis units.

Brick Kilns

S. No	Name of City	Total No of Brick Kilns	Action taken against Brick Kilns for non compliances observed in pollution control measures/emission norms				
			Show cause notice issued	Closure direction issued	Environmental compensation imposed	Legal action taken	
1.	Kota	Nil	Not applicable				
2.	Bhiwadi	39	1	Nil	Nil	Nil	
3.	Bharatpur	123	55	8	Nil	Nil	
4.	Bikaner	85	Nil	Nil	Nil	Nil	
5.	Hanumangarh	441	4	Nil	Nil	Nil	
6.	Sriganganagar	195					
7.	Bundi	04	3	Nil	Nil	Nil	
8.	Churu	73	Nil	4	Nil	Nil	
9	Dausa	Nil	Not applicable				
10	Jhunjhunu	110	Nil	8	Nil	Nil	Nil
11	Tonk	40	34	Nil	Nil	Nil	Nil

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 687 OF 2023**

IN THE MATTER OF:

IN RE: AIR QUALITY INDEX IN VARIOUS CITIES

KNOW all to whom these presents shall come that we, Department of Environment, State of Rajasthan in the above named case, do hereby appoint:

(NISHANT AWANA)
D 686 2013
+91-7838760760

Hereinafter called Advocate(s) to be my/our Advocate in the above noted case and authorise them:

To act appear and plead in the above noted case in this Court or in any other Court or Tribunal in which the same be tried or heard and also in the appellate Courts.

To sign, file verify and present pleadings, replications, appeals, cross-objections, or petitions for executions, review revision restoration withdrawal, compromise or other petitions replies, objections or affidavits of other documents as may be demand necessary or proper for the prosecution of said case in all its stage.

To file and take back documents.

To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case.

To take out execution proceedings.

To deposit draw and receive moneys, cheques and grant receipts thereof or and to all other act and things which may be necessary to be done for the progress and in the course to prosecution of the said case.

To appoint instruct any other Legal practitioner authorising him to exercise the power and authorities hereby conferred upon the Advocate whenever he may think fit to do so and sign the power of attorney on my our behalf.

And I we the undersigned do hereby agree to rectify and confirm act as if done by the Advocate or their substitutes in the matter as my our own acts, as if done by me/us to contents and purposes.

And I we undertake that I we or my our duly authorised agent would appear in court all hearings will confirm the Advocates for appearance when case is called.

And I we the do hereby agree not to hold the Advocate or their substitute responsible to the result of the said case, consequence for his absence from the court when the said case is, called up for hearing or any negligence of the said advocate or his substitute.

And I we the undersigned do hereby agree that in the event of the whole or any part to the fee agreed by me us to the Advocate remaining unpaid they will be entitled/allowed for an adjournment Advocates would be entitled to the same.

IN WITNESS WHERE OF I we do hereunto set my/our hand to these presents the contents of which have been understood by me/us that **21** day November, 2023.

Accepted _____ Advocate



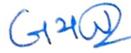
D/686/2013

FILED BY:
Nishant Awana
Advocate

6/2, Lower Ground Floor, Jangpura – B, Delhi - 110014

Ph.- 011 35550654, +91 7838760760

nishantawana@outlook.com

 Client
(Department of Environment,
State of Rajasthan)

DR. JAYSHRI KALA
GIC-AIR
Quality Management Cell